ANNEXURE "A"

UNSTARRED LAQ NO. 045
TITLE: MUNDKARIAL CASES PENDING AT SOUTH GOA COLLECTORATE
COURT OF MAMLATDAR SALCETE

Sr. No	Case No.	Date of application	Name & Address of the Applicant	Status	Reason for pendency	Steps to expedite the matters
1	Mund/decl/4/2017	19/1/2018	Bhagirathi Dhoke R/o 1347/C, Bapsoro, VelimSalcete Goa	Fixed for filling affidavit in evidence	Pendency depends upon the facts and stages of each case such as reply, evidence, cross, demarcation, further appearance, publication of notice, To bring legal heirs on record, for orders, etc., besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties also other time bound works of the Presiding officer such as Assembly Election, law & order problems, inspection, meetings, census work other routine Administrative work etc.	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	Mund/reg-dec/velim/2/2018	25/6/2018	Vinanti Naik and othe R/o H.No. 676, Orgao Loutulim	Fixed for evidence		
3	Mund/reg-dec/6/2018	21/1/2019	DomnicD'cruz R/o Rassaim, Loutulim	Fixed for Reply		
4	Mam/Mund/decl/1/2019	26/6/2019	Krishna Rama Keluskar R/o BapsoraVelim	Fixed for publication		
5	Mund/reg-dec/ Guirdolim/4/2019	25/6/2019	Mr. Joaquim Justin Martins alias Justin J Martins alias Justin Joaquim Martins s/o late Mr. Peter Salvador Martins R/o H.No. 199, Chapel Covatem, MollaGuirdolim, Chandor,	Fixed to take Steps		
6	Mund/decl/6/2019	13/3/2019	Mr. Kuldeep SushilKumarMayekar R/o H.No. 6, GoverdhanBhuvan, Khetwadi, Girgaon, Mumbai, Maharashtra	Fixed for order		
7	Mund/Decl/5/2019	16/7/2019	Mr. Vincent Braganza, s/o late Apolinario Braganca. /o. Firguem ward, Utorda P.O MajordaSalcete Goa.	Fixed to take steps		
8	Mund/decl/2/2019	12/8/2019	Lourdina Fernandes, R/o BainfallAssolna	Fixed for reply		

9	Mund/reg-decl/8/2019	14/8/2019	Jose Pires Donato, S/o florianoPires, and others r/o Telaulim, Navelim.	Fixed for Evidence	Pendency depends upon the facts and stages of each case such as reply, evidence, cross, demarcation, further appearance, publication of notice, To bring legal heirs on record, for orders, etc., besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties also other time bound works of the Presiding officer such as Assembly Election, law & order problems, inspection, meetings, census work other routine Administrative work etc	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
10	Mund/reg/decl/9/2019	17/10/2019	Mrs Savita Prabhakar Naik W/o late Prabhakar Fondu Naik Mr. Mahesh Prabhakar Naik S/o Late Prabhakar Fondu Naik R/o H.No. 201, Dessonaik, Orlim, Salcete Goa.	Fixed for last opportunity to respondent		
11	Mund/decl/1/2020	4/11/2021	Mr. Damu alias Damodar Pandu Khandekar and his wife, Mrs. Joaquina Barreto, H.No. 295, DongriMainaCurtorim, Salcete Goa	Fixed for reply		
12	Mund/decl4/2020	5/11/2021	Caetana Albuquerque r/o Albuquerque appts. Oppvidhya hospital Panajim	Fixed for appearance		
13	mund.decl./3/2020	27/10/2020	Guilbertofernandes H.No. 179/1,2nd ward, Colva, Salcete Goa.	Fixed for reply		
14	Mund/decl/2/2020	15/6/2020	Shri asssusensao do peidade Cardozo H.No. 548, vidhyanagarBorda, Margao, Salcete Goa.	Fixed for reply		
15	Mund/decl/1/2021	27/10/2020	Prakash Tukaram Bandodkar, R/o H.No. 88/1, Rassaim, Loutulim	Fixed for reply		
16	Mund/decl/3/2021	26/3/2021	Joao Mario welimgtond'mello r/o benaulim	Fixed for appearance		
17	Mund/decl/5/2021	19/4/2021	Uttam yesso Naik, H.No. 482, Sanbulliem, Nagoa, Verna, Salcete Goa.	Fixed for appearance		
18	Mund/decl/6/2021	30/4/2021	Olavofernandes R/o H.No. 108/3, battywaddo, Cavelossim	Fixed for appearance		
19	Mund/pur/4/2019	5/12/2019	Caetano Maria Gracias r/o H.No. 334, Pulvado, Benaulim, Salcete Goa.	Fixed for hearing		

20	Mund/pur/8/2004	23/2/2004	Premashetgaonkar and other R/o BordaMargao	Fixed for arguments	Pendency depends upon the facts and stages of each case such as reply, evidence, cross, demarcation, further appearance, publication of notice, To bring legal heirs on record, for orders, etc., besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties also other time bound works of the Presiding officer such as Assembly Election, law & order problems, inspection, meetings, census work other routine Administrative work etc	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
21	Mam/Mund/Pur/Lout/ 04/2015	11/12/2015	Joao fernandes R/o RasssaimLoutulim	Fixed for Evidence		
22	Mam/mund/pur/velim/3/ 2016	30/3/2016	Salazar Pereira R/oH.No. 677/2. Velimsalcete	Fixed for Oral/written arguments		
23	Mund/pur/assolna/1/2018	21/6/2018	Inacio D' silva H.No. 249, Assolna, Salcete Goa	Fixed for argument		
25	Mund/pur/1/2020	7/12/2020	Anand Vithal Shirodkar R/o H.No. 374(old) and 167(New) Comba, MargaoSalcete Goa.	Fixed for Steps		
26	Mund/pur/1/2021	11/3/2021	Fatima fernandes r/o 92/A Navelim, Salcete Goa.	Fixed for reply		
27	Mund/pur/4/2021	15/9/2021	Luis costa, R/o H.No.37, Davorlim, Salcete Goa.	Fixed for appearance		
28	Mund/pur/5/2021	8/11/2021	LourenceTravasso R/o H.no. 118, Diaswaddo,Cavelossim	Fixed for appearance		

JOINT MAMLATDAR I, SALCETE

Sr. No.	Case No.	Date of application	Name of address of the applicant	Status	Reason for pendency	Steps to expedite the matters
1	JM-I/Mund/Pur/6/2020	7/12/2020	Sebastiao Manuel Sousa alias Mr. Sebastiao Manuel Souza alias ... r/o H.No. 428, near G.P.S Manora RaiaSalcete Goa.	for Demarcation	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM-I/Mund/Pur/7/2020	7/12/2020	VamanDeu Naik, R/O. H.No.(old H.No. 386), Zariwado, near B.P.S Sports Club Margao, Salcete Goa.	for demarcation		
3	JM-I/Mund/Pur/10/2020	7/12/2020	Rama Govind Hegde (since deceased) Through LR Smt.Asha Rama Hegde, R.No. 363, Mondowado, Benaulim, Salcete Goa.,	for Cross of applicant		
4	JM-I/Mund/Pur/3/2021	26/07/2021	Mr. DamacianoMascarenhas, Both residents of H.N. 38/1, Ravora, Cotta, Chandor, Salcete Goa.	for steps		
5	JM-I/Mund/Pur/5/2021	5/08/2021	Vinod Dhamakle& others, both r/o H.No.264, Calconda, Margao Goa	for Steps		
6	JM-I/Mund/Pur /01/2009(old) JM-I/Mund/Pur/6/2021	2/02/2009	1.Rosa PedencianaAsscessao Rodrigues e Fernandes all r/o, H.No. 1736/2 (new) 205(old)Vasvaddo,Vaddi Benaulim Salcete Goa.	for Appearance		
7	JM-I/Mund/Pur/ 16/1993(old)JM-I/Mund/Pur/7/2021	04/10/2021	Jose M. Diniz, r/o. H. No.7, 1st Ward, Colva, Salcete Goa	Confirmation of plan		
8	JM-I/Mund/Pur/8/2021	13/10/2021	1.Mr. Sudam Mahadev Kolambkar R/o. H.No. 1538/A(1), Bandar, Zuem, Velim, Salcete Goa.	reply of applicant on plan		
9	JM-I/Mund/Pur/9/2021	28/10/2021	Smt. Maimunabai Shaikh Mohammad, All resident of H.No-76, Aquem, Alto TolabandMargao Goa.	waiting for Field surveyor report		

10	Mund/1365/90	23/04/92	Apa S. Redkar& other, H.No. 330, station road, Margao	for Order	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
11	JM-I/Mund/ Dec/Varca/3/2001	17/1/2000	Filomena Gomes, H. No. 93, Novangully, Varca, Salcete Goa.	Steps (notices to LR's of respondent)		
12	JM-I/Mund/ Decl/11/2009	11/12/2009	Joaquina Vaz, H.No. 198,Kirbhat, Carmona Salcete Goa	Arguments on amendment application		
13	JM-I/Mund/Decl/ 3/2011	9/6/2016	Smt. Maria BlasinhaIgnez Luis, ,H.No. 687/3(2),Zalor Carmona	Evidence of applicant.		
14	JM-I/Mund/Decl/ Reg/05/2013	18/16/2013	Alberto Q. Vaz, H.No. 592, Peddo do Meio, Varca	for cross of AW1		
15	JM-I/Mund/Dec /3/2015	1/12/2015	Mr. Menino Nelson Curcino Da Costa, H.No. 247, Laxette, VarcaSalcete Goa.	Settlement/clarification		
16	JM-I/MUND /DEC/2/2018	8/3/2018	Mrs. Maria F. Carvalho, H.No. 497, Gavona Carmona Salcete Goa.	Oral Arguments.		
17	JM-I/Mund/Dec/ 3/2018	26/7/2018	Hemant alias Gajanan Bandodkar, H.No.333, Reprovaddo, Varca, Salcete, Goa.	Cross of respondent.		
18	JM-VI/MUND /Mar/741/85	6/11/85	Shri. Luis Rafael Baptista, Malbhat, Margao-Goa.	LR's on record		
19	JM-IV/MUND/ Mar/1066/1985	25/9/86	Smt. Querobina Baptista, H.no.266(new)/198 (OLD) Malbhat, Salcete-Goa.	LR's on record		
20	JM-I/Mund/Dec /3/2020	23/11/2020	Shri. PremanandRaghuvirRaikar, Comba, Margao Goa.	filing affidavit in evidence		
21	JM-I/Mund/Dec/ 6/2020	5/11/2020	CaitanoFernandes(since deceased) & others, R/o. H.No. 284, Muddlem Carvota outolimSalcete,	Steps		
22	JM-I/MUND/ DEC/2/2020	23/11/2020	Digamber Anand Kurtarkar, H.No.319 Comba near Vithal Mandir, Comba, Margao Goa.	Filing affidavit in evidence		
23	JM-I/MUND/ Dec/1/2020	2/1/2020	Mr. Francis Menezes & other, Mr. Protino Costa & other, residing at House No.1202, Ungirim, Curtorim, Salcete, Goa	for Publication		

24	Jm-I/Mund/ Decl/01/2021	15/1/2021	Mr. Camilo Fernandes & others, R/o H. No. 53, Pedda, UttordoxiVarcaSalcete Goa.	Evidence of applicant	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
25	Jm-I/Mund/ Decl/02/2021	27/5/2010	Mrs. Kamal Pandu Vagurmenkar& others, r/o H.No.974,Acsona,Odlem Bhat, Benaulim, Salcete Goa	Further Chief of applicant.		
26	JM-I/MUND/ Decl/03/2021	13/8/2009	Jose Manuel Silva & his wife R/o H.No. 1539, Vasvaddo Benaulim, Salcete Goa.	Reply		
27	JM-I/Mund/ Dec/5/2021	6/2/2007	Smt. Suman Sitaram Chapke& others,R/O. H.No. 114/B, Demonaikwaddo, Orlim, Salcete Goa.	Opportunity to respondent.		
28	JM-I/MUND/ DECL/06/2021	24/3/2021	Mr. Patricio Barreto, Resident of House No.88, Ambajim, Fatorda, Margao Goa.	Filing written arguments		
29	JM-I/MUND/ DECL/07/2021	24/4/2021	1.Mr. CustodioSantan Thomas Carvalho, All residents of H.No.81, Acsona, Benaulim, Salcete, Goa.	for Reply on document.		
30	JM-I/MUND/ DECL/08/2021	30/8/99	Smt. Ercate Rodrigues, r/o, H.No.511 Dagualle, Raia, Salcete Goa.	Cross of applicant		

31	JM-I/Mund/Reg-decl/09/2021	20/7/2021	NavidadeFernandes , Resident at H.no. 539,Pedda, Uttordoxi, VarcaSalcete Goa	Reply of respondent	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
32	JM-I/MUND/ Decl/10/2021	5/8/2021	Mrs. Rosada Pereira Colaco, H.No. 185/2, Copel Bhatt, Arlem, Raia, Salcete, Goa	Reply of respondent		
33	JM-I/MUND/ Decl/11/2021	26/8/2021	Mrs.MariaEsperancaEstibeiro, R/o H.no. 430, Nr. St. Xavier Institute,Bandol, CurtorimSalcete Goa.	for publication		
34	JM-I/MUND/ Decl/12/2021	16/08/2021	Aires Fernandes, r/o H.no.1094, Toliecanto, VelimSalcete Goa	Reply of respondent		
35	JM-I/MUND/Decl/13/2021	04/10/2021	Mrs. Joana Borges, r/o H.No 51, Poriebhat, Verna, Salcete Goa	Amendment to cause title.		
36	JM-I/MUND/Decl/14/2021	2/08/2021	1.Smt Maria ConceicaoAgnela Menina Gomes alias Maria Conceicao Angela Menina Gomes e Fernanades alias Maria Conceicao Angela Menina Fernandes alias Maria Conceicao G. Fernandes, resident of H.No.761 Maddant, Vanxem, Loutulim,Salcete Goa	reply		
37	JM-I/MUND/Decl/15/2021	30/07/2021	1.Mr. Antonio Philipe Borges, R/o. H.No. 48, PovoacaoNuvem, Salcete – Goa.	Appearance		
38	JM-I/MUND/Decl/raia/16/2021	26/11/2021	Piedade Barbosa, Resident of H.No. 435/1 MonoraRaiaSalcete Goa.	Appearance		
39	JM-I/MUND/Decl/raia/17/2021	9/12/2021	Reario Clement, r/o H.No. 24/A, Gorvote, Salcete Goa.	Appearance		

40	JM-I/MUND/Decl/1/2022	21/02/2022	1. Mr. Francisco Souza, R/o. H. No. 196, Ilha de Rachol, RacholSalcete, Goa.	file Affidavit in evidence	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
41	JM-I/MUND/ Decl/18/2008 (old) JM-I/MUND/ Decl/3/2022	25/02/2022	1.Francisco Joaquim Vaz, R/o. H.No. 15, Benaulim, Salcete Goa.	Appearance		
42	JM-I/MUND/ Decl/4/2022	15/03/2022	Shri Anant V. Kamat(since deceased) Uday Kamat, R/o. 310 Securemvaddo, ChinchinimSalcete Goa.	Reply of respondent		
43	Jm-I/Mund/05/2000	8/8/2000	Ana Armenia De Piedade Melo e Souza, Resident of house No.91/1, Arlem, Raia, Salcete Goa.	for chief of RW1		
44	JM-I/Mund/246/85 RCS No. 81/99/D	31/1/2001	Smt. Rosa Quiteria Fernandes, R/o. H.no. 73 Malbhat Margao Goa.	for LR's of Respondent		
45	JM-I/Mund/Maj/ 6/2000 RCS No. RCS/32/D	20/1/2001	Dumiana Miranda, R/o. H.No. 560, DongorimMajordaSalcete Goa.	for evidence of respondent No. 3		
46	Jm-I/Mund/1/2001	5/1/2001	Shri Premanand Borkar, R/o. H.No. 74 Ward No. 13 MalbhatSalcete Goa.	chief and cross of applicant		

47	JM-I/Mund/ Issue/1/2015 RCS No. 9/2015/E	11/1/2016	Francisquinha Fernandes alias Fransquina Fernandes, R/o. H. No. 23, Matol Verna Goa.	for order	Cases are being adjourned due to various reasons like meetings, law and order administrative etc, in most of the cases many interim application such as amendment application, addition of documents, addition on parties, preliminary objections are filed by the parties and which have to be decided after hearing both the sides, sometimes revision is preferred against the interim orders and records and proceedings are called by the higher courts. In the year 2022 there were Assembly Election and joint Mamlatdar-I was ARO for 28 Nuvem Assembly Constituency and Lok Sabha Election respectively and as such the matters get adjourned due to Election work. On account of law and order execution of affidavits demolition orders recording of dying declaration conducting of test identification parade the maters fixed on the board and adjourned	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
48	JM- I/Mund/Issue/1/2016 RCS No. 204/2014/F	16/3/2016	RamkrishnaAmbekar& other, H.No. 208/2, Pereira WaddoCalataMajorda Goa.	for cross of respondent No 3		
49	JM- I/Mund/Issue/1/2019 RCS No.283/2013/II	10/6/2019	Victor Fernandes & other, R/o. H. no. 754/A 2nd FatradeVarcaSalcete Goa.	cross of applicant		
50	JM-I/Mund/Decl/5/2022	18/4/2022	Antonio Colacao, R/o. 91/1, ArlemRaiaSalcete Goa.	first appearance		

JOINT MAMLATDAR II, SALCETE

Sr. No.	Case Number	Date of filing the case	Name of the applicant	status	reason for pendency	Steps to expedite the matters
1.	JM-II/MUND/DEC/ 07/2017	19/4/2017	Querobina Pires r/o 2nd Daddio, Talaulim, Navelim	the opportunity to file sur rejoinder to the applicant stands closed	1. Since the parties are represented by lawyers the matters are highly contested. So it is difficult to dispose the matters expediously. 2. Cases are being adjourned upon request of either the applicants/applicants advocate or opponent/opponents advocate. 3. Sometimes the applicant or opponent remains absent. 4. Moreover cases are being adjourned due to various reasons like meetings, law and order, recording of dying declaration, demolition orders, Administrative work etc. 5. Joint Mamlatdar II is also appointed as Assistant Electoral Roll Officer for 31 Margao and the undersigned has to accept the Form 6, Form 7, Form 8 and Form 8A and has to pass speaking order on the forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2.	Jm-II/MUND/DEC/ 12/2017	12/7/2017	Antonio Domingo Ferrao H.No. 20/A, Povacao, Verna	Fixed for seeks to file an application for bringing lr's on record and condonation of delay		
3.	Jm-II/MUND/DEC 13/2017	27/10/2017	Francisco Dias H.No. 511, Dialgona, Telaulim	Fixed for order on the said objection		
4.	Jm-II/MUND/Dec/ 15/2017	20/05/94	Terezinha Martins H.No. 180, Mestabhat, Margao Goa	Fixed for final written arguments of applicant		
5.	Jm-II/MUND/DEC /2/2018	31/1/2018	Filomena Miranda H.No. 104, Kirbhat, Nuvem, Salcete	Fixed for file reply to the above applicant		
6.	Jm-II/ MUND/DEC /3/2018	9/1/2018	Sebastiana Rodrigues H.No. 82, Pirna, Nagoa	Fixed for evidence of applicant		
7.	Jm-II/ MUND/DEC /5/2018	12/1/2017	Inacio Pereira H.No. 83, Kirbhat, Nuvem, Salcete	Fixed to Applicant to ammend the cause title		
8.	Jm-II/ MUND/DEC /6/2018	8/3/2018	Geraldina Fernandes H.No. 14/A, Gonvloi, Nuvem	Fixed for reply		
9.	Jm-II/ MUND/DEC/ 8/2018	16/4/2018	Xavier Fernandes H.No.94, Kirbhatt, Nuvem, Salcete Goa	Fixed for reply of respondent		
10	Jm-II/ MUND/DEC /14/2018	09/4/2018	Ana Quadros e Colaco H.No. 116/2, Odguim, Nuvem	Fixed for last opportunity to applicant for argument		

11.	Jm-II/ MUND/DEC /1/2019	9/1/2019	Sharad @Rajashree Shirodkar H.NO 1019, Curtorim	Fixed for evidence	time bound and time consuming. 6. Due to pandemic outbreak of Covid 19 cases were adjourned. 7.Due to the General Assembly Elections 2022	
12.	Jm-II/ MUND/DEC /2/2019	18/9/2018	Piedade Fernandes r/o H.No. 42, Belloy, Nuvem	Fixed for seeks time to bring LR'S of applicant no. 2 on record		
13.	Jm-II/ MUND/DEC /4/2019	24/12/2018	TerezinhaRagtao r/o H.No. 176, Near Jesus Mary Joseph Chapel, Betalbatim	Fixed for chief of respondent		
14.	Jm-II/ MUND/DEC /5/2019	28/3/2019	Saby Xavier Leitao alias SabyInacioLeitao H.No. 256, Tolleband, chinchinim, salcete goa	Fixed for arguments	-Do-	-Do-
15.	Jm-II/ MUND/DEC /7/2019	23/5/2019	Maria Agnes Rodrigues E Colaco H.No. 32, Layamati, Davorlim, Salcete Goa	Fixed for production of additional documents	-Do-	-Do-
16.	Jm-II/ MUND/DEC /8/2019	21/3/2019	Antonio Jose Rebelo H.No. 51, Choquiwaddo, Carmona, Salcete Goa	Fixed for applicant ammendment	-Do-	-Do-
17.	Jm-II/Mund/Dec/Neg/10/2019	05/09/2019	Sonia Furtado r/o H.No. 759,,Dandevaddo, Chinchinim	Fixed for last opportunity is granted to the respondent to file reply	-Do-	-Do-
18.	Jm-II/ MUND/DEC /11/2019	10/09/2019	Joao Colaco r/o H,No. 81, Davorlim	Fixed for Evidence of applicant	-Do-	-Do-
19.	Jm-II/MUND/ DEC/13/2019(restore)	14/10/2019	Octaviano Fernandes H.No. 29, Matola Verna	Fixed to file consent terms	-Do-	-Do-
20.	Jm-II/MUND/DEC/02/2020	20/06/2020	Resina Da Costa Rebello H.No. 975(new), 33(old), BaidaChinchinim	Fixed for evidence of applicant	-Do-	-Do-
21.	Jm-II/Mund/Dec/3/2020	12/11/2019	Sebastiao Da Costa H.No. 22, Bamborda, Verna, Salcete Goa	Fixed for steps of applicant	-Do-	-Do-

22.	Jm-II/Mund/Dec/4/2020	02/09/2020	Patrocino Fernandes H.No.502, CombiabhatVelim	Fixed for clarification	-Do-	-Do-
23.	Jm-II/Mund/Dec/5/2020	02/09/2020	MariquinhaSimoes KhursabhatVelim	Fixed for clarification and appearance	-Do-	-Do-
24.	Jm-II/Mund/Dec/Reg/6/2020	27/10/2020	Datta Mahadev Muley H.No. 321, near Vithal mandir, comba	Fixed for reply of respondent	-Do-	-Do-
25.	Jm-II/Mund/Dec/1/2021	08/01/2020	Remetina Pereira H.No. 78, Zoriwado, Davorlim, Salcete Goa	Fixed for appearance of parties	-Do-	-Do-
26.	Jm-II/Mund/Dec/2/2021	11/01/2021	ExaltacaoRato r/o H.no. 250(new), 2(old), carbota, calata, majorda	Fixed for evidence of applicant	-Do-	-Do-
27.	Jm-II/Mund/Dec/3/2021	29/01/2021	Vithoba Shirodkar r/o H.No. 316, Grande Madel, Margao, Salcete Goa	Fixed for publication	-Do-	-Do-
28.	JM-II/MUND/REG/NUV/1/1993(Old) Jm-II/Mund/Dec/5/2021(new)	11/10/2021	Francisco Fernandes r/o H.no.12(A) MuridaPequeno,NuvemSalcete Goa	Fixed for evidence of respondent	-Do-	-Do-
29.	Jm-II/Mund/Dec/6/2021	11/01/2021	Ramesh Bandodkar H.No. 88, RassaimLoutolim	Fixed for reply of the respondent	-Do-	-Do-
30.	Jm-II/Mund/Dec/7/2021	21/04/2021	Catarina Fernandes h.no. 296, modsai, margao	Fixed for reply	-Do-	-Do-
31.	Jm-II/Mund/Dec/8/2021	11/03/2021	Menino coutinho h.no. 195, 3rd ward, colva	Fixed for evidence	-Do-	-Do-
32.	Temp/Inj/1/2020(old) Jm-II/Mund/Dec/9/2021	03/02/2021	Joao Santana fernandes h.no. 490, majorda	Fixed for arguments on temporary injuction	-Do-	-Do-
33.	Jm-II/Mund/Dec/10/2021	09/08/2021	Sebastiao R. Moraes H.No. 123, grandevanelim, colva	Fixed for reply	-Do-	-Do-
34.	Jm-II/Mund/Dec/11/2021	12/08/2021	Xavier Cardozo(deceased) Conceicao da silva	Fixed for appearance	-Do-	-Do-

			r/o 219. socovaddo, ambelim			
35.	Jm-II/Mund/Dec/12/2021	12/01/2009	Veronica valladares represented by her constituted attorney shri sebastiao Anthony vas r/o flat no. 2, 4th floor regency plaza, combamargao	Fixed for produce documents	-Do-	-Do-
36.	Jm-II/Mund/Dec/13/2021	13/10/2021	Custodiocorreia r/o H.no. 97/a, Ambulor, verna	Fixed for appearance	-Do-	-Do-
37.	Jm-II/MUND/dec/14/2021	08/10/2021	nascimentacoutinho r/o h.no. 44(old), 577(new)	Fixed for appearance	-Do-	-Do-
38.	Jm-II/MUND/dec/15/2021	19/10/2021	Mariano Fernandes Anthony Fernandes r/o H.No. 46/1-AF, Telaulim, Navelim	Fixed for reply	-Do-	-Do-
39.	Jm-II/MUND/ dec/16/2021	13/10/2021	Caetano soares r/o h.no. 1/124, opppwd office, fatorda	Fixed for appearance	-Do-	-Do-
40.	Jm-II/MUND/ dec/01/2022	12/01/2022	Anastasia Goes r/o H.No. 4/1, Adsulim, Benaulim	Fixed for appearance	-Do-	-Do-
41.	Jm-II/MUND/ reg/dec/02/2022	15/02/2022	Jacinta Ferrao r/o H.No. 72/1 & 269, senaulim, verna	Fixed for appearance	-Do-	-Do-
42.	Jm-II/MUND/ Temp/Inj/03/2022	05/05/2022	Romaldo Gomes	Fixed for appearance	-Do-	-Do-
43.	Jm-II/MUND/ temp/inj/04/2022	05/05/2022	Antonio Joaquim Gomes w/o Maria fernandes	Fixed for appearance	-Do-	-Do-
44.	Jm-II/Mund/ nuvem/3(A)/2011 (Issue)	8/8/2011	Joaquina Miranda All r/o H.No. 66/a Kirbhat,Nuvem	Fixed for cross of applicant	-Do-	-Do-
45.	jm-II/Mund/Decl	27/3/2012	Roque Fernandes	Fixed for Arguments	-Do-	-Do-

	/10/2012 (Issue)		r/o.H.No.86, SodovimVerna,Salcete.			
46.	JM-II/MUND/13/2009 (OLD) MUND/Issue/1/2016	12/04/2016	Gaddu Zaravnekar R/o H.No. 959/A, Pattem,Tolecanto,Velim, Salcete Goa	Fixed for Last & final opportunity granted to applicant-Abeyance	-Do-	-Do-
47.	Jm-II/11/2002 (OLD) JM-II/Mund/issue/ 2/2016	15/6/2016	Mariano Barreto r/o near Bridge, Assolna	Fixed for cross	-Do-	-Do-
48.	Jm-II/C1/1/2017 (old) Jm-II/Mund/Issue/1/2017	06/1/2017	Thomas Fernandes r/o GuirimNuvem others	Fixed for final opportunity granted to appearance for opponent	-Do-	-Do-
49.	Jm-II/Mund/Issue/1/2013	23/10/2013	Shali Suresh Dessai, Suresh Narayan Dessai,VinodRohidasDessai	fixed for reply	-Do-	-Do-
50.	Jm-II/Mund/Issue/1/2015	23/10/2015	Pundalik Ganesh Virdikar	Fixed for chief and cross	-Do-	-Do-
51.	Jm-II/Mund/Issue/3/2011	21/10/2011	Late Jose Fernandes(deceased), Angela Fernandes, Brian Rodrigues, Rudy Fernandes, Olinda Fernandes, Pria Fernandes, Ernestina Fernandes,	Fixed for arguments	-Do-	-Do-
52.	JM-II/Mund/Issue/22/2010	4/6/2010	Custodio Borges,	Fixed for Applicant seek time for chief and cross	-Do-	-Do-
53.	Jm-II/MUND/PUR/15/2002	08/04/2002	Trindade Mascarenhas R/o H.No.37,Sirvodem, NavelimSalcete Goa	Fixed seek time for settlement of objection	-Do-	-Do-
54.	Jm-II/MUND/PUR/49/2006	14/09/2006	Deepa Naik Sirvodem, Navelim	Matter kept for abeyance	-Do-	-Do-
55.	Jm-II/Mund/pur/19/2007	03/11/2007	Caetano Fernandes H.No. 254, Senaulim, Verna	matter is kept for abeyance till declaration is decided	-Do-	-Do-

56.	Jm-II/Mund/Pur/Guir/14/2010	15/07/2010	Feliciano Dias H.No. 610 (old no. 605), Anthoy, Guirdolim	Appeal pending before Deputy Collector. Matter kept Sine die	-Do-	-Do-
57.	Jm-II/ Mund/pur /8/2015	10/2/2015	Joao Alvares r/o H. No. 92, Poribhat, Verna Salcete Goa	Fixed for orders	-Do-	-Do-
58.	Jm-II/Mund/pur /4/2017	26/7/2017	PribrataHore H.No. 311, Dignem, Verna	Fixed for abeyance	-Do-	-Do-
59.	Jm-II/Mund/pur /6/2018	28/2/2018	Socorina Pereira H.No. 387, Sonarwaddo, Nagoa	Fixed for abeyance	-Do-	-Do-
60.	Jm-II/ Mund/pur /4/2020	11/06/2020	Cruz Dias h.No. 120, Nagmodem, Navelim	Fixed for production of documents	-Do-	-Do-
61.	Jm-II/Mund/pur /1/2021	23/12/2021	Francisco Simoes(deceased) CustodioSimoes H.No. 280, Fondop, Velim	Fixed for ex parteeorder	-Do-	-Do-
62.	Jm-II/Mund/pur /2/2021	02/06/2020	QuerobinaDionisiaCardozo and 2 others r/o H. no. 760/A, Cutbona,VelimSalcete Goa	Fixed for last opportunity is granted to the applicant	-Do-	-Do-
63.	Jm-II/Mund/ pur /3/2021	16/12/2020	MartinhaMascarenhas H.No. 649, Grande Pulvaddo, Benaulim	Matter posted for say/confirmation Last opportunity to applicant	-Do-	-Do-
64.	Jm-II/MUND/ pur/4/2021(new) MUND/pur/3/2008(old)	17/12/2007	AssizaLourenca Rosalina Menezes e D Costa r/o H, No. 52, Poriebhat, Verna	Fixed for condonation of delay	-Do-	-Do-
65.	Jm-II/MUND/ pur/5/2021(new) Jm-II/Mund/pur/ 13/2007(old)	15/09/2021	Pedro Dias r/o H, No. 1, Nuvem	Fixed for settlement	-Do-	-Do-

66.	Jm-II/MUND/ pur/6/2021(new) Mund/pur/10/2008(old)	11/12/2007	Dioginio Ines Fernandes r/o H.no. 108/4, Battywaddo, Cavelossim	Fixed for appearance	-Do-	-Do-
67.	Jm-II/MUND/ pur/7/2021	09/04/2021	Salvador Luis(exp) Through legal heirs succorinaluis r/o 151, 2nd ward, colva	Fixed for arguments	-Do-	-Do-
68.	Jm-II/MUND/ pur/8/2021	28/04/2021	Joao Almeida & 3 others r/o H.Np. 422(old), 981(new), marlemmargao Goa	Fixed for steps	-Do-	-Do-
69.	Jm-I/MUND/pur/9/2021	22/07/2021	Nicolausilva(since deceased) Luiza fernandes r/o H.No. 23, chandrawado, fatorda	Fixed for consent terms	-Do-	-Do-
70.	Jm-II/MUND/pur/10/2021	07/09/2021	Diago Silveira r/o h.no. 27, sarla,macasan	Fixed for clarification	-Do-	-Do-
71.	Jm-II/MUND/ pur/11/2021	10/08/2021	Inacinhoafonso Basilio afonso 329, cuncolim	Fixed for appearance	-Do-	-Do-
72.	Jm-II/MUND/ pur/12/2021	11/08/2021	Mukta naik adpaikar r/o H.No. 15/184, Mestabhat, Margao Goa	Fixed for appearance	-Do-	-Do-
73.	Jm-II/MUND/pur/13/2021	27/08/2021	Mingelina Fernandes r/o 167, arlem, raia	Fixed for appearance	-Do-	-Do-
74.	Jm-II/MUND/pur/01/2022	13/10/2021	Rosita Galdinho h.no. 958/1 Pequeno Rumbordem, Curtorim	Fixed for appearance	-Do-	-Do-
75.	Jm-II/MUND/pur/02/2022	28/01/2022	MinguelArajo(through legal rep) Rosa Martins	Fixed for appearance	-Do-	-Do-
76.	Jm-II/MUND/pur/03/2022	17/11/2022	ConcecioSimoes R/o H.No 1411, Velim	Fixed for appearance	-Do-	-Do-
77.	Jm-II/MUND/pur/04/2022	04/03/2022	Joana dcosta h.no. 79, zoriwaddo, davorlim	Fixed for appearance	-Do-	-Do-

JOINT MAMLATDAR III, SALCETE

Sr. No.	Case No	Date of filing the Case	Name of the Applicant	Status	Reason for pendency	The steps the Government will take to expedite these cases
1	JM-III/C1/2/2017	18/04/2017	Martinha Rodrigues H. No. 172, 2nd Ward, UdegaColvaSalcete Goa	Clarification on application dtd 14/12/2019	1.Sometimes the applicant or opponent remains absent. 2.Cases are being adjourned upon request of either the applicants advocate or opponent/opponents advocate. 3.Morever the cases are being adjourned due to various reasons like meetings, law and order, recording of dying declaration, demolition orders, sampling of drugs under NDPS Act, Administrative work etc. 4. Joint Mamlatdar III is also appointed as Assistant Electoral Roll Officer for 33-Navelim and the undersigned has to accept the form 6, Form 8, Form 7 and Form 8A and has to pass speaking order on the forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming. 5. Joint Mamlatdar –III is also appointed as the RO/ARO for 33-Navelim AC for Assembly Elections and Lok Sabha	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM-III/C1/1/2018	19/02/2018	Smt. Refrigina Fernandes R/o. H. No. 128, Ambeaxir, Sernabatim, ColvaSalcete Goa.	Chief & cross evidence of applicant		
3	JM-III/C1/3/2018	13/03/2018	Smt. Liza C. Gaonkar @ Liza CaetanaGaunkar e Gomes R/o. H. No. 175, Pornawado, Ilha de Rachol, Salcete Goa.	Evidence of applicant		
4	JM-III/C1/4/2018	10/07/2018	Chales D'Souza, S/o. late Caetano D'Souza, H. No. 109, Murida, Cuncolim, Salcete Goa.	Steps of applicant		
5	JM-III/C1/7/2018	29/08/2018	Pedro Cruz Dias R/o. H. No. 2, Sonvorcotto, Ward No. 4, Cuncolim, Salcete Goa	take steps to bring on record LRs of resp. no. 1 (f)		
6	JM-III/C1/8/2018	26/09/2018	Manuel Gomes H. No. 59/B, Indone, Davorlim, Salcete Goa	Orders on application dtd 16/12/2019.		
7	JM-III/C1/11/2018	27/11/2018	Mrs. Eliza Rebello e Fernandes & another, Both R/o. H. No. 264, 3rd Ward, Colva, Salcete Goa,	Steps of applicant		
8	JM-III/C1/2/2019	29/01/2019	Conceicao Coutinho H. No. 93/A Odi, CuncolimSalcete	arguments on preliminary objection		
9	JM-III/C1/5/2019	20/03/2019	Sacramenta Sebastiana Fernandes	amend the		

			R/o. H. No. 10 (New H. No. 16) 1st Ward, ColvaSalcete Goa	casuetitile	Elections respectively and as such the matters get adjourned due to election work. -	
10	JM-III/C1/6/2019	11/06/2019	ConceicaoColaco R/o. H. No. 95(old) 95/2 (New) E-10g(old) ZoriwadaDavorlim	Reply of applicant		
11	JM-III/C1/8/2019	11/06/2019	Filomena T Rodrigues H. No. 173/A(old), 174/A(new, Palcuttavaddo, OrlimSalcete Goa	evidence of applicant		
12	Case No. JM-III/C1/10/2019 Restoration case JM-III/C1/8/2016	23/07/2015	Adolf Royolt Fernandes R/o. H. No. 197/1, Diaswaddo, Ilha de Rachol, Salcete Goa	Arguments on application datd 12/9/2019		
13	JM-III/C1/12/2019	10/12/2019	Mrs. Ana Maria de Sa & 5 ors. All R/o. H. No. 125, Dulape, Verna Salcete Goa	Evidence		
14	JM-III/C1/13/2019	06/01/2020	Wilson Menino Fernandes & 3 ors All R/o. H. No. 08, DeussuaVellor, Chinchinim, Salcete Goa	Steps of applicant		
15	JM-III/C1/15/2019	07/01/2020	Mr. Querobino Rodrigues & another Both R/o. H. No. 500(new), 34(old), PeddaUttordoxi, VarcaSalcete Goa	Evidence of applicant		
16	JM-III/C1/1/2020	04/03/2020	Joaquim pexoto R/o. H. No. 271/A, AquemBaixoSalcete	Steps		
17	Jm-III/C1/3/2020	18/12/2020	Antonio Dias R/o. H. No. 849, BatordaCurtorimSalcete Goa	Appearance of Respondent		
18	JM-III/C1/4/2020	22/01/2021	Ana Coonceicao Fernandes R/o. H. No. 229/1, Rebod, Pullwado, BenaulimSalcete	Evidence/chief & cross		

19	JM-III/C1/1/2021	10/12/2021	Maria Esperanca Pereira W/o. Eusebio Rebello R/o. H. No. 92, Sodvim, Verna Salcete	Appearance of respondent	-do-	
20	JM-III/Mund/Dec & Reg/3/2021 In Case No. JM-III/Mund/Dec & Reg/12/2011	24/03/2021	Smt. Mary D'Silva& 6 ors., R/o. H. No. 406, 4th Ward, ColvaSalcete	Steps of applicant to unserved respondents	-do-	
21	JM-III/C1/4/2021	05/04/2021	Maria Piedade Rebello & another, Both R/o. H. No. 94, Sodivim, Verna, Salcete	Reply of respondent	-do-	
22	JM-III/C1/5/2021	28/06/2021	Caetano Ferreira (dec) Through LR Mr. Domingos Ferreira H. No. 437, Near PWD/PHE Quarters, Borda, Salcete	For filing intervention application	-do-	
23	JM-III/Mund/ Reg/3/2010 in Restoration Case No. JM-III/Mund/ Reg/7/2021	29/07/2021	Lawrie H. Pereira R/o. H. No. 135, Gomeswaddo, Cavelossim, Salcete	Steps of applicant to serve unserved respondents	-do-	
24	JM-III/C1/8/2021	12/08/2021	1. Mr. Joaquim DomingosFernandes & another S/o. Agostinho Fernandes R/o. H. No. 118, Naica Bhatt, Sao Jose de Areal, Salcete	Steps of applicant	-do-	
25	JM-III/C1/9/2021	27/08/2021	Pascoala Borges & others H. No. 88, KirbhatNuvemsalcete	Steps	-do-	
26	JM-III/C1/10/2021	27/08/2021	Jeronimo Coutinho H. No. 301, Baichowado,	Issued notice	-do-	

			telaulimNavelimsalcete			
27	JM-III/C1/11/2021	07/10/2021	Joao Caetano Fernandes H. No. 303, Pulwado, Benaulim, Salcete Goa	Appearance	-do-	
28	JM-III/C1/12/2021	03/11/2021	Sumita Anand Bandodkar& 4 ors. All R/o. H. No. 12, Murda Grande, Salcete	Reply of resp	-do-	
29	JM-III/C1/13/2021	16/12/2021	Jose Fernandes & another H. No 758, Dandeavaddo, Chinchinim, Salcete	Issued Notice	-do-	
30	JM-III/C1/14/2021 IN Case No. JM-III/C1/14/2019 (Restoration case)	16/12/2021	Pascoal Fernandes S/o. Sebastiao Fernandes & 5 ors., All R/o. H. No. 559, Virabhat, Curtorim, Salcete	Issued notice	-do-	
31	JM-III/C1/15/2021	17/12/2021	Visitacao P. Rodrigues & 5 ors. All R/. H. No. 498, Mungul, Grande, Margao	Reply	-do-	
32	JM-III/Mund/Surrd/16/2021	13/01/2022	Costao Frank Fernandes R/o. H. No. 117, Grande Vanelim, ColvaSalcete	arguments on maintainability.	-do-	
33	JM-III/C1/1/2022	26/04/2022	Mrs. Maria Fernandes @ Mrs. Maria S. Fernandes, Mr. DhondiBaien, H. No. 99/1, Grande Vanelim, ColvaSalcete	deciding application dtd 27/06/2022.	-do-	
34	JM-III/C1/2/2022	26/04/2022	Mrs. Cristalina Fernandes R/o. H. No. 161, Ward No. V, Ilha de Rachol, Salcete	steps	-do-	
35	JM-III/C1/3/2022	16/03/2022	Joe Ignatius Dias R/o. H. No. 477, SantolemNagoa	Issued notice	-do-	
36	JM-III/Mund/Issue/1/2022	04/04/2022	Vincente Rodrigues & another Both R/o. H. No. 371, 4th Ward, ColvaSalcete Goa	Issued notice	-do-	

37	JM-III/Mund/Rest/1/2018 Mund/JM-II/PUR/11/93 JM-II/Mund/13/96 JM-III/Mund/6/2000	13/03/2018	Mateus Fernandes & 3 ors. All, R/o. Povacao, MacazanaSalcete Goa	Filing of wakalatnama and for deciding application of restoration	-do-	
38	JM-III/C2/10/2018	13/12/2018	Antonio M Rodrigues H. No. 34A/1, Novo Vado, Sernabatim, ColvaSalcete Goa	Reply on intervention application	-do-	
39	JM-III/C2/11/2018	27/11/2018	Caetano Colaco H. No. 40/1, Boteawaddo, Davorlim, Salcete Goa	Demarcation done for appearance of both the parties	-do-	
40	JM-III/C2/12/2018	08/01/2019	Sanatan Marques &ors Both R/o. H. No. 344, 4th ward, colvasalcete	Issue letter to Forest department for valuation	-do-	
41	JM-III/C2/16/2018	17/01/2018	MinguelinaNiasso H. No. 30, Bapteawado, Davorlim, Salcete	Steps of Applicant	-do-	
42	JM-III/C2/1/2019	24/01/2019	Isabela Fernandes R/O HNO 108 AMBEAXIR SERNABATIM SALCETE GOA	Appeance of both the parties 04/03/2021	-do-	
43	JM-IIIC2/5/2019	12/09/2019	ViduranandRaikar, R/o H.No. 26, Murda, Grande, Nuvem, Salcete Goa	Demarcation	-do-	
44	JM-III/C2/1/2020	10/02/2020	Piedade Joaquim Araujo R/o.H. No. 252-A, Dongorwado, FatordaSalcete Goa	Order on application dated 4/3/2021	-do-	
45	JM-III/C2/2/2020	04/03/2020	Shri Nagesh G Rekdar& 2 ors. R/o. H. No. 101(old) 511(new), PeddaKhareband, Margao Goa	Issued notices for publication	-do-	
46	JM-III/C2/4/2020	03/11/2020	Antonio Correia	steps to serve	-do-	

			R/o. H. No. 94/1, Amblor, Verna Salcete Goa	respondents.		
47	JM-III/C2/5/2020	13/11/2020	Minguellina Tavares R/o. H. No. 343/C, Sonarwado, NagoaSalcete Goa	Steps	-do-	
48	JM-III/Mund/Pur/Camur/17/2009 IN Case No. JM-III/Mund/Pur/Camur/8/2020	29/11/2020	Savio MilagresD'Mello H. No. 4, AmboraCamurlimsalcete	Appearance of applicant	-do-	
49	JM-III/C2/1/2021	23/03/2021	Agnelo Fernandes H. No. 558(old), 3/351(new), Agali, Margao Goa	Steps of applicant	-do-	
50	JM-III/C2/4/2019(old) In Restoration Case No. JM-III/C2/2/2021	27/07/2019	Anil Shivram Shinde & 5 ors. All R/o. H. No. A-1, TacabandCuncolimSalcete	Steps to serve resp	-do-	
51	JM-III/C2/3/2021	23/09/2021	Antonio Joaquim Dias All R/o. 35/H, Olvaddo Carmona, Salcete Goa	Appearance	-do-	
52	JM-III/C2/4/2021	23/11/2021	Mrs. Florence Leitao @ Mrs. FlorencaLeitao& another Both R/o. H.No. 198, Tolleaband, Chinchinim, Salcete	steps to serve respondent	-do-	
53	JM-III/C2/5/2021	18/01/2022	Mr. Jose Correia & another, Both R/o. H. No. 92, Ambulor, Verna, Salcete Goa	Demarcation	-do-	
54	JM-III/C2/6/2021	18/01/2022	Mrs. Santana Peixoto e Correia & another, Both R/o. H. No. 92, Ambulor, Verna, Salcete Goa	Demarcation	-do-	

55	JM-III/C2/7/2021	07/02/2022	Smt. Lourence Pereira @ Lourenca Gomes & 2 ors. All R/o. H. No. 72/2, Ward No. 3, Gogol, Margao	Steps	-do-	
56	JM-III/C2/1/2022	13/06/2022	Luis Rebello H.No. 101, Zoriwado Davorlim	steps to serve the respondents	-do-	

JOINT MAMLATDAR IV, SALCETE

Sr. No.	Case No.	Date of filling the case	Name of the Applicant	Status	Reason for pendency	Steps taken to expedite these cases
1	2	3	4	5	6	7
1	JM-IV/Mund/Reg &Raia/13/2017	23.11.2017	Maria Francisca Cardozo r/o H.No. 51(old), 1361 (New) Damon Raia, Salcete Goa.	Fixed for reply	1. Cases are being adjourned upon request of either the Applicants advocate or opponent/opponents advocate. 2. Sometimes the Applicant or Opponent remains absent. 3. Moreover the cases are being adjourned due to various reasons like meetings, law and order, recording of dying declaration, demolition orders, sampling of drugs under NDPS Act, Administrative works, etc. 4. Joint Mamlatdar –IV, is also appointed as Assistant Electoral officer for 29-Curtorim and the undersigned has to accept the Forms 6 Form 8 Form 7 and Form 8A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM-IV/Mund/Reg &Raia/16/2017	29.06.2017	Aurora Alburquerque R/o H.No. 722, GanpagaRaia, Salcete	Opponent to file reply		
3	JM-IV/Mund/Reg& Dec/Raia/20/2017	08.05.2017	GokuldasManguesh Naik r/o H.No. 885, SantemolRaia, Salcete	Opportunity granted		
4	JM-IV/Mund/Reg & /21/2017	07.06.2017	Agnelo Almeida r/o H.No.416, MarlemBorda, Margao	Fixed for Clarification		
5	JM-IV/Mund/Reg &Dec/25/2017	20.07.2017	Diogo Cardoso R/o H.No. 84(old) and 1101(New) Colleandongor, Raia, Salcete	Opportunity granted		
6	IV/Mund/Dec/Mar/3/ 2018	03.01.2018	Braulio Jose Orlando r/o St Joaquim Chapel Near Baroda Bank Margao	Fixed for evidence		
7	JM-IV/Mund/Reg & Dec/Inj/13/2018	28.8.2018	Inacio Furtado All r/o.Comba,Margao	Fixed for order		
8	JM-IV/Mund/Reg & Dec/Chin/18/2018	13.12.2018	AliraNorbeta Pereira R/o. H.No.99,Palmar Grande Chinchinim, Salcete Goa.	Fixed for evidence of AW1		
9	JM-IV/Mund/Dec/Mar/1/ 2019	06.12.2018	Shantu Naik All r/o H.No.51, Shirvodem, Navelim,Salcete- Goa	Fixed for cross of AW2		
10	JM-	10.09.2018	EkanthanZambaulikar	Opportunity		

	IV/Mund/Dec/Mar/3/2019		H.No.431, Navelim, Margao Goa.	granted	consuming 5. Joint Mamlatdar –IV, is also appointed as RO/ARO for 29-Curtorim AC for Assembly Election and Lok Sabha Elections respectively and as such the matters get adjourned due to Election work.	
11	Jm-IV/Mund/Misc/12/2019	09.4.2019	Antonio Fernandes R/o H.No. 256, Pacheco Vaddo, MajordaSalcete Goa	Fixed for reply		**-do-**
12	JM-IV/Mund/Reg &Dec/Raia/14/2019	25.10.2018	Milan Naik r/o H.No. 1258, Sonarwaddo, Raia, Salcete Goa	Last and final opportunity granted to the applicant		**-do-**
13	JM-IV/Mund/Dec/INj/8/2019	06.06.2019	Anita Anand Borkar, r/o H.No. 656(old),/685(new) CaroiVelimSalcete Goa.	Fixed for arguments		**-do-**
14	JM-IV/Mund/Dec/Chin/15/2019	12.04.2019	Rito Rebello R/o. H.No. 986/C, ZoribattBaida, Chinchinim, Salcete Goa	Fixed for steps		**-do-**
15	JM-IV/Mund/Dec/16/2019	21/09/2019	Remy Isabela D'Silva R/o. MargaoSalcete-Goa	Fixed for settlement		**-do-**
16	Jm-IV/Mund/Utorda/1/2020	30/11/2019	Geeta Kerkar 2. Mrs. Suman Kerkar Both r/o H.No. 188/1, Utorda, Salcete	Fixed for Evidence	**-do-**	**-do-**
17	Jm-IV/Mund/Decl/Verna/2 /2020	13/01/2020	Conceicao Pereira 2. Luis Pereira 3. Roque Pereira R/o H.No. 21, Old Mardol, Verna, Salcete	Opportunity granted	**-do-**	**-do-**
18	Jm-IV/Mund/Decl/Margao/3/2020	25/2/2020	Ermelina Miranda r/o H.No. 125 (new) 305(old), Near India Gate, House Ambaji ,Margao Goa.	Fixed for Evidence	**-do-**	**-do-**

19	Jm-IV/Mund/Decl/Nuvem/4/2020	20/07/2020	Mrs. Joanita Cruz R/o H.No. 4, DongrimNuvem, Salcete Goa.	Fixed for reply	**-do-**	**-do-**
20	JM-IV/ Mund/Decl& Reg/Margao/5/2020	14/07/2020	1.Paulo Agnelo Fernandes 2.Alvinda M.L.Furtado e Fernandes Both R/o.Mungul, Margao,Salcete Goa.	Fixed for steps	**-do-**	**-do-**
21	JM-IV/ Mund/Decl/Margao/6/2020	07/08/2020	Smt. Kamala Rama Bidkar R/o. H.No. 163, Colva Road, Old Market, Madel, Margao Goa.	Fixed for Evidence	**-do-**	**-do-**
22	JM-IV/Mund/Decl& Reg/Margao/7/2020	16/12/2019	1. Antonio Aleixo Fernandes 2. Mrs. Arlinda Judith Fernandes Both R/o. H.No. 345, A.C. Pacheco Road, Opp. B.M.ServiceStation,Margao.	Fixed for arguments	**-do-**	**-do-**
23	JM-IV/Mund/Decl& Reg/1/2021	09/11/2020	Naraina Nagesh Chimulkar r/o H.No. 54, XamodyDramapurSalcete	Fixed for filing reply	**-do-**	**-do-**
24	JM-IV/Mund/Reg &Decl/4/2021	21.09.2021	1.Agnelo Furtado 2.Nascimenta Furtado r/o H.No. 392, Near PWD Office, FatordaMargao	Fixed for arguments	**-do-**	**-do-**
25	JM-IV/Mund/Decl& Reg/Davorlim/5/2021	22/2/2021	1. Menino Gomes 2. Lolita Rita Miranda 3. Minguelina Dias 4. Alisha Miranda r/o H.No. 28/A,/2, Near Davorlim Panchayat, TolleabhandDavorlimSalcete Goa.	Fixed for steps	**-do-**	**-do-**
26	JM-IV/Mund/Decl& Reg/6/2021	22.02.2021	1. Angelina Fernandes 2. Francisco Fernandes	Fixed for steps	**-do-**	**-do-**

			3. Aloshia Baptista R/o H.No. 51(old) 97 (new), Near Sundew Bldg, MalbhatMargao Goa			
27	JM-IV/Mund/Decl&Reg/7/2021	12.03.2021	1. Mr. Francisco Fernandes 2. Mrs. Glecy Fernandes Both r/o H.No. 10, Near Church BottlemWaddo, SeraulimSalcete Goa.	Fixed for appearance	**-do-**	**-do-**
28	JM-IV/Mund/Decl& Reg/Margao/10/2021	29.06.2021	Pravin Damodar Naik R/o H.No. 95/A, Zariwado Near B.P.S Sports Club Margao Goa.	Fixed for steps	**-do-**	**-do-**
29	JM-IV/Mund/Decl& Reg/Nuvem/11/2021	20.09.2021	1.Sebastiana Maria Costa 2. Jose Robert Fernandes 3. Catarina Cardozo All r/o H.No. 61 Guirim, NuvemSalcete Goa	Last opportunity granted	**-do-**	**-do-**
30	JM-IV/Mund/Decl& Reg/Margao/12/2021	11.08.2021	Shri. Manuel J.Fernandes (expired) Shri. Lucio S. Fernandes R/o H.No. 252, A.C. Pacheco Road, Near B.M. Servicing Borda, Margao Goa	Fixed for steps	**-do-**	**-do-**
31	JM-IV/Mund/Decl& Reg/Vanelim/13/2021	06.11.2021	1. Fortunato Joaquim Fernandes 2. Eugenia P. Fernandes Both r/o H.no. 30(old) 35 (new) PequenoVanelimColvaSalcete Goa.	Last opportunity	**-do-**	**-do-**
32	JM-IV/Mund/Decl& Reg/Navelim/14/2021	21.10.2021	1.Jose Manuel Fernandes 2. Mrs. Bijitacaco Rodrigues R/o H.No. 41, Ratwaddo, Navelim	Fixed for appearance	**-do-**	**-do-**

33	JM-IV/Mund/Decl& Reg/ Margao/ 1 /2022	24.08.2021	1.Mr. Francisco C.Fernandes 2. Janifer Fernandes Both r/o H.No. 13/44, Malbhat, Margao Goa	Opportunity granted	**-do-**	**-do-**
34	JM-IV/Mund/Decl& Reg/ Navelim/ 2 /2022	25.02.2022	1.Narayan ShamraoMadkaikar 2. Rajani Narayan Madkaikar	Fixed for appearance	**-do-**	**-do-**
35	JM-IV/Mund/Decl& Reg/ Nuvem/ 3/2022	08.02.2022	1.Narayan ShamraoMadkaikar 2. Rajani Narayan Madkaikar Both r/o H.No. 342, Behind Rosary College ButicasNavelim, Salcete Goa.	Opportunity granted	**-do-**	**-do-**
36	JM-IV/Mund/Pur/SJA/5/2019	23.07.2019	Xavier Mascarenhas r/o H.No. 86, Kirbhat, Nuvem, Salcete Goa.	Fixed for filing demarcation plan	**-do-**	**-do-**
37	JM-IV/Mund/Pur/Mar/1-A/2020	12/12/2019	Camilo Fernandes r/o H.No. 627(New)Igrejwado, Sao Jose de Areal, Salcete Goa	Last opportunity granted	**-do-**	**-do-**
38	JM-IV/Mund/Varca /5/2020	11/09/2020	Camilo R. Pais R/o H.No. 63(old) 496 (new) PeddaUttordoxiVarcaSalcete Goa.	Fixed for filing reply	**-do-**	**-do-**
39	JM-IV/Mund/Pur/Gandaulim/1/2021	15/01/2021	Joao Fernandes R/o.H.No.49(old) and (new)Gandaulim, Colva, Salcete, Goa.	Fixed for steps	**-do-**	**-do-**
40	JM-IV/Mund/Pur/Velim/ 2/2021	12/06/2020	PundalikZatekar r/o Bapsora, Velim, Salcete Goa.	Fixed for appearance	**-do-**	**-do-**

41	JM-IV/Mund/Pur/Nagoa/3/2021	15/01/2021	Mrs. MagdalinaColaco r/o H.No. 42/C (old), 20(new) Castlewado Nagao, Salcete Goa.	Fixed for steps	**-do-**	**-do-**
42	JM-IV/Mund/Pur/Orlim/4/2021	25.08.2021	Antonio Philipa Gomes r/o H.No. 23, GulloiOrlim, Salcete Goa.	Fixed for demarcation of plan	**-do-**	**-do-**
43	Jm-IV/Mund/Pur/Mar/5/2021	29.09.2021	Nicolau Miranda r/o H.No. 184, Bolyeband ,FatordaMargao Goa	Fixed for filing reply	**-do-**	**-do-**
44	JM-IV/Mund/Pur/Benaulim/6/2021	08.10.2021	Mr. Mariano Fernandes (deceased) through LRs 1.Minguel Fernandesr/oi H.No. 722, New , 279 (old)Acsona, Benaulim, Salcete Goa.	Fixed for steps	**-do-**	**-do-**
45	JM-IV/Mund/Pur/1/2022	22/3/2022	Avelino SucorCaitano Araujo r/o H.No. 256/a DongorimFatorda, Salcete Goa.	Fixed for appearance	**-do-**	**-do-**
46	JM-IV/Mund/Pur/2/2022	10.12.2021	1.Ashish Kumar ManoharRaikar 2. Shri. Dinesh Kumar Raikar r/o H.No. 1163, Mazilwaddo, Benaulim, Salcete Goa	Fixed for appearance	**-do-**	**-do-**
47	JM-IV/Mund/Pur/3/2022	05.03.2022	Mrs. Josefa Figueiredo r/o H.No. 262, Zoriwado, Davorlim, Salcete Goa	Fixed for steps	**-do-**	**-do-**

JOINT MAMLATDAR V, SALCETE

Sr. No.	Case No.	Date of filing the case	Name of the applicant	Status	Reason for pendency	Steps taken to expedite these matters
1	JMV/MUND/Decl/04/2017	30/1/2017	Joao Menino Rodrigues r/o. H.No. 4, Adsulim, Benaulim, Salcete-Goa	For arguments	1.Sometimes the applicant or opponent remains absent. 2.Morever the cases are being adjourned due to various reasons like meetings, law and order, recording of dying declaration, demolition orders, sampling of drugs under NDPS Act, Administrative work etc. 3. Joint Mamlatdar V is also appointed as Assistant Electoral Roll Officer for 35-Velim and the undersigned has to accept the form 6, Form 8, Form 7 and Form 8A and has to pass speaking order on the forms after giving Assistant Electoral Roll Officer for 35-Velim and the undersigned has to pass speaking order on the forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming.	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	MAM/MUND/REG-DECL/05/2004**(RESTORATION)App. Rest. No**. 6/2017	17/08/2017	NazarenoSantano Mascarenhas r/o. H.No. 178, Ward Lokcando Chandor Salcete – Goa.	Applicant Evidence		
3	JMV/MUND/Decl/Calata/07/2017	27/10/2017	Govind Mahadeo Naik alias Vast R/o H.No. 341, Calata, Near Railway Station Majorda, salcete – Goa	for Order		
4	MUND/Decl/Calata/Majorda/09/2017	20/11/2017	Maria Rita CupertinaRordigues R/o H.No. 87, Godinhowaddo, CalataMajordaSalcete Goa	For Appearance of Opponent		
5	JMV/MUND/Decl-reg/01/2017	14/02/2017	Lucas Pedro Fernandes R/o H No.21 IgrezavaddoMajordaSalcete	Appearance of respondent		
6	JMII/MUND/DECL/48/2006 **(RESTORATION)** Misc/Appl. Rest. No. 04/2017	31/07/2017	Joaquim D. A., Dias R/o. H.No.554, Dongorim, Navelim, Salcete-Goa	Applicant to take steps		
7	JMV/MUND/Decl/Maj/04/2018	27/10/2017	Filipe Pereira r/o. H.No. 284. Pachecowaddo, Majorda, Salcete-Goa	For clarification and order on application dated 15/07/2019		

8	JMV/MUND/Decl/Maj/01/2018	05/12/2017	Roque Santana Pereira All r/o. H.No. 20, Acsonawaddo, Utorda, Salcete	fixed for cross examination	**-do-**	**-do-**
9	JM-V/MUND/**EVIC**/01/2018	09/07/2018	Antonio AlvitoAgneloMascarenhas R/o H.No. 251,CalataMajorda,Salcete- Goa	For Argument		
10	JM-V/MUND/DECL/09/2018	13/08/2018	Celestina Carvalho r/o. H.No. 934, ward Acsona, Benaulim, Salcete-Goa	For appearance of Applicant		
11	JMV/MUND/DECL/REG/BENAULIM/08/2018	23/05/2018	Conceicao Marcelina Fernandes, r/o. H. No. 936/1, Acsona, Benaulim, Salcete	Respondent to file reply		
12	JM/MUND/DECL/MAJORDA/06/2018	21/03/2018	Caetano Jose Afonso R/o H.No. 46 Gomeswado, MajordaSalcete	For oral Argument		
13	JMV/MUND/DECL/MAJORDA/07/2018	12/04/2018	TatusTessy Fernandes alias Tatus T. Lobo e Fernandes R/o H.No. 21/A, IgrejaVaddo, MajordaSalcete Goa	Respondent to file reply		
14	JMV/MUND/DECL/CALATA/05/2018	18/04/2018	Manuel N. J. Rodrigues R/o H.No. 23, GodinhoWaddo, CalataMajordaSalcete Goa.	Chief of Applicant		
15	JMV/MUND/Decl/CALATA/14/2018	20/11/2018	Paixao Fernandes, R/o H.No. 97 CalataGodinhowaddo, MajordaSalcete Goa	Adv. For applicant seeking time to clarify the matter	**-do-**	**-do-**
16	JMV/MUND/DECL/UTORDA/01/2019	02/01/2019	Domingos Rodrigues R/o H.No. 416/1, Gabriel Cruz waddoUtordasalcete Goa.	Appearance of Opponent		
17	JMV/MUND/DECL/BEN/02/2019	18/01/2019	Caitano Rosario Fernandes r/o. H.No. 1500/4, Vasawaddo, Benaulim,Salcete	For Clarification		

18	JMV/MUND/DECL/BEN/03/2019	18/01/2019	Mariano Lourence Fernandes r/o. H.No. 1500/1, Vasvaddo, Benaulim,Salcete	For Clarification		
19	JMV/MUND/DECL/BEN/04/2019	21/12/2018	Diogo Caetano Fernandes, r/o. H.No. 223/2, Pulwado, Benaulim,Salcete	For final Argument		
20	JMV/MUND/DECL/BEN/05/2019	24/01/2019	Antonia Francisca Fernandes r/o. H. No. 223/1, Pulwaddo, Benaulim, Salcete	For further evidence and Cross		
21	JMV/MUND/DEC/BEN/07/2019	24/04/2019	Ibrahinm Khan r/o. H.No. 431, Pulwado, Benaulim,Salcete	Applicant to take steps to bring LR's on records		
22	JMV/MUND/DEC/10/2019	23/07/2019	AgneloLeitao r/o. H.No. 383/1, Pulwado, Benaulim, Salcete	Fixed for Evidence	**-do-**	**-do-**
23	JMV/MUND/DECL/UTORDA/11/2019	25/02/2019	Tiburcio Joe Rosario Goes R/o H.No. 204, Loyola waddoUttordaMajordaSalcete Goa.	Applicant to take steps		
24	JMV/MUND/DECL/Ben/13/2019	25/02/2019	Maria GeromilaPurificaco Rodrigues All r/o. H.No. 4, Cana- Benaulim,Salcete	Final argument/ Order		
25	JMV/MUND/DEC/BEN/14/2019	20/08/2018	Ana Florina Fernandes and Ors All r/o.945, Acsona, Benaulim, Salcete	Appearance of Applicant/ opponent		
26	JM-I/Mund/Dec/05/2009 Rest No. 2/2019 (**RESTORATION**)	21/08/2019	Francisca Braganza R/o. H. No. 575, Dongrimwaddo, Majorda, Salcete-Goa.	Applicant to take steps		
27	JMV/MUND/DEC/NUV/01/2020	19/11/2019	Natalia Lobo alias Natalina Noronha R/o H.No.99, Kirbhat, Nuvem, Salcete – Goa	Fixed for Evidence		

28	JMV/MUND/DEC/MACA/2/2020	26/09/2019	Sebastiao Carvalho r/o.H.No. 47, Cupator, Macazana, Salcete	for appearance of opponent		
29	JMV/MUND/DEC/VARCA/3/2020	5/12/2019	Prafulla M. Madkaikar r/o. H. No. 378, Repravado, Varca, Salcete	Appearance of Applicant	**-do-**	**-do-**
30	JMV/MUND/DEC/SJDA/4/2020	03/10/2019	JesuinaTravasso r/o. H. No. 20, Oilemol, St. Jose de Areal, Salcete	Steps of applicant.		
31	JMV/MUND/DEC/Amb/6/2020	06/08/2020	Ancesao Fernandes r/o. H.No. 761, Goenchembhat, Ambelim, Salcete-goa	Appearance of Opponent and Applicant		
32	JMV/Mund/Decl/Ben/7/2020	22/09/2020	John Fernandes and others r/o. H. No. 229, Pulwaddo, Benaulim, Salcete-Goa.	Applicant sought time		
33	JMV/MUND/DECL/MARGAO/09/2020	06/03/2020	Rosalina Fernandes alias Rosalina Miranda R/o. H.No.80/374. Chandrawado, Fatorda, Margao	Appearance of opponent		
34	JMV/MUND/DECL/MARGAO/08/2020	09/09/2020	Shankar Bidkar r/o. H. No. 164, Colva Road, Old Market, Margao, 33alcete	Opponent to file reply		
35	JMV/Mund/Decl/Ben/10/2020	22/01/2020	Robert Nicolau Fernandes and others r/o. H. No. 138/1, Pedda, Grande, Benaulim, Salcete-Goa	Appearance of applicant		
36	JMV/MUND/DECL/2/2015 **(RESTORATION 1/2020)**	13/03/2020	Tulsidas EsvontGaddekar r/o. H.No. 260, Pulwado, Benaulim,Salcete	For Argument	**-do-**	**-do-**
37	JMV/Mund/Decl/01/2021 JM-I/MUND/DECL/3/2012	07/5/2012	Rekha Umesh Sanglekar r/o H.No. 188/4, Francisco Pereira ward, Utorda, Salcete-Goa	For steps of Applicant		
38		01/02/2021	Sacramenta Rodrigues @Selma	Appearance of		

	JMI/MUND/Decl/Ben/09/2010 **(RESTORATION) JMV/Rest. No.1/2021**		Sacramenta Rodrigues R/o H.No. 171, Pedda Grande, Benaulim, Salcete-Goa	Opponent/Applicant		
39	MUND/DEC/REG/03/2009 JMV/Mund/Dec/Betal/2/2021	19/02/2009	J.AvelinoFerrao r/o. H.No. 33, Nagvado, Betalbatim, Salcete-Goa	Applicant to take steps		
40	JM-I/Mund/Dec/20/2011(JM-V) JMV/MUND/DEC/MAJ/3/2021	26/02/2021	Antonio Fernandes r/o. H.No. 256, Pachecowaddo, Majorda,Salccete- Goa.	For Argument/Order		
41	JM-I/MUND/Dec/Ben/2/2000 JMV/Mund/Dec/Ben/4/2021	08/06/1999(old) 26/02/2021	Rosalina Baptista R/o. H. No. 56, Peddagrande, Benaulim, Salcete-Goa	Final opportunity is given to appearance of applicant		
42	JMV/Mund/Decl/Raia/6/2021	26/03/2021	Francisco Dias r/o. H.No. 182, Arlem, Raia, Salcete-Goa	Appearance of Opponent and Applicant		
43	JMV/Mund/Decl/Davorlim/8/2021	24/07/2021	Joao Miranda and Santana S. Simoes e Miranda and Others Both r/o. H.No. 31, Nr. Davorlim Panchayat, Davorlim, Salcete-Goa	For Substitute Service	**-do-**	**-do-**
44	JMV/Mund/Decl/Davorlim/9/2021	24/07/2021	Carlos Miranda and Rosalina Barreto Both r/o. H.No. 30/A, Tolleaband, Davorlim, Salcete	For Substitute Service		
45	JMV/MUND/Decl/Ben/10/2021	15/07/2021	Santa Rita Cacilio Rodrigues and Others All r/o. H.No. 687, Primavaxe, Pulwado, Benaulim, Salcete-Goa	Applicant to take steps		
46	JMV/Mund/Decl/Cavelossim/11/2021	16/07/2021	Nazario Victor Fernandes and others	For Evidence of Applicant		

			All r/o. H.No. 6, Tamborim, Cavelossim, Salcete-Goa			
47	JMV/Mund/Decl/Calata/12/2021 (JM-I/Mund/Decl/12/2012)(JMV)	29/07/2021	Jose Rodrigues r/o.H.No.38 (new), Calata, Salcete-Goa.	For Evidence of Applicant		
48	JMV/MUND/DECL/RACHOL/13/2021	26/08/2021	Milagrina Tavares r/o. H.No. 66, Ilha de Rachol, Salcete-Goa	Appearance of Opponent and Applicant		
49	JMV/MUND/DECL/Cavelossim/14/2021	18/11/2021	Ubaldina Fernandes and Perry Fernandes Both r/o. H.No. 448, Mobor, Cavelossim, Salcete-Goa	Applicant to take steps to serve respondent		
50	JMV/MUND/DECL/Serauli m/15/2021(remanded Back)	25/08/2021	Pedro Joao Antonio Cardozo r/o. H.No. 46/A, Pre-Seraulim, Salcete	Appearance of Opponent and Applicant	**-do-**	**-do-**
51	JMV/MUND/DECL/Colva/17/2021	24/08/2021	Joao Santan Borges and ors r/o. H.No. 261, 3rd Ward, Tapem, Colva, Salcete	For Evidence of Applicant		
52	JMV/MUND/DECL/MARG/1/2022	07/12/2021	Inacina FurtadoFerrira and others All r/o. H.No. 111, Borda, Fatorda, Margao	Applicant to take steps		
53	JMV/MUND/DECL/BEN/2/2022	02/03/2022	1) Alvima Pearl Rodriges 2) Adlynn F. Rodrigues Both r/o. H.No. 1100/C, Pitalim, Mazilwaddo, Benaulim, Salcete-Goa	Appearance of Opponent and Applicant		
54	JMV/MUND/DECL/BEN/3/2022	01/03/2022	Ramnath Datta Ekawade and others All r/o. H. No. 636, Pulwaddo, Benaulim,Salcete-Goa	Appearance of Opponent and Applicant		
55	JMV/MUND/DECL/REG/MARGAO/4/2022	16/05/2022	Mrs. Fatima Noronha alias Fatima Pereira e Noronha	Appearance of Opponent and		

			W/o. Late Rosario Noronha, r/o. H.No. 408, Agalli, Margao-Goa.	Applicant		
56	JM-I/Mund/Pur/11/2013	25/2/2013	Umanath P. Naik, R/o. H. No. 344, Pulwadogrande, Cana Benaulim, Salcete	For Order		
57	JM-V/Mund/Pur/2/2015	11/09/2014	Menino Goes &ors r/o. H. No. 1443/1 Mazilwado, Benaulim, Salcete-Goa.	Awaited for F.S. report	**-do-**	**-do-**
58	JM-V/Mund/Pur/9/2015	12/02/2015	Shri Nacimento N. Fernandes, R/o H.No. 556(New) 356/A(Old) near Don Bosco Animation Centre PulwaddoBenaulim, Salcete Goa	Appeal before Tribunal		
59	JMV/MUND/PUR/02/2016 **(RESTORATION)** Misc/Appl. Rest. 05/2017	07/09/2017	Malcom Aguiar R/o. H.No.1012, Acsona, Benaulim, Salcete-Goa	Appearance of Opponent/ Applicant		
60	JMV/MUND/PUR/8/2017	20/11/2017	Mariana Fernandes &ors R/o. H. No19, Igrejawaddo, Majorda, Salcete-Goa	For order on intervention application		
61	JMV/MUND/PUR/01/2017 **(RESTORATION)** Rest.No. 1/2018	13/11/2017	Francisco Rodrigues, R/o. H. No1776/2 of Vasvaddo, Benaulim, Salcete-Goa.	Awaited survey report		
62	JMV/MUND/PUR/BEN/02/ 2019	02/11/2018	Maria Esperanca Rodrigues e Ferrao, R/o. H. No. 50, Grande Pedda, Benaulim, Salcete-Goa.	Appearance of Respondent		
63	JMV/MUND /Aquem/Pur/05/2019	09/05/2019	Victor Dias r/o. H.No. 382-A, Aquem-Baixo, Navelim, Salcete	For Argument		
64	JMV/MUND/PUR/MAR/2/2 020	16/01/2020	Nagraj Prabhu Borkar H.No. 288, Dongorwaddo, FatordaMargao-Goa.	For Argument	**-do-**	**-do-**

65	JMV/MUND/PUR/NAVELIM/03/2020	09/07/2020	Flory @ Floriana Dias R/o. H. no. 147, Nagmodem, Navelim	Applicant to take step to serve LR's		
66	JMV/MUND/PUR/Carmona/5/2020	09/09/2020	Bogvonta Putu Pai Oide R/o. H. No242, D'Mello ward, Carmona, Salcete	Appearance of opponent and applicant		
67	JMV/MUND/PUR/Nuvem/6/2020	12/03/2020	Caetano Cruz Fernandes R/o. H. No. 127, Anuz, Nuvem, Salcete	Appearance of opponent and applicant		
68	JMV/MUND/PUR/MARG/07/2020	25/09/2020	KishorbabuTamboskar R/o. H.No.131, Aquem-Alto, Margao-Goa	Issued public notice		
69	JMV/Mund/Pur/2/2021 JM-I/MUND/PUR/18/2010(old)	18/11/2009	Avelina B. Fernandes R/o. H. No. 1043, Acsona, Benaulim, Salcete-Goa	Final opportunity is given to the respondent		
70	JMV/Mund/Pur/Ben/4/2021 JM-I/MUND/PUR/7/2012(old)	25/09/2012	Mariano CirilFernandes &ors R/o.H.No. 34, Peddagrande, Benaulim, Salcete-Goa	Appearance of applicant and opponent		
71	JMI/Mund/Pur/1/2014(old) JMV/Mund/Pur/7/2021	06/08/2021	Joaquim Domingos Rodrigues and others Both r/o. H.No. 993(2), Near Janta Radio House, Acsona, Benaulim, Salcete-Goa	Appearance of applicant and opponent	**-do-**	**-do-**
72	JMV/Mund/Pur/Lout/8/2021	01/07/2021	Elizabeth Rosy Andrade r/o. H.No. 79, Rassaim, Loutolim, Salcete-Goa	Appearance of applicant and opponent		
73	JMV/Mund/Pur/Verna/9/2021	25/10/2021	1) Dominga Barreto 2)GulherminaManiz r/o. both H.No. 113/E, Ambulor , Verna, Salcete-Goa	For Evidence		
74	JMV/Mund/Pur/Cavelossim/1/2022	04/01/2022	1)Aurelio SantanPassanha and 2) RamiraPassanha	Appearance of applicant and		

			r/o. H.No. 327/A, Passos, Cavelossim	opponent		
75	JMV/Mund/Pur/Margao/2/2022	16/12/2021	Minguel Rosario D Costa (S.D) LR's and Ors r/o. H.No. 209, Madel, Margao-Goa	Appearance of applicant and opponent		
76	JMV/MUND/PUR/BEN/3/2022	21/03/2022	Maria Francisca Pinto r/o. H.No. 1306, Mazilwaddo, Benaulim, Salcete	Appearance of applicant and opponent		
77	JMV/MUND/PUR/Colva/4/2022	23/3/2022	Perpetua Fernandes and ors. All r/o. H.No. 293/2(1), Colva, Salcete-Goa	Appearance of applicant and opponent		

JOINT MAMLATDAR VI, SALCETE

Sr. No.	Case no.	Date of application	Names and addresses of the Applicant	Status	Reasons for Pendency	Steps to expedite the matter
1	JM-VI/MUND/ISSUE/63/2019 (new) JM-V/MUND/ISSUE/03/2017	24/10/2011	Philip Fernandes R/o. RaiaSalcete	For Arguments	1.Absence of parties & their advocate. 2. Moreover cases are being adjourned due to various reasons likelaw&order issues, recording of dying declaration, demolition order, NDPS cases etc. 3. Jt. Mamlatdar-VI is also as Assistant Electoral Registration Officer for 34 Cuncolim A.C the undersigned has to accept the Form 6, Form 7, Form 8 and Form 8A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming. 4. The undersigned has also acted as ARO for Goa Legislative Assembly Elections 2022.	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM-VI/MUND/DECL/64/2019 (new)	25/07/2019	Shri. Conceicao Manuel Rodrigues R/o. H.no. 24(A)(2), SernabatimColva	For Steps		
3	JM-VI/MUND/DECL/CUNCOLIM/67/2019 (new)	14/10/2019	Smt. Somanti Bhagwati Naik R/o. H.no. 24/1, Cuncolim	For Steps		
4	JM-VI/MUND/DECL/65/2019 (new)	06/08/2016	Mr. CrisogonoJustinianoBoavida Fernandes R/o. H.no. 1090, Mazilvaddo, Benaulim, Salcete	For Filing AIE		
5	JM-VI/MUND/DECL/CAMORLIM/46/2019 (New) JM-II/MUND/DECL/CAMORLIM/13/2012 (Old) JM-III/C1/2/2013 (Old)	22/05/2014	Miss. Eslinda De Silva R/o. H.no. E-337, Camorlim, Salcete-Goa	For Arguments		
6	JM-VI/MUND/DECL/RAIA/9/2019 (New) MUND/REG-DEC/RAIA/30/2012 (Old)	24/09/2012	Mr. Santana Albert Fernandes &Ors R/o. 818, RaiaSalcete Goa	For Arguments		
7	JM-VI/MUND/DECL/MAR/21/	04/01/2013	Xavier Da Costa R/o. H.no. 330, MadelMargao	For Reply		

	2019 (New) MUND/REG-DEC/MAR/12/2013 (Old)					
8	JM-VI/MUND/DECL/MAR/19/2019 (New) MUND/REG-DEC/MAR/C1/11/2014 (Old)	07/11/2013	Smt. ClarinaColaco R/o. H.no. 306(new), AmbajiFatorda, Margao Goa	For Evidence	-do-	-do-
9	JM-VI/MUND/DECL/61/2019 (New) JM-III/MUND/DECL/CAMORLIM/30/2015 (Old)	27/02/2015	Savio MilagresD`Mello R/o. H.no. 21, Ambora, Camurlim	For Evidence	-do-	-do-
10	JM-VI/MUND/DECL/MAR/25/2019 (New) JM-IV/MUND/C1/MAR/24/2015 (Old)	16/07/2015	Mr. Nicolau Pinto &Ors R/o. H.no. 572, Agalli, Fatorda, Margao, Salcete Goa	For Steps	-do-	-do-
11	JM-VI/MUND/DECL/MAR/17/2019 (New) JM-IV/MUND/DECL & REG/14/2015 (Old)	20/05/2015	Mrs. Antoneta Barreto R/o. H.no. 106, FatordaSalcete Goa	For Filing AIE	-do-	-do-
12	JM-VI/MUND/DECL/38/2019 (New) JM-IV/MUND/INJ/7/2015 (Old)	06/04/2015	Mr. Bernardo Bosco Da Silva Alias Bosco Da Silva &Ors R/o. H.no. 33, DeussuaChinchinim	For Arguments	-do-	-do-
13	JM-VI/C1/55/2019 (New) JM-III/C1/29/2016 (Old)	19/07/2016	Mr. Paulo Figueiredo R/o. Benaulim, Salcete-Goa	For Appearance	-do-	-do-
14	JM-VI/MUND/C1/49/2019	28/09/2016	Mr. Vincent Pacheco &Ors	For Arguments on	-do-	-do-

	(New) JM-III/C1/39/2016 (Old)		r/o H.No. 105B/2nd ward ColvaSalcete-Goa	Temporary Injunction		
15	JM-VI/MUND/DECL/MAR/12/2019 (New) JM-IV/MUND/DECL & REG/18/2016 (Old)	17/06/2016	Mrs. Carolina Crasto&Ors R/o. H.no. 281, Davonddem, Fatorda	For Arguments	-do-	-do-
16	JM-VI/MUND/DECL/RAIA/36/2019 (New) JM-IV/MUND/DECL/6/2015 (Old)	22/09/2014	Mr. Alex Rocha r/o. H.no. 166, Arlem, Raia	For Reply	-do-	-do-
17	JM-VI/MUND/DECL/RAIA/35/2019 (New) JM-IV/MUND/DEC & REG/RAIA/12/2017 (Old)	23/11/2016	Mr. Piedade Cardozo &Ors R/o. H.no. 1356, Raia, Salcete Goa	For Filing AIE	-do-	-do-
18	JM-VI/MUND/DECL/CAMORLIM/45/2019 (New) JM-III/C1/11/2017 (Old)	31/07/2017	Mrs. Natalina Gonsalves R/o. H.no. 19, Sonfator, CamurlimSalcete	For Arguments	-do-	-do-
19	JM-VI/MUND/DECL/RAIA/8/2019 (New) MUND/DECL/RAIA/22/2010 (Old)	27/08/2010	Francisco Xavier Fernandes &Ors R/o. H.no. 586, Mazilwaddo, Raia	For Reply	-do-	-do-
20	JM-VI/MUND/DEC/NAV/32/2019 (New) JM-II/MUND/REG-DEC/28/2002 (Old)	09/12/2009	MahendraB.Naik R/o. H.no. 60, Shirvodem, Navelim	For Cross	-do-	-do-
21	JM-VI/MUND/DEC/39/2019	04/05/2011	Shaikh Abdul Kadir R/o. H.no. 35,	For Written Arguments	-do-	-do-

	(New) JM-III/MUND/13/2011 (Old)		IndonaDavorlimSalcete			
22	JM- VI/MUND/DEC/40/2019 (New) JM-III/MUND/DECL & REG/RACHOL/8/2010 (Old)	23/04/2010	Caitano Jose Romano &Ors R/o. Ilha de Rachol	For Orders	-do-	-do-
23	JM- VI/MUND/DEC/41/2019 (New) JM- III/MUND/COLVA/4/2007 (Old)	25/01/2007	Sebastiao Lucas R/o. H.no. 60, ColvaSalcete Goa	For Re-examination	-do-	-do-
24	JM- VI/MUND/DECL/NUVEM/ 69/2020	27/01/2020	Mr. Minguel Fernandes R/o. H.no. 54, Guirim, NuvemSalcete Goa	For Reply	-do-	-do-
25	JM- VI/MUND/DECL/DAVOR LIM/71/2020	06/07/2020	Mr. Benedito Miranda R/o. H.no. 32, Tolleaband, Navelim	For Steps	-do-	-do-
26	JM- VI/MUND/DECL/NAVELI M/74/2020	20/11/2020	Mrs. Caetana Piedade Gomes R/o. NavelimSalcete Goa	For Arguments	-do-	-do-
27	JM- VI/MUND/EVICTION/CA MURLIM/01/2020	10/08/2017	Caetano C. Barreto (deceased) by legal heirs Imelda Barreto R/o. K3, Landscape by the Bay, Caranzalem	For Cross	-do-	-do-

28	JM-VI/MUND/ DECL/SERNABATIM/76/2021	02/12/2020	Mr. Assuncao Jovita Fonseca R/o. H.no. 117, ColvaSalcete-Goa	For Final Written Arguments	-do-	-do-
29	JM-VI/MUND/DECL/CHINCHINIM/80/2021	12/02/2021	Mr. Sunil Mudgal R/o. H.no. 819/A, Chinchinim, Salcete-Goa	For Reply	-do-	-do-
30	JM-VI/MUND/DECL.REG/DEUSSUA/83/2021	02/03/2021	Savio Rebello alias Joaquim Rebello r/o H.no. 10 ,ChinchinimSalcete-Goa	For Filing AIE	-do-	-do-
31	JM-VI/MUND/DECL.REG/DAVORLIM/84/2021	09/04/2021	DomingosFigueiredo r/o H.No. 107/B/1, Zoriwado, DavorlimSalcete-Goa	For Hearing	-do-	-do-
32	JM-VI/MUND/DECL/VARCA/85/2021	26/08/2021	Natalina Fernandes R/o. H.no. 62, Chandvaddo, Varca, Salcete Goa	For Reply	-do-	-do-
33	JM-VI/MUND/DECL/MAR/87/2021	22/09/2021	Filip Gomes &ors R/o. H.no. 562/2, Agalli, Fatorda, MargaoSalcete Goa	For Steps	-do-	-do-
34	JM-VI/MUND/ DECL/MARGAO/88/2021	21/10/2021	Shaikh Suleman Adam (since deceased) through his wife Mrs. Kussambi Suleman Shaikh R/o. H.no. 39, Near Quba Masjid, Sirvodem, MargaoSalcete	For Reply	-do-	-do-
35	JM-VI/MUND/ DECL/RAIA/1/2022	15/12/2021	Mr. Gabriel Constancio Fernandes &ors R/o. H.no. 1297, Raia, Damon East, Opp Power house, Salcete	For Reply	-do-	-do-
36	JM-VI/MUND/ DECL/RAIA/2/2022	15/12/2021	Mr. Miguel Pango R/o. H.no. 213(1) (old 68/A), ArlemRaiaSalcete	For Hearing	-do-	-do-
37	JM-VI/MUND/ DECL/NUVEM/3/2022	09/03/2022	Mr. Patricio PascoalInacioPolicarpo Costa &ors R/o. H.no. 60, Guirim, NuvemSalcete	For Hearing	-do-	-do-
38	JM-VI/MUND /DECL/TELAULIM/5/2022	12/05/2022	Mr. Luciano Pires R/o. H.no. 524, DialgonaTelaulim,	For Appearance	-do-	-do-

			Salcete Goa			
39	JM-VI/MUND/ DECL/GUIRDOLIM/4/2022	30/03/2022	Shri Mariano Monteiro &ors R/o. H. No: 474, PocklemolGuirdolim, Chandor, Salcete - Goa.	For Hearing	-do-	-do-
40	JM-VI/MUND/ DECL/VELIM/6/2022	23/05/2022	Shri. Stephen Simoes&ors H.no. 1445, Pocklivoll, VelimSalcete Goa	For Hearing	-do-	-do-
41	JM-VI/MUND/ DECL/MARGAO/7/2022	16/05/2022	Mrs. Romana Moura &ors H.no. 511, Agalli, Margoa, Salcete, Goa.	For Hearing	-do-	-do-
42	JM-VI/MUND/PUR/ NAV/22/2019 (new) JM-V/MUND/PUR/ NAV/01/2018	25/03/2015	Joao Jose D`Silva&ors R/o. H. No. - Sinquetim, Navelim, Salcete Goa	For Steps	-do-	-do-
43	JM-VI/MUND/ PUR/07/2019 (new) JM-V/MUND/PUR /BENAULIM/03/2018	04/06/2018	Antonio Vicente Cardozo R/o. H.no. 658/A, Grand Pulwado, BenaulimSalcete Goa	For Reply	-do-	-do-
44	JM-VI/MUND/PUR /MAR/26/2019 (new)	26/11/2019	Mrs. MinikaMandrekar R/o. H.no. 283, Maddel, MargaoSalcete Goa	For appearance	-do-	-do-
45	JM- VI/MUND/PUR/03/2019 (new) JM-II/C2/02/2019	18/01/2019	Mrs. Maria Esperance Pango Alias Esperance Pereira Alias Maria Esperance Pereira&ors R/o. H.no. 46, Kirbhat, NuvemSalcete Goa	For Orders	-do-	-do-
46	JM- VI/MUND/PUR/05/2019 (new) JM-II/C2/04/2019	13/02/2019	Mr. Quitano Fernandes Alias Titiano Fernandes (Since Deceased) R/o. H.no. 200/1, Sinquetim, Navelim, Salcete Goa	For Orders	-do-	-do-
47	JM- VI/MUND/PUR/11/2019 (New) JM-IV/MUND/ PUR/C2/MAR/5/2014 (Old)	09/10/2013	Shri. Thomas Pereira R/o. H.no. 351, Near Don Bosco, Fatorda, Salcete Goa	For Orders	-do-	-do-

48	JM-VI/MUND/PUR/SJDA/27/2019	28/01/2020	Mr. Baptista Fernandes R/o. H.no. 627/1, Igordewaddo, Sao Jose de Areal, Salcete	For Reply to Intervention Application	-do-	-do-
49	JM-VI/MUND/PUR/MARGAO/31/2021	02/02/2021	Mrs. Estrelina Fernandes R/o. H.no. 152, Chinchal, MargaoSalcete Goa	For Demarcation	-do-	-do-
50	JM-VI/MUND/PUR/6/2019	27/04/2010	Antonio M. Dias &ors R/o. H.no. 262, Francisco-Costa Waddo, Utorda, Salcete Goa	For Reply	-do-	-do-
51	JM-VI/MUND/PUR/COLVA/21/2021	06/08/2019	Mrs. Late Maria C. Rodrigues (deceased) by legal heir Shri. Aleixo J.P. Rodrigues R/o. 1st Ward, H.no. 61, Colva, Salcete Goa	For Steps	-do-	-do-
52	JM-VI/MUND/PUR/LOUTOLIM/34/2021	27/07/2021	Shri. Mathew Miranda R/o. H.no. 73, Rasaim, LoutolimSalcete Goa	For Reply	-do-	-do-
53	JM-VI/MUND/PUR/COLVA/3/2022	23/03/2022	Mr. Menino Fernandes R/o. H.no. 293/2, Colva, Salcete Goa	For appearance of applicant & respondent	-do-	-do-

JOINT MAMLATDAR VII, SALCETE

Sr. No.	Case No.	Date of filing the case	Name of the applicant & Address	Status	Reason for pendency	Steps taken to expedite
1	JM-VII/Mund/ Dec/Mar/01/2019(new) Mund/Dec/Mar/141/85	22/6/94	Prabhakar Ana Tandel H. No. 40, Ratwaddo, Navelim, Salcete-Goa.	Fixed for order an application dated 20/1/2021	Sometimes the applicant or opponent remains absent. Cases are being adjourned upon request of either the applicant advocate or opponent/opponent advocate. Morever the cases are being adjourned due to various reasons like meetings, law and order, recording of dying declaration, demolition order, sampling of drugs under NDPS Act, Administrative work etc. Joint MamlatdrVII is also appointed as Assistant Electoral Roll Officer for 32-Benaulim and the undersigned has to accept the Form 6, Form 8, Form 7 and Form 8A and has to pass speaking order on the forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming Joint Mamlatdr-VII is alos appointed as the RO/ARO for 32-Benaulim AC for Asembly Elections and Lok sabha Elections	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act

					respectively and as such the matters get adjourned due to election work,	
2	JM-VII/Mund/Dec/Mar/02/2019(new) Mund/Dec/Mar/23/96	4/11/96	Fatima Bi H. No. 7, W.D.7,Sirvodem, Margao-Goa	Fixed for clarification	-do-	
3	JM-VII/Mund/Reg/Mar/05/2019(new) Mund/Reg/Mar/11/2003	27/6/2003	Ashok Datta Mardolkar H. No. 128, Malbhat, Margao-Goa.	Fixed for step	-do-	
4	JM-VII/Mund/Reg-Dec/08/2019(new) Mund/Reg-Dec/Mar/09/2009	17/6/2009	YeshwantZambaulikar& others H. No. 265, Near Cine Vishant, Aquem, Malbhat, Margao-Goa.	Fixed for reply	-do-	
5	JM_-VII/Mund/ Mar/Reg-Dec/9/ 2019(new) Mund/Reg-Dec/Mar/1/2012	4/7/2012	Antonio Rosario Vaz H. No. 723, Gogol, Margao-Goa	Fixed for settlement of applicant	-do-	
6	JM-VII/Mund/ Mar/Reg-Dec/10/2019(new) Mund/ Mar/Reg-Dec/5/2012	4/7/2012	Antonio Piedade Vaz H. No. 723, Gogol, Margao-Goa	Fixed for settlement of applicant	-do-	
7	JM-VII/Mund/ Mar/Reg-Dec/15/ 2019(new) Mund/ Mar/Reg-Dec/ 3/2012	4/7/2012	Inacio Francisco Vaz r/o H No. 718, Gogal, Margao	Fixed for settlement of applicant	-do-	
8	JM-VII/Mund/ Mar/Reg-Dec/16/2019(new) Mund/ Mar/Reg-Dec/7/2012	4/7/2012	BeneditoVaz r/o H No. 720/A, GogalMargao	Fixed for settlement of applicant	-do-	
9	JM-VII/Mund/ Mar/Reg-	4/7/2012	Guilhermina Gomes	Fixed for settlement	-do-	

	Dec/11/2019(new) Mund/ Mar/Reg-Dec/9/2012		H. No. 720, Gogal, Margao-Goa.	of applicant		
10	JM-VII/Mund/ Mar/Reg-Dec/12/2019(new) Mund/ Mar/Reg-dec/18/2012	19/7/2012	Gajanan Rama Borkar H. No. 671 (new), 116 (old), Colmorod, Navelim, Margao-Goa.	Fixed for applicant evidance	-do-	
11	JM-VII/Mund /C1/Mar/20/2019(new) JM-IV/Mund /C1/MAR/26/2015	10/12/2015	Pradip Sarvankar AgnelaSarvenkar& others r/o H.No.3/A, MungulMargao Goa.	Fixed for reply Respondent	-do-	
12	JM-VII/Mund/ Mar/Reg & Dec/22/2019(new) Mund/Mar/Reg & Dec/14/2016	14/9/2016	Premanand N. Chopdekar H. No. 411, Zariwado, Margao	Fixed for reply of respondent	-do-	
13	JM-VII/Mund/Reg /Mar/26/2019(new) JM-IV/Mund/Reg /Mar/2/2019	14/2/2019	Shankar Naik H. No. 52, Shirvodem, Salcete, Margao-Goa.	Fixed for cross	-do-	
14	JM-VII/Mund/ Reg-dec/ Raia/27/2019(new) Mund/Reg-dec/ Raia/37/2010	7/1/2011	Filipe D'Souza H. No. 425(1), Manora, Raia, Salcete, Goa.	Fixed for reply	-do-	
15	JM-VII/Mund/Reg &Decl/Raia/29/2019(new) JM-IV/Mund/Reg &Decl/Raia/14/2017	20/4/2017	Minguel Cardoso H. No. 54(Old) ` 1358(New), Damon Raia, Salcete-Goa.	Fixed for cross of AW1	-do-	
16	JM-VII/C1/41/2019(new) JM-III/C1/52/2016	27/5/2019	Felicia Fernandes & 2 ors. R/o. H. No. 6/198, Fondubhatt, Cuncolim, Salcete Goa.	Fixed for reply	-do-	
17	JM-VII/C1/42/2019(new) JM-III/C1/49/2016	10/1/2017	Mrs. SitabaiMandrekar&2 ors. R/o. H. No. 6/195, FondubhatCuncolim, Salcete Goa.	Fixed for reply	-do-	

18	JM-VII/C1/46/2019(new) JM-III/C1/24/2016	20/12/2016	Mariana Moraes H. No. 82/A, ZoriwadoDavorlimSalcete Goa.	Fixed for reply	-do-	
19	JM-VII/C1/47/2019(new) JM-III/C1/9/2016	20/12/2016	Catharine Gomes & 4 ors. H. No. 148, Ilha de Rachol, Salcete	Fixed for AW1 cross	-do-	
20	JM-VII/Mund/Dec & Reg/Aquem/53/2019(new) JM-III/Mund/Dec & Reg/Aquem/1/2008	7/12/2016	Lawrence Peixote r/o H.No.273, Firgulemoll, AquemBaixo, Salcete Goa.	Fixed for reply	-do-	
21	JM-VII/Mund/Dec& Reg/55/2019(new) JM-III/Mund/Dec& Reg/6/2003	6/12/2016	QuiteriaPalmeira r/o H.No.147, Ilha de RacholSalcete Goa.	Fixed for settlement	-do-	
22	JM-VII/Mund/Reg/ Colva/56/2019(new) JM-III/Mund/Reg/ Colva/1/2003	23/6/2016	Carmina Fernandes r/o H.No.159, Second Ward, UdegaSalcete Goa.	Fixed for reply	-do-	
23	JM-VII/Mund/Decl /Chinchinim/01/ 2020	22/7/2008	Mrs Alysia Vina Fernandes H.No. 93/A, Oilawaddo, Palmar Grande Chinchinim, Salcete Goa.	Fixed for cross	-do-	
24	JM-VII/Mund/ Decl/Chinchinim/02/ 2020	9/10/2020	Mr. Manohar Jaiwant Naik r/o. H.No. 41, Belloy,Nuvem, Salcete, Goa.	Fixed for clarification	-do-	
25	JM-VII/Mund/Decl/ Betalbtim/05/ 2020	27/2/2020	Luiza MarialacRogtao r/o H No. 26, Pockwaddo, Betalbatim, Salcete	Fixed for AW1 cross	-do-	
26	JM- VII/Mund/Decl/Davorlim/ 06/2020	16/1/2020	Mrs RosalinaColaco alias Rosalina Vas, r/o H. No. 39, Tolleband, Davorlim, Salcete-Goa.	Fixed for argument	-do-	
27	JM-VII/Mund/Reg- Dec/Davorlim/09/2020	6/1/2020	Mrs. Luizinha Furtado, Mr. Manuel Furtado,	Fixed for reply of Respondent	-do-	

			Both r/o, H.No. 379, Indona, Davorlim, Salcete-Goa.			
28	JM-VII/MUND/REG-DECL/10 /2020	2/9/2020	M/S Khope Agencies Pvt Ltd Through its Director Shri Chetan Prabhu Khope, r/o Cuncolim, Salcete-Goa.	Fixed for reply of Respondent	-do-	
29	JM-VII/MUND/REG-DECL/11 /2020	13/10/2020	Joseph Vaz alias Joseph Piedade Vaz, R/o H No. 133/1, Santa Cruz Waddo, Ilha De Rachol, Salcete-Goa.	Fixed for step of applicant	-do-	
30	JM-VII/MUND/REG-DECL/12/2020	22/10/2020	Miss. Raveena Vas Mrs. Rosa Fernandes Both r/o H NO. 73, (old) No.68) ModdoWaddo, Ilha De Rachol, Salcete, Goa.	Fixed for step of applicant	-do-	
31	JM-VII/MUND/NEG-DECL/03/2021	5/11/2020	Isabela De Melo alias Bela De Melo Alias Isabela Fernandes R/o H. No. 51/1, Poriebhat, Verna Salcete, South Goa, Antonio De Melo alias Antonio Francisco Melo r/o H No. 51/1,Poriebhat, Verna Salcete, South Goa, Caetano De Melo R/o H No. 51/1, Poriebhat, Verna Salcete, South Goa.	Fixed for step of applicant	-do-	
32	JM-VII/MUND/REG-DECL/04/2021	13/11/2020	Mrs. Sinforosa Fernandes r/o H No. 921/2, Vanxem, Morod	Fixed for step of applicant	-do-	

			Loutolim, Salcete-Goa Through her power of Attorney Mrs. Isabela Fernandes r/o H No. 925, Vanxem, Morod Loutolim, Salcete –Goa.			
33	JM-VII/MUND/REG-DECL/05/2021	13/11/2020	Mr. Camilo Afonso Maria de LigorioColaco Alias Alphonso Ana alias Alphonso Colaco Alias Alfonso Gabriel Colaco alias Camilo Afonso Maria de LigorioColaco, Mrs. Maria Piedade Noronha both resident of H No. 61, Dignem Verna, Salcete-Goa.	Fixed for step of applicant	-do-	
34	JM-VII/MUND/REG-DECL/06/2021	14/1/2021	Mr. Laxman Naik Resident of H No. 11, Sarvodem, Margao, Salcete Goa.	Fixed for clarification	-do-	
35	JM-VII/MUND/REG-DECL/07/2021	3/2/2021	Mrs Piedade Almeida Mr. Francisco Almeida Mr. Joaquim Almeida Mrs. Sabina Almeida Mr. Socorro Almeida All r/o H No. 415, Marlem,BordaMargao.	Fixed for applicant evidence	-do-	
36	Case No.- JM-VII/ Mund/Dec&Reg/SJA/54/2019(new) Case No.-JM-III/Mund/Dec&Reg/SJA/03/2003(Old)	17/3/2021	Smt. Santana D' Silva (Deceased) through legal heirs Shri Mileno George Travasso Smt. Natty Travasso, Shri IssacTravasso, Smt. SampadaTravasso,	Fixed for applicant step	-do-	

	(Restoration)		All above are resident of H. No. 723/1, Sao Jose de Areal Salcete-Goa.			
37	JM-VII/MUND/REG-DECL/Cavelossim/08/2021	5/7/2021	Shri Silvester Rodrigues Shri Jose Rodrigues Shri Agnelo Rodrigues, Smt. Ayesha Merilyn Fernandes All r/o H No. 108/2, Batty waddo, Cavelossim, Salcete-Goa.	Fixed for step of applicant	-do-	
38	JM-VII/MUND/REG-DECL/Margao/01/2022	5/7/2021	Mr. Domingos Araujo Resident of H No. 256, Dongorwado, Fatorda Salcete-Goa.	Fixed for step of applicant	-do-	
39	JM-VII/MUND/REG-DECL/Majorda/02/2022	27/11/2021	Mrs Joyce D Costa alias Joyce da Costa Albano Macximiano Brito da Costa Both r/o F-10, AshradComplex,Madel, Margao, South Goa,-403601.	Fixed for step of applicant	-do-	
40	JM-VII/MUND/REG-DECL/Curtorim/03/2022	10/11/2022	Smt. Sarojini JaiwantTalgaonkar Shri Kashinath JaiwantTalgaonkar Shri Surya JaiwantTalgaonkar All resident of H No. 1220, Ungirim, Curtorim, Salcete-Goa.	Fixed for step of applicant	-do-	
41	JM-VII/MUND/REG-DECL/Margao/04/2022	21/3/2022	Mr. Joao Andrae Also known as john Andrade 2. Mrs. Joaquina Pinto both r/o H No. 100, BordaFatorda Margao-Goa.	Fixed for appearance	-do-	

42	JM-VII/MUND/ PUR/01/2019(new) JM-II/C2/7/2018	27/9/2018	Maria Josepha De Souza H. No. 551, Nagoa, Mazilvaddo, Verna,	Fixed for clarification	-do-	
43	JM-VII/MUND/ PUR/03/2019(new) C-2/3/2014	11/6/2014	Judas Mascarenhas Fatima Mascarenhas Joaquim Mascarenhas Caetano Mascarenhas John Mascarenhas Nancy Mascarenhas All r/o H No. 100, KirbhatNuvem	Fixed for arguments	-do-	
44	JM-VII/MUND/ PUR/02/2019(new) C-2/15/2014	16/1/2015	Jose Caetano Furtado H. No. 1140/A, Muxivaddo, Curtorim, Salcete-Goa.	Fixed for steps	-do-	
45	JM-VII/MUND/ PUR/Lout/01/2020	5/2/2019	Mr. Camilo Fernandes H.No. 964,Vanxemlotulim, Salcete-Goa	Fixed for Demarcation	-do-	
46	JM- VII/Mund/Pur/Margao/04/ 2020	20/2/2020	Mrs. Dilshad Imam Khan alias Dilshad Bi Khan R/o H. No. 111, Near Santa Cruz Chapel Pedda, Margao, Salcete-Goa. Mr. Mansoor Imam Khan R/o H.No. 11, near Santa Cruz Chapel, Pedda, Margao-Salcete-Goa. presently working abroad at Dubai P.O. Box 45424 AL ESBIJ STREETSHOP No. 10,MURAD BUILDING	Fixed for Demarcation	-do-	

47	JM – VII/Mund/Pur/02/2021 JM-II/Mund/Pur/5/2006	1/2/2008	Antonio Barreto (deceased) Minguelina Barreto Franci Barreto Rosy Barreto Joaquim Barreto Rolan Barreto Rojal Barreto Steffi Barreto Helan Barreto Fr.Marian Barreto Rosz Barreto r/o H No. 106(old), 575 (new) Poriebhat Verna, Salcete	Fixed for Demarcation	-do-	
48	JM-VII/MUND/ PUR/Sernabatim/03/2021	18/2/2021	Shri Antonio Rodrigues Smt. Faustina Rodrigues Resident of H. No. 1, Novowaddo Sernabatim, Salcete-Goa	Fixed for evidance	-do-	
49	JM-VII/MUND/PUR/Margao/ 04/2021	18/2/2021	Conciecao Noronha Son of late Sebastiao Noronha, resident of H. No. 395, Borda, Margao-Goa	Fixed for arguments	-do-	
50	JM-VII/Mund/Pur/15/ 2019(new) JM-I/Mund/Pur/ 6/2014	30/9/2014	Santana Reveredo r/o H.No. 33, Pedda, Benaulim,Salcete-Goa	Fixed for opportunity given	-do-	
51	JM-VII/MUND/PUR/Margao/ 05/2021	3/9/2021	Mrs. *Inacinha Fernandes* (Represented by P.O.A holder of Melvita Fernandes and Modesty Clotilda da Costa) Mrs. Perpetua Vernecina Luis Mrs. Martha Barreto All resident of house No. 301 Dovandem, Fatorda Salcete-Goa	Fixed for opportunity given	-do-	

52	JM-VII/MUND/PUR/CARMONA/06/2021	11/11/2021	Mr. Joaquim Lobo (Since deceased, through his legal heirs) Mr. Levy Lobo Mrs. Reema Lobo Mr. Joseph Lobo Ms. Priya Lobo All residents of house No. 626, Xiro, Carmona Salcete-Goa. Mrs Piedade Lobo Resident of House No. 626, Xiro, Carmona Salcete-Goa.	Fixed for steps	-do-	
53	JM-VII/MUND/PUR/CHIN/07/2021	14/12/2021	CajiCaitan D Silva H No. 766, Nr. Mount Mary Chruch Dandeawaddo, Chinchinim, Salcete-Goa.	Fixed for steps	-do-	
54	JM-VII/MUND/PUR/VERNA/08/2021	26/11/2021	Mr. Aleixo Moniz Mrs. Pulqueria Fernandes both r/o H No. 113, Ambulor verna, Salcete-Goa	Fixed for Demarcation	-do-	
55	VII/MUND/PUR/VERNA/01/2022	7/3/2022	Rosario Santana Fernandes (Since the deceased through L/R's StelviaMarianha Fernandes MrsAlica D Sa E Fernandes Master Revin Asif Fernandes Through Natural Guardian Applicant no.2 All r/o H No. 100/A, Poriebhat Verna	Fixed for steps	-do-	
56	JM-VII/MUND/PUR/Davorlim/02/2022	24/1/2022	MR. Joe Rebello Resident of H No. 84/2, Zoriwado, Davorlim Salcete-Goa.	Fixed for appearance	-do-	

57	JM-VII/MUND/PUR/Margao/03/2022	19/8/2022	Milagres Rebello Both r/o E-112(old) and 6/627(new) Colmorod Navelim-Goa	Fixed for appearance	-do-	
58	JM-VII/MUND/PUR/Margao/04/2022	4/3/2021	Late Roque Carvalho(deceased) Represented through legal heirs (a) MrsLuizinha Carvalho r/o H No. 5 Murda Grande, Mujear Nuvem, Salcete-Goa .(b) MrFabiean Clifton Carvalho (c) Mrs. Prisca Otencia Carvalho both r/o H No. 5, Murda Grande Mujear Nuvem, Salcete-Goa (d) Mr Joe Navito Carvalho r/o H No. 5, Murda Grande Mujear, Nuvem, Salcete-Goa 1(e) MrsLivara Fanny Carvalho r/o Gorvotti, Nuvem, Salcete-Goa Late Francisco Carvalho(deceased) Late Ermelina Carvalho(deceased) Represented through legal heirs a) Mrs Cynthia Avia Andrade r/o H No. 793/F, Batora Curtorim, Salcete-Goa. (b) Mrs. Rita Fernandes r/o H No. 49 A RanwaddoBetalbatim, Salcete-Goa Late Joaquim Carvalho(deceased) r/o H No. 5, Murda Grande, Mujear Nuvem, Salcete-Goa Mr. Jose Carvalho r/o H No. 5, Murda Grande, Mujear Nuvem, Salcete-Goa	Fixed for appearance	-do-	

IN THE COURT OF MAMLATDAR OF QUEPEM

Sr. No	Case No.	Date of filling the case	Name of the Applicant	Status	Reason for Pendency	Steps taken
U/S 8A MUNDKAR ACT						
1	C1/MAM/MUND/DECL/1/2018	27/03/2018	Shri Premanand Bomu Naik & others	For interim order on third party application	1. Interim orders are appealed before the appellate Authority, matters in abeyance. 2. The presiding Officer is busy with Election work, such as Lok Sabha, Assembly, Panchayat, Municipality. 3. Continuous updation of Electoral Roll 4. Mamlatdar is busy with other Administrative work, site inspection, Law & Order, Dying Declaration, Identification Parade etc. 5. Transfer of Officers.	1. Interim orders are appealed before the appellate Authority, matters in abeyance. 2. The presiding Officer is busy with Election work, such as Lok Sabha, Assembly, Panchayat, Municipality. 3. Continuous updation of Electoral Roll 4. Mamlatdar is busy with other Administrative work, site inspection, Law & Order, Dying Declaration, Identification Parade etc. 5. Transfer of Officers.
2	C1/MAM/MUND/DECL/2/2018	09/04/2018	Shri .Rajendra Shantaram Naik	For cross of Applicant		
3	C1/MAM/MUND/DECL/3/2018	29/08/2018	Shri Andrew Jose Pereira, & other	For steps to service of other Opponents		
4	C1/MAM/MUND/DECL/4/2018	29/08/2018	Shri Bernard Pereira, & other	For steps to service of other Opponents		
5	C1/MAM/MUND/DECL/5/2018	29/08/2018	Shri Caitan Joao Baptista Pereira, & other,	For steps to service of other Opponents		
6	C1/MAM/MUND/DECL/6/2018	29/08/2018	Smt. Francisca Pereira, & other	For steps to service of other Opponents		
7	C1/MAM/MUND/DECL/1/2021	19/01/2021	Shri Anand Vishram Hatkar,	For reply of Opponent on bringing L/H of Applicant application		
8	C1/MAM/MUND/DECL/3/2021	06/10/2021	Mrs. Josefina Fernandes	For appearance of Opponents/reply		
9	C1/MAM/MUND/DECL/4/2021	23/11/2021	Mr. Victor Noronha also Known as Joel Robin Welington Victor Noronha & Other	For appearance of Opponents		
U/S 16(1) MUNDKAR ACT						
10	C2/MAM/MUND/PUR/1/2017	15/11/2017	Shri Manual Culaco	For reply of Respondent No. 2 & 3 on Applicant Legal heirs application	-do-	-do-
11	AM/MUND/PUR/1/2020	21/10/2020	Shri Filipe Oliveira, & other	For F.S. Demarcation report/ Steps	-do-	do
12	C2/MAM/MUND/PUR/	19/07/2021	Shri Dattu Devidas	F.S. Demarcation Report	-do-	-do-

	1/2021		(Deceased) 1. Shri Anand Dattu Devidas, & 5 others			
13	C2/MAM/MUND/PUR/ 2/2021	11/10/2021	Smt. Maria Colaco, & 2 others	For Evidence/F.S. Report	-do-	-do-
14	C2/MAM/MUND/PUR/ 1/2022	06/01/2022	Smt. Vasanti Kakodkar, & 2 others	For steps	-do-	-do-
15	C2/MAM/MUND/PUR/ 2/2022	14/03/2022	Smt. Rozaria Fernandes	For F.S. Demarcation Report	-do-	-do-
16	C2/MAM/MUND/PUR/ 3/2022	14/03/2022	Shri Joao Carvalho alias John Carvalho	For reply of opponents	-do-	-do-
17	C2/MAM/MUND/PUR/ 4/2022	25/04/2022	Shri. Sebastiao Fernandes	For appearance of Opponents	-do-	-do-

Jt. Mamlatdar I Quepem

Sr. no.	Case No.	Date of filling the case	Name of the Applicant	Status	Reason for pendency	Steps taken
U/S 8A MUNDKAR ACT						
1	JM-I/MUND/REF/ AMONA/02 2018	29/12/2017	Shri Andrew Fernandes	For evidence of applicant	Interim orders are appealed before the appellate Authority, matters in abeyance. The presiding Officer is busy with Election work, such as Lok Sabha, Assembly, Panchayat, Municipality. Continuous updation of Electoral Roll Jt. Mamlatdar-I is busy with additional charge of Jt. Mamlatdar -II, site inspection & COTPA raids. Magistral duties i.e. Law Order, Dying Declaration, NDPS and Identification Parade etc. -do-	• Efforts are made to dispose the matters under Mundkar Act speedily by curtailing adjournments and by giving short and convenient dates of hearing. • Monthly review meetings are held to review the disposal of such cases. • Priority is given for disposal of matters which are more
2	Jm-I/Mund/ Decl/ CUR/ 6/2016	Restored on 8/11/2017	Filomena Diniz	For evidence of applicant		
3	C1/JM-I/MUND/ DECL/ ASS /03/2018	8/3/2018	Shri Inacio Luis	For oral arguments on production of additional doc.		
4	C1/JM-I/ MUND/ DECL/6/2018	11/2/16	Smt. Antoneta Fernandes & Ors.	For steps		
5	JM-I/MUND/ DECL /11 /2018.	31/10/18	Smt. Gunvanti G. Naik & Ors.	For cross of applicant		

					-do-	than 3 years old.
6	JM-I/MUND/ DECL /13/2018.	12/6/2019	Smt. Josephina J. Rodrigues @ Josephina Vaz & Ors.	For evidence of applicant		
7	JM-I/MUND/ DECL /04/2021	26/7/2021	Mrs. Magdalena Fernandes alias Magdalina Moura,	For evidence of applicant		
8	JM-I/MUND/DECL /07/2021	15/12/2021	Narayan Manohar shetkar@ Naraina Mono Shetkar	For filling consent terms		
	U/S 16(1) MUNDKAR ACT					
9	JM-I/ MUND/PUR/ 2/ 2019	14/10/2019	Chandrabaga Kakodkar @ Xevantu Baban Malo & Ors.	Appeal is pending before Dy. Collector, Quepem	-do- -	-do-
10	JM-I/ MUND/PUR/3/ 2019	7/10/2019	Antoneta Maura Travasso & Ors.	Appeal is pending before Dy. Collector, Quepem		
11	JM-I/ MUND/PUR/4/ 2021	11/10/2021	Sulbha Bhiku Fal Dessai & Ors.	Appeal is pending before Dy. Collector, Quepem		
12	JM-I/ MUND/PUR/01 /2022	28/3/2022	Francis Paulo Dias	For demarcation		

Jt. Mamlatdar II Quepem

Sr. No.	Case No.	Date of filling the case	Name of the applicant	Status	Reasons for Pendency	Steps taken to expedite
U/s 8A of Mundkar Act						
1.	C1/Jm II/Mund/Dec/3/ 2018	5/4/2018	Sebastiao Fernandes,	Filing for evidence	Interim orders are appealed before the appellate Authority, matters in abeyance. The presiding Officer is busy with Election work, such as Lok Sabha, Assembly, Panchayat, and Municipality. Continuous updation of Electoral Roll,Jt. Mamlatdar-I is holding additional charge of Jt. Mamlatdar-II, site inspection & COTPA raids. Magistral duties i.e. Law Order, Dying Declaration, NDPS and Identification Parade etc.	• Efforts are made to dispose the matters under Mundkar Act speedily by curtailing adjournments and by giving short and convenient dates of hearing. • Monthly review meetings are held to review the disposal of such cases. • Priority is given for disposal of matters which are more than 3 years old.
2	C1/JM-II/Mund/Decl/8/ 2018	16/10/2018	Shri. Arvind Jayram Kakodkar,	Fixed for reply.		
3	C1/Jm-II/Mund/Dec/10/2018	13/12/2018	Fatima Barreto alias Fatu Barreto,	Fixed for reply		
4	C1/Jm-II/Mund/Decl/4/ 2020	13/8/2020	Smt. Nandini Subhash Gomati Kakodkar,	Fixed for appearance		
5	C1/Jm-II/Mund/Decl/01/2021	7/1/2021	Domingos Mascarenhas,	Fixed for steps.		
6	C1/Jm-II/Mund/Decl/2/ 2021	23/2/2021	Seema Chandrakant Mayekar,	Fixed for reply of the respondent		

COURT OF MAMLATDAR OF DHARBANDORA TALUKA

Sr. No.	Case No.	Date of filing the case	Name of the applicant	Status	Reason for pendency	Steps
1	MAM/MUND/PUR(C2)/ 1/2020	04/11/2020	Shri. Saulo Chari	Order on preliminary objection	There are various stages of court procedures like appearance of parties, filing of written statement by Respondent, evidence of applicant witness, cross examination of applicant witness by opponent, evidence of opponent witness, arguments stage and also various miscellaneous applications like application to bring L.Rs of deceased opponent on	Short adjournements are given inorder to expedite the disposal of the cases

					record, application for condonation of delay, application for filing preliminary objections are filed which has to be decided by the Presiding Officer of the Court. The Mamlatdar has to also attend field work like Law and Order situation, record dying declaration, conduct Test Identification Parade, which also results in adjournment of cases.	

COURT OF JOINT MAMLATDAR-I OF DHARBANDORA TALUKA

Sr. No.	Case No.	Date of filing the case	Name of the applicant	Status	Reason for pendency	Steps
1	JT-I/MUND/DECL(C1)/ 1/2017	20/06/2017	Sakhubai @ shankarawa Yamanappa Pawar	Order on Preliminary objection	There are various stages of court procedures like appearance of parties, filing of written statement by Respondent, evidence of applicant witness, cross examination of applicant witness by opponent, evidence of opponent witness, arguments stage and also various miscellaneous applications like application to bring L.Rs of deceased opponent on record, application for condonation of delay, application for filing preliminary objections are filed which has to be decided by the Presiding Officer of the Court. The Mamlatdar has to also attend field work like Law and Order situation, record dying declaration, conduct Test Identification Parade, which also results in adjournment of cases.	Short adjournements are given inorder to expedite the disposal of the cases
2	JT-I/MUND/DECL(C1)/ 1/2018	20/3/2018	Felicidade D Costa & others	Cross Examination of applicant (AW1)		Short adjournements are given inorder to expedite the disposal of the cases
3	JT-I/MUND/DECL(C1)/ 2/2020	04/11/2020	Vasant Gopal Mapari	Cross Examination of applicant (AW1)		
MUNDKAR CASE U/S 16(1)						
4	JT-I/MUND/PUR(C2)/ 2/2021	27/12/2021	Shri Benor Inas Diniz	Filing application for substitute service	-do--	Short adjournements are given inorder to expedite the disposal of the cases

Name of the Court: Mamlatdar Sanguem

Sr. No.	Case No	Date of filing the case	Name and address of Applicant	Status	Reasons for Pendency	Steps taken
1	MAM/Mund/Decl/1/2021	23/12/2020	Shivdas Babuli Chari & 5 Others, All R/o H.No 603, Dhadem, Sanvordem Goa V/s Sociedade De FomentoInd Pvt Ltd & Others , R/o Office at Villa Flores de Silva, Erasmo Carvalho Streed, Margao	For Reply	Mundkar cases are Quasi Judicial proceedings, were in pendency depends upon the facts and stages of each case such as reply, evidence, cross examination, further appearance, publication of notices, to bring legal heirs on record, for orders etc. besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties, and also other time bound works, law & order problems, Inspections, dying declarations	In the cases were the matter are to be adjourned on the circumstances like meetings, magisterial duties, recording dying declaration, election related duty shortest possible date is given to next hearing. Further every efforts are made to dispose the pending Mundkar cases by curtailing Short Adjournment dates for disposals of said cases
2	MAM/Mund/Decl/2/2021	13/11/2020	Mrs Milagrina Tolentina Fernandes& Others, All R/o H.No 23/B, Amdoipanto, Sanguem Goa V/s Shrikrishna Narsinha Pandya and others R/o Vasco da Gama Goa	For steps/reply		
3	MAM/Mund/Decl/3/2021	22/04/2021	Shri Antonio Caitano Fernandes & Milagrina Fernandes, Both R/o H.No 40/A, Bamonsai, Sanguem Goa V/s AnusuyaGajanan Sinai Salelkar & Others, All R/o H.No 27, Bamonsai, Sanguem Goa	For further evidence opportunity given		
4	MAM/Mund/Decl/4/2021	22/04/2021	Shri Rosario Fernandes & another, R/o H.No 40/C, Bamonsai, Sanguem Goa. V/s Anusuya Gajanan Sinai Salelkar & Others, All R/o H.No 27, Bamonsai, Sanguem Goa	For further evidence opportunity given		
5	MAM/Mund/Decl/5/2021	04/09/2020	Smt Yessu Hari Devali, R/o H.No 140, Thorlemol, Kalay, Sanguem Goa V/s Juvenal Torres (Deceased) Cleophas P Torres & Others , All r/o H.No 244, No Bairro, Palmar(Quero), Santo Estevam, Ilhas Goa	For appearance		
6	Mam/Mund/Decl/6/2021	29/09/2021	Audut Sadassiva Poroba Dessai @ Avadhut Sadashiv Prabhudesai @ Audhut Sadashiv Prabhu Desai, R/o E/RH-21, Kurtarkar Joaquim Maria Symphony, Opp. Yo World, Ambaji-Fatorda, Salcete Goa V/s Hema Vinay Naik & Others All R/o H.No 68, Margawada, Near Primary School, Neturlim, Sanguem Goa	For affidavit in evidence		

Joint Mamlatdar-I Court						
7	JM-I/ MUND/DECL/C1/1/2017	21/07/2017	Radhabai Anurlekar& ors. R/o.H.No.13, Bendwada, Sanguem - Goa V/s Shaikh Salim, R/o.H.No.1101, Ashiyana Park, Near Power House,Aquem. Margao - Goa.	For evidence	Mundkar cases are Quasi Judicial proceedings, were in pendency depends upon the facts and stages of each case such as reply, evidence, cross examination, further appearance, publication of notices, to bring legal heirs on record, for orders etc. besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties, and also other time bound works, law & order problems, Inspections, dying declarations	In the cases were the matter are to be adjourned on the circumstances like meetings, magisterial duties, recording dying declaration, election related duty shortest possible date is given to next hearing. Further every efforts are made to dispose the pending Mundkar cases by curtailing Short Adjournment dates for disposals of said cases
8	JM-I/ MUND/DECL/C1/2/2018	20/02/2018	Gurudas M. Naik & anr. R/O. H.No.68, Bendwada, Sanguem - Goa. v/s Mirabai Sinai Nadkarni& ors. H.No.40, Shivniwas, Pattem, Sanguem - Goa	For arguments		
9	Jt-I/ MUND/DECL/C1/4/2018	03/10/2018	Mr.Antonio P. Fernandes & Anr. R/o. H.No.126, Dando, Sanguem -Goa V/S Shri. Jagdish Sripada Rau Valaulikar & ors, R/o. A-4, Paradise Apartment, Aquem, AltoMargao- Goa.	For appearance		
10	Jt-I/ MUND/DECL/C1/5/2018	26/10/2018	Shri. Shaikh Yassin & Anr. R/o.H,No.117, Vorcotto, Sanguem- Goa. V/s Shri. Prakash Dattaram Nadkarni since deceased through legal heirs 1a) Miss Shambhavi P. Nadkarni & ors.b R/o.Dattawadi, Sanguem - Goa.	For steps		
11	JM-I/ MUND/DECL/C1/2/2019	30/07/2019	Shri. Jayanand Pundalik Naik & ors R/o.H.No.853/2, Vodlemol,Cacora, Quepem - Goa V/S Smt. Meghan Kashinath Naik & ors R/o.Near Gas Godown, Cacumoddi, Curchorem, Quepem-Goa.	For evidence		
12	JM-I/ MUND/DECL/C1/1/2020	20/01/2020	Shri. Diogo Gomes since deceased represented by his legal heir Mr. Remedios Gomes Son of late Diogo Gomes, R/o. H.No.220/1, Uguem, Sanguem - Goa. V/S Sociedade Patriotica Das Baldios, Das Nov as Conquistas, Uguem.	For reply		

13	JM-I/ MUND/DECL/2/2020	06/05/2019	Shri.Umesh Dharmu Naik Tari & his wife R/o. H.No.49, Taripanto, Sanguem - Goa V/s Miss Maria Margarida Adeliade Rebeiro Correa de Graca Miranda & ors. R/o.Near PWD Head Office, Altinho, Panaji	Prayed for time	**-do-**	**-do-**
14	JM-I/ MUND/DECL/4/2020	27/10/2020	Smt. Dashwanti Dharmu Tari & Ors H.No.45, Taripanto, Sanguem - Goa V/S Miss Maria Margarida Adeliade Rebeiro Correa de Graca Miranda& ors.R/o.Near PWD Head Office, Altinho, Panaji	Prayed for time	**-do-**	**-do-**
15	JM-I/MUND/DECL/C1/2018 JM-I/MUND/DECL/1/2021	06/04/2021	Smt. Sumati Mohandas Naik & ors, R/o H.No 202, Kevona, Rivona, Sanguem Goa V/S Shri. Sarvesh Sudhakar Prabhu Gaonkar, R/o H.No 189, Kevona, Rivona,Sanguem Goa	For reply/arguments	**-do-**	**-do-**
16	JM-I/MUND/DECL/2/2021	22/04/2021	Mr. Milagre Mascarenhas & anr R/o H.No 32, Bamonsai, Sanguem Goa V/s Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar, R/o H.No 27, Bamonsai, Sanguem Goa	For Evidence	**-do-**	**-do-**
17	JM-I/MUND/DECL/3/2021	22/04/2021	Mrs. Nacimenta Mascarenhas , R/o H.No 44, Bamonsai, Sanguem Goa V/s 1. Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar, & ors, R/o H.No 27, Bamonsai, Sanguem Goa	For Evidence	**-do-**	**-do-**
18	JM-I/MUND/DECL/4/2021	22/04/2021	Bebi Ganpat Naik & ors , r/o H.No 90, Bamonsai, Sanguem Goa V/s 1. Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar, & ors,R/o H.No 27, Bamonsai, Sanguem Goa	For steps	**-do-**	**-do-**

19	JM-I/MUND/DECL/5/2021	11/10/2021	Shri. Chandrakant Sadashiv Naik & ors, r/o H.No 337, Anandvadi, Sanvordem, Sanguem Goa V/s Shri. Raya Dattu Sinai Laad and Shri. Yeshwant Raya Laad (Since Deceased) Shri. Santesh Yeshwant Dattesh Laad & ors. R/o Laad & Company, Curchorem Goa	For applicant to verify the services	**-do-**	**-do-**
20	JM-I/MUND/DECL/6/2021	20/10/2021	Shri. Damodar Sitaram Naik & anr , R/o H.No 727, Mirabag, Sanvordem Goa V/s Sajro Sanvordekar & anr, R/o Near Shristhal Hall, Dattawadi, Sanvordem Goa	For steps	**-do-**	**-do-**
21	JM-I/MUND/DECL/1/2022	11/01/2022	Minguel Dias @ Miguel Dias (Since deceased) through his LR's 1. Shri. Vicente Dias & ors R/o H.No H.N 30, Khairikatem, Sanguem Goa V/s Shri Pranav M Mahatme R/o H.No B-101, Dukle Bhavan, Opp T.B Hospital, St. Inez , Panaji	For orders	**-do-**	**-do-**
22	JM-I/MUND/DECL/2/2022	04/01/2022	Mr. Lawrence Thomas Olivera and anr, R/o H.No 226, Dandolim, Colomba, Sanguem Goa V/S 1.Shri. Naguesh Saguna Naik Kurade & ors.R/o Pontemol, Curchorem Goa.	For evidence	**-do-**	**-do-**
23	JM-I/MUND/DECL/3/2022	24/05/2022	Harichandra Babani Naik, (Since deceased) through his Lr's 1. Shri. Shankar Naik & . anr R/o H.No 741, Mirabag, Sanvordem, Sanguem Goa V/S Mr. Umesh Maruti Naik alias Rama Maruti Naik R/o Mirabag, Sanvordem, Sanguem Goa	For appearance	**-do-**	**-do-**
Joint Mamlatdar-II Court						
24	Jt-II/Mund/C1/3/2014	05/08/2014	Rosa Catherina Dias & ors , R/o H.No 11/3, Cazarsai, Colomba, Sanguem Goa V/S Shri Shivaji alias Ramnath Bhagwant Naik & Ors R/o Gainguinim, Rivona, Sanguem Goa	For further cross	**-do-**	**-do-**
25	JM-II/MUND/C1/01/2019	31/01/2019	Shri Bhagi Shembu Bhandari , R/o Dhadem, Sanvordem, Sanguem Goa V/S Purshottam Sheshgiri Sawardekar R/o H.No E-68, Baagwada, Sanvordem, Curchorem Goa	For written statement/arguments	**-do-**	**-do-**

26	JM-II/MUND/C1/02/2019	12/04/2019	Mr. Agnel Martin Fernandes, R/o H.No 21, Margwada Neturlim, Sanguem Goa V/s Balkrishna alias Ratnakar Pandurang Dhume, R/o Devi Devul, Neturlim, Sanguem	For evidence	**-do-**	**-do-**
27	JM-II/MUND/DECL/3/2020	27/10/2020	Shri. Sadanand Vasu alias Vasudev Naik Tari & anr R/O H.No 38, Taripanto, Sanguem Goa V/s Miss. Maria Margarida Adelaide Rebeiro Correa de Graca Miranda alias Maria Margarida Miranda R/o Near PWD Head Office, Altinho, Panaji Goa	For time	**-do-**	**-do-**
28	JM-II/MUND/DECL/1/2021	16/02/2021	Mr. Carlito Tereza & anr R/o H.No 370, Mathwada, Rivona, Sanguem Goa V/s Pandurang Vidyadhar Dev & ors R/o H.No 302, Ghatiwada, Rivona, Sanguem Goa	For Evidence	**-do-**	**-do-**
29	JM-II/MUND/DECL/2/2021	22/04/2021	Mrs. Maria Claudina Rodrigues R/o H.No 40/B, Bamonsai, Sanguem Goa V/s Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar R/o H.No 27, Bamonsai, Sanguem Goa& ors	For Evidence	**-do-**	**-do-**
30	JM-II/MUND/DECL/3/2021	22/04/2021	Mr. Mariana Noguaira, R/o H.No 40/C, Bamonsai, Sanguem Goa V/s Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar & ors R/o H.No 27, Bamonsai, Sanguem Goa	For Evidence	**-do-**	**-do-**
31	JM-II/MUND/DECL/4/2021	22/04/2021	Mr. Anthony Agnel Fernandes & anr. R./o H.No 22/A, Bamonsai, Sanguem Goa V/s Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar & ors R/o H.No 27, Bamonsai, Sanguem Goa	For Evidence	**-do-**	**-do-**
32	JM-II/MUND/DECL/5/2021	22/04/2021	Mrs. Mary Francisca Wilson R/o H.No 29, Bamonsai, Sanguem Goa V/s Smt. Anusuya Gajanan Sinai Salelkar alias Muctabai Gajanana Sinai Salelicar & ors, R/o H.No	For Evidence	**-do-**	**-do-**

			27, Bamonsai, Sanguem Goa			
33	JM-II/MUND/DECL/C1/7/2021	17/08/2021	Chandravati Surya Naik @ Gomati Surya Naik & ors, R/o H.No 19, Sancolpem, Colomba, Rivona, Sanguem Goa V/S Naguesh Saguna Naik Kurade , r/o Figueredo Ground, Pontemol, Curchorem Goa.	For orders	Mundkar cases are Quasi Judicial proceedings, were in pendency depends upon the facts and stages of each case such as reply, evidence, cross examination, further appearance, publication of notices, to bring legal heirs on record, for orders etc. besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties, and also other time bound works, law & order problems, Inspections, dying declarations	In the cases were the matter are to be adjourned on the circumstances like meetings, magisterial duties, recording dying declaration, election related duty shortest possible date is given to next hearing. Further every efforts are made to dispose the pending Mundkar cases by curtailing Short Adjournment dates for disposals of said cases
34	JM-II/MUND/DECL/C1/8/2021	21/06/2022	Shri. Suresh Rajaram Laad & anr R/o H.No 95, Doodghal, Sanguem Goa V/S Shantaram Sagun Shenvi Sinai Sanvordekar, R/o Madhlowada, Sanvordem Goa	For reply		
35	JM-II/MUND/DECL/1/2022	06/04/2022	Shri. Ratnakar R. Velip , R/o H.No 59, Velipwada, Cotarli, Sanguem Goa V/S Timblo Agro Development Pvt. Ltd. through theirDirector/ duly authorized Representative, Opposite Hari Mandir, Margao - Goa.	For appearance		
36	MAM/Mund/Pur/1//2022	22/4/2022	Bhiku Damu Naik & another Both R/o H.No 32, Sancolpem, Colomba, Rivona, Sanguem Goa V/s Naguesh Saguna Naik Kurade & Others All R/o Pontemol, Curchorem Goa	For Demarcation Report	**-Do-**	**-do-**
Joint Mamlatdar-I Court						
37	JM-I/MUND/PUR/1/2021	29/12/2020	Shri. Satyawan Vassant Borkar , R/No H.No 306(Old)/ 649(New), Dhadem Ward, Near Primary School, Sanvordem, Sanguem Goa V/S Shri. Govind Laxman Waglo (Since deceased) through his LR"s 1-A Smt. Lata Govind Wagle & anr R/o Near Trimurthi Hospital, Gogal, Margao Salcete Goa	For sale statistics report	**-Do-**	**-do-**
38	JM-I/MUND/PUR/1/2022	29/04/2022	Shri. Jose Moraes r/o H.No 6, Titoa, Sanguem Goa V/S Smt. Cristalina D'Costa & ors.R/o Titoa, Sanguem Goa	For steps		

Joint Mamlatdar-II Court					Mundkar cases are Quasi Judicial proceedings, were in pendency depends upon the facts and stages of each case such as reply, evidence, cross examination, further appearance, publication of notices, to bring legal heirs on record, for orders etc. besides these there are interim applications filed by either parties. Adjournments takes place at instances of the parties, and also other time bound works, law & order problems, Inspections, dying declarations	In the cases were the matter are to be adjourned on the circumstances like meetings, magisterial duties, recording dying declaration, election related duty shortest possible date is given to next hearing. Further every efforts are made to dispose the pending Mundkar cases by curtailing Short Adjournment dates for disposals of said cases
39	JM-II/MUND/PUR/1/2022	29/03/3022	Mrs. Rita Antonio Fernands R/o H.No 162, Fatimawado, Rivona, Sanguem Goa V/S 1. Mr. Surendra Naik (Since deceased through his legal heirs) a) Mrs. Neela Surendra Naik & ors R/o Flat No AS-5, Shivam Archade, Bepquegal, Curchorem Goa	For reply		
40	JM-II/MUND/PUR/2/2022	25/5/2022	Mrs. Rohidas R. Gadkar & anr. Both R/o.H.No.97, Pattem, Sanguem-Goa. R/o H.No 97, Patem, Sanguem Goa V/S 1. Raul V. fernandes (deceased) through his legal heirs 1 (a) Smt. Nanith de Silva e Fernandes, R/o.Guirdolim, Chandor, Salcete - Goa	For service		
41	JM-II/MUND/PUR/3/2022	25/5/2022	Smt. Chanda Chandrakant Gadkar & ors. R/o.H.No.97/B, Pattem, Sanguem-Goa. V/S 1. Raul V. Fernandes (deceased) through his legal heirs 1 (a) Smt. Nanith de Silva e Fernandes, R/o.Guirdolim, Chandor, Salcete - Goa	For service		

Name of the Court: IN THE COURT OF MAMLATDAR Mormugao

Sr. No.	Case No.	Date of Filling the case	Name of the Applicant	Status	Reason for Pendency	Steps taken
1	MUND/VAS/8-A/1/2017	25/04/2017	Rosario Salvador H.No.242, Quellossim	Fixed for filling consent terms	1. Since the parties are represented by Lawyers the matters are highly contested. 2. Cases are being adjourned upon request of either the applicant/applicants advocate or opponent/opponents advocate. 3. Sometimes the applicant or opponents remains absent. 4. Moreover cases are being adjourned due to various reasons like meetings, Law and Order, recording of Dying Declarations, demolition order Administrative work etc. 5. Mamlatdar is also designated as Assistant Electoral Registration Officer for 25- Vasco da Gama Assembly Constituency and the undersigned has to accept the Form 6, Form 7, Form 8, Form 8-A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming. 6. During Parliamentary Election, General Election to Goa State Legislative Assembly, Zilla Panchayat Election, Municipal Election Mamlatdar has to discharge duties as Assistant Registration Officer. 7. Mamlatdar also performs duties of returning Officer during Panchayat Election	The Presiding Officers make every possible effort to dispose off the matters as early as possible by giving short date, no adjournments' are allowed. as far as possible.
2	MUND/VAS/8-A/2/2017	18/7/2015	Kashiram Attmaram Naik, H.No. 39./1, KTC , Mundvel, Vasco	Reply of Respondent on amendment application		
3	MUND/VAS/8-A/4/2017	20/09/2017	Rita Afonso, H.no. 253, New Vaddem, Vasco	Fixed for Evidence		

4	MUND/VAS/8-A/6/2018	26/11/2018	Chandrakala Desai,Sameer Desai, H.No. 45, Orulem, Vasco	Fixed for Reply of Respondent	-do-	-do-
5	MUND/VAS/7/2018	19/11/2018	KeshabChardra Roy, Destero, Baina	Fixed for Steps	-do-	
6	MUND/VAS/8-A/3/2019	20/09/2018	Roshani Ganesh Halankar, H.No. 151, Non Mon , Bandar, Vasco	Fixed for Reply	-do-	
7	MUND/VAS/8-A/4/2019	11/06/2019	Piedade Fernandes , H.No. 270, Cortalim	fixed for Chief & Cross.	-do-	
8	MUND/VAS/8-A/5/2019	22/08/2019	Uttam Chavan, H.No. 45, Mundvel, Vasco	Fixed for Reply	-do-	
9	MUND/VAS/8-A/6/2019	10/10/2019	Vijaynath Amrekar, Vasco-Goa , H.No. 513, Vaddem, Vasco	Fixed for steps	-do-	--do--
10	MUND/QUE/8-A/7/2019	10/10/2019	Luis Pereira, Curpawaddo Cortlim	Opportunity granted to Respondent	-do-	
11	MUND/COR/8-A/9/2019	20/11/2019	Milagres Monteiro, H.No. 302/2, Cortalim-Goa	Fixed for steps.	-do-	
12	MUND/VAS/8-A/10/2019	27/11/2019	Roque Fernandes, H.No. 41 (2),Vaddem, Vasco	Chief of Applicant	-do-	

13	MUND/PALE/8-A/02/2020	16/3/2020	John Dmello,H.No. 208/A, Velsao Pale	Fixed for Steps.	-do-
14	MUND/CHICOLNA /8-A/3/2020	24/09/2020	Joana Miranda, H.No.64, Chicolna, Bogmalo	Fixed for Steps.	
15	MUND/PALE/8-A/04/2020	24/02/2020	Caitano Subrinho, H.No.100, Velsao Cansualim-Goa	Opportunity granted for Respondent.	
16	MUND/VAS/8-A/1/2021	19/2/2021	Dattaram B. Tanavade, H.No. 383, Bhute Bhat, Vasco	For Reply	
17	Jt-II/MUND/VAS/DECL/09/2019 (Mam)	31/08/2021	Gurudas Desai	Appearance	
18	MUND /COR/8A/01/2022	18/10/2021	Silvestre Patricio Colaco	Issue Notices	
19	MUND /VAS/DECL/8A/02/2022	18/10/2021	Joanita Correia ,	Issue Notices	
20	MUND /CUE/8A/03/2022	22/11/2021	Cipriano Souza	Issue Notices	
21	MUND/PUR/SAN/1/2018	3/1/18	Premanand Anant Naik, H.No. 180, Sancoale-Goa	Matter is before Dy. Collector and SDO, Mormugao	
22	MUND/PUR/COR/4/2018	13/7/2018	Francisco Vaz, H.No. 301, Cortalim-Goa	Fixed for filling AIE of applicant.	
23	MUND/PUR/CANS/4/2019	8/11/2019	Maria PiedadeFernandes, , H.No.159, Borim	For Steps	
24	MUND/PURC/VAS/2/2020	15/10/2020	Antonio Rodrigues, Vaddem, Vasco	To Approve plan of Field Surveyor.	
25	MUND/PURC/CHI/2/2020	13/10/2020	Joana Costa , H.no. 118/1, Chicalim	Fixed for Steps.	
26	MUND/PURCH/VAS/1/2021	8/9/21	Marta Fernandes H.No. 124, Desterio, Vasco	Fixed for steps	

27	MUND/PURCH/DAB/2/2021	1/12/2021	Ramnath Babani Gaude & Ors r/o Chicalim	Fixed for steps		

IN THE COURT OF THE JT. MAMLATDAR-I

Sr. No.	Case No.	Date of filings of the Case	Name of Applicant	Status	Reason for Pendency	Steps taken
1	JT-I/MUND/DECL/QUE/17/2017	27-07-2017	Mr. Mariano Xavier (deceased) thru legal heirs, R/o Quellossim, Cortalim	For Evidence	1. Since the parties are represented by Lawyers the matters are highly contested. 2. Cases are being adjourned upon request of either the applicant/applicants advocate or opponent/opponents advocate. 3. Sometimes the applicant or opponents remains absent. 4. Moreover cases are being adjourned due to various reasons like meetings, Law and Order, recording of Dying Declarations, demolition order Administrative work etc. 5. Joint Mamlatdar-I is also designated as Assistant Electoral Registration Officer for 24- Mormugao Assembly Constituency and the undersigned has to accept the Form 6, Form 7, Form 8, Form 8-A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming. 6. During Parliamentary Election, General Election to Goa State Legislative Assembly, Joint Mamlatdar –I has to discharge duties as Assistant Returning Officer.	The Presiding Officers make every possible effort to dispose off the matters as early as possible by giving short date, no adjournments' are allowed. as far as possible.
2	JT-I/MUND/DECL/QUE/18/2017	27-07-2017	Mr. Severino Domingos Xavier (deceased) through their legal heirs R/o Quellosim Cortalim	For Cross Examination		
3	JT-I/MUND/DECL/VEL/22/2018	19-01-2018	Mrs. Natalina Rodrigues e Dias & ors., R/o Cansualim	For Cross Examination		
4	JT-I/MUND/DECL/VAS/02/2019	29-07-2019	Smt. Droupadi Anant Parab R/o Vaddem	For Reply of Applicant on Preliminary Objections		
5	JT-I/MUND/DECL/COR/03/2019	05-03-2019	Shri. Jose Maria Vas r/o Cortalim	For Cross of AW1		
6	JT-I/MUND/DECL/COR/05/19	26-06-2019	Pedro Antonio J. Rodrigues r/o Cortalim	For Arguments on Preliminary objections		
7	JT-I/MUND/DECL /SAN/06/2019	07-10-2019	Shri. Aleixo Carvalho r/o Cortalim	For Steps		
8	JT-I/MUND/ DECL/COR/08/2019	20-11-2019	Shri. Francisquinha Angelina Sobrinho & Ors. R/o Cortalim	For Steps		
9	JT-I/MUND/DECL /COR/09/2019	20-11-2019	Shri. Jacinto Vas alias Jacinto Vaz r/o Cortalim	For Steps		
10	JT-I/MUND/DECL /VAS/01/2020	17-12-2019	Mr. Joaquim Marcos Fernandes & Ors. Vasco	For Evidence of Applicant		

11	JM-I/MUND/ DECL/VAS/04/2020	11-03-2020	Mrs. Juliana Fernandes e Landez & Ors., r/o Vasco	For Steps	-do-	-do-
12	JM-I/MUND/DECL/ N.VAD/05/2020	07-10-2020	Mrs. Idalina Colaco e Pereira, New vaddem	For Filing of consent terms		
13	JT-I/MUND/DECL/ COR/03/2021	05-12-2020	Mrs. Joana Pereira e Costa & Ors. R/o Cortalim	For Steps		
14	JT-I/MUND/DECL /QUE/05/2021	31-03-2021	Smt. Augusta Da Silva e Tavares & Ors. R/o Quellosim , Cortalim	For Steps		
15	JT-I/MUND/DECL /COR/07/2021	30-06-2021	Silvestre Patricio Colaco R/o Cortalim	For Appearance		
16	JT-I/MUND/DECL /CHI/08/2021	23-08-2021	Miss. Patrocinia P Mascarenhas & Ors. R/o Coratlim	For Appearance		
17	JT-I/MUND/DECL /ISSOR/09/2021	19-10-2021	Smt. Nazarena Da Silva e Menezes thru P.A. holder, R/o Issorcim	Settlement between both the parties		
18	JT-I/MUND/DECL /VAS/10/2021	12-11-2021	Mr. Satish Devidas Tari alias Volvoikar, R/o New Vaddem	For Appearance		
19	JT-I/MUND/DECL /VAS/11/2021	19-11-2021	Smt. Anuradha Paiginkar R/o Vasco	For Appearance		
20	JT-I/MUND/DECL /VAS/12/2021	19-11-2021	Shri. Manuel P.F. D'Souza R/o Vasco	For Appearance		
21	JT-I/MUND/DECL /COR/01/2022	15-03-2022	Antonio luisa Monteiro @ Luizimha Silva R/o Cortalim	Issue of Notices		
22	JT-I/MUND/DECL /COR/02/2022	15/03/2022	Regina Vaz @ Rosina Vaz Jose Da Silva R/o Cortalim	Issue of Notices		
23	JT-I/MUND/DECL/ CANS/03/2022	22/11/2021	Agenlo Gregorio Rodrigues & Ors R/o Cansualim	Issue of Notices		
24	JT-I/MUND/PURCH /COR/27/2018	28-08-2018	Mrs. Arcangela Fatima R/o Cortalim	For Steps		
25	JT-I/MUND/PURCH /CUE/10/2019	24-10-2019	Smt. Nanda Palyekar, R/o Cansualim	For Demarcation		
26	JT-I/MUND/PURCH /SAN/13/2020	22-09-2020	Pedro Fernandes & Ors., R/o Sancoale	For Appearance		
27	JT-I/MUND/ PURCH/VAS/14/2020	05-10-2020	Shri. Joaquim Santana Colaco, R/o Kateim, Baina	For Steps		

28	JT-I/MUND/ PURCH/SAN/15/2020	04-11-2020	Mrs.Lira Da Cruz, R/o Sancoale	For Steps		
29	JT-I/MUND/PURCH/ BOG/12/2021	13-01-2021	Smt. Guda Dhaku Naik, R/o Bogmallo	For Demarcation		
30	JT-I/MUND/PURCH/ VAS/14/2021	12-11-2021	Joao Fernandes, R/o Sancoale	For Appearance		

IN THE COURT IN THE COURT OF JT. MAMLATDAR-II

Sr. No.	Case No.	Date of filings of the case	Name of Applicant	Status	Reason for Pendency	Steps taken
1	JM-II/MUND/QUE /C1/8A/4/2017	10/04/2017	Ana Maria Miranda and others r/o 134, Velwado, Cortalim	Reply of Respondent on amendment application	1. Since the parties are represented by Lawyers the matters are highly contested. 2. Cases are being adjourned upon request of either the applicant/applicants advocate or opponent/opponents advocate. 3. Sometimes the applicant or opponents remains absent. 4. Moreover cases are being adjourned due to various reasons like meetings, Law and Order, recording of Dying Declarations, demolition order Administrative work etc. 5. Jt Mamlatdar-II is also designated as Assistant Electoral Registration Officer for 27- Cortalim Assembly Constituency and the undersigned has to accept the Form 6, Form 7,Form 8, Form 8-A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming. 5. During Parliamentary Election, General Election to Goa State Legislative	The Presiding Officers make every possible effort to dispose off the matters as early as possible by giving short date, no adjournments' are allowed. as far as possible.

					Assembly Jt. Mamlatdar-II has to discharge duties as Assistant Returning Officer.	
2	JM-II/MUND/VAS/C1 /8A/5/2017	13/07/2017	Smt. Maria Augusta Fernandes e Peres r/o 152, Nonmon Banda, Khariwada	Filing of AIE of AW2	-do-	-do-
3	JM-II/MUND/COR/C1 /8A/1/2017	30/12/2016	Mrs Caitana Maria Miranda (deceased) thr. legal heir Mr. Agustino Silva and anr. r/o 66 (New) 61 (old), Curpavaddo, Cortalim	Notices issued to VP secretary of Cortalim to appear and to clarify the house no.	-do-	-do-
4	JM-II/MUND/VAS/C1 /8A/4/2018	23/08/2018	Smt. Prema Narayan Dessai (Deceased) thr. legal heir Shri Subhash Naray7an Dessai r/o 230, Belabai, Orulem, Vasco-Da-Gama V/s M/s Dempo Properties and Investment Pvt. Ltd Panaji	Evidence of the Applicant	-do-	-do-
5	JM-II/MUND/DEC/VEL /8A/5/2020	03/11/2020	Catarina Tavares (deceased) thr. legal heirs Shri Estevao Francisco Dourao and others r/o Velsao, Cansaulim, Goa	Reply of the Respondent	-do-	-do-
6	JM-II/MUND/DECl/VAS /8A/8/2020	15/12/2020	Anita Dias and others r/o 293, Voddant, Vasco-Da-Gama	Reply of the Respondent	-do-	-do-
7	JM-II/MUND/SANC/8A /C1/3/2020	27/08/2020	Joaquina Fernandes E Aguiar and others r/o 23, Matuem, Dabolim, Sancoale, Goa	Oral Arguments		-do-
8	JM-II/MUND/COR/8A/ C1/02/2020	20/11/2019	Silvia Gauncar and others r/o Cortalim, Mormugao, Goa	To take Steps		-do-
9	JM-II/MUND/8A/COR/ 1/2020	11/03/2020	John B. Lemos and anr. r/o 30, Arossim, Cansaulim	Appearance of Respondent		-do-

10	JM-II/MUND/COR/8A/ 03/2021	08/02/2021	Cirillo G.F. Rodrigues r/o 81, consua, Cortalim	To take Steps		-do-
11	JM-II/MUND/VEL/8A/ 04/2021	19/04/2021	Mr. Antonio Barreto Alias Tony Barreto r/o 151, Igorjevaddo, Velsao, Mormugao, Goa	Reply of the Respondent		-do-
12	JM-II/MUND/COR/ 8A/C1/03/2021	02/08/2021	Mr. Jose Mario Menezes and anr. r/o 181, Churchstreet, Cortalim, Mormugao, Goa	To take Steps		
13	JM-II/MUND/INJ/01/2021	06/08/2021	Carmelina Colaco r/o 326 (302 old) Uddier, Codiebhat, Quelossim, Mormugao	To file additional documents		
14	JM-II/MUND/COR/ 8A/C1/01/2021	04/01/2021	Mr. Mateus Fernandes and anr. r/o 508/1, Vollant, Cortalim, Goa	Publication		
15	JM-II/MUND/NEG/DEC/05/2021	22/11/2021	M/s. Pousada Resorts & Estates Private Limited Through Authorized Representative Mr. Erwin Mendonca R/o. Chinchinim, Salcete, South Goa, Goa	Reply of the Respondent		
16	JM-II/MUND/DEC/ COR/8A/01/2022	15/03/2022	1. Antonio Francisco Da Silva 2. Severino Da Silva R/o. H. No. 277 Cortalim, Mormugao, Goa.	Notices issued for Appearance		
17	JM-II/MUND/DEC/COR/8A/02/ 2022	15/03/2022	Carmina Vas alias Carmina Monteiro R/o. H. No. 283, Cortalim, Mormugao, Goa.	Notices issued for Appearance		
18	JM-II/MUND/DEC/VEL /03/2022	13/04/2022	Shri. Bernardo Dourado Mrs. Piedade Dourado Both R/o. H. No. 134, Pisolem, Bellem, Velsao, Mormugao, Goa.	Notices issued for Appearance		
19	JM-II/MUND/CAN/ PURCH/C2/03/2019	23/11/2018	Bhaguem Naik r/o 166, Madalem, Cansaulim	Field Survey Report of Demarcation		
20	JM-II/MUND/PUR/ CHI/C2/07/2019	18/11/2019	Jose Roque Vaz r/o 119, Chicalim, Goa	Oral / Written Arguments on Maintainability		

21	JM-II/MUND/CAN/ PURCH/C2/05/2019	05/08/2019	Shri. Socramenta Jacinto Coutinho and others r/o Cortalim, Goa	Field Surveyor Report of Demarcation		
22	JM-II/MUND/PURCH/ 16/SAN/01/2021	29/01/2021	Francisco Xavier Gomes r/o 50, Issorcim, Velsao, Goa	Clarification		
23	JM-II/MUND/PUR/AROS/06/2020	12/11/2020	Minguel Antonio D'Costa and anr. r/o 16, such Bhatt, Costa Vaddo, Arossim, Mormugao, Goa	Confirmation of Plan by the Applicant		
24	JM-II/MUND/PUR/VAS/C2/07/2020	22/12/2020	Mr. Ramkrishna Azgaonkar r/o 101, Near Patil Building, Sasmollem, Baina, Vasco	Field Survey Report of Demarcation		
25	JM-II/MUND/PURCH/COR/C2/02/2021	03/01/2020	Smt . Isabela Xavier and others r/o 236, Raidor, Quelossim, Cortalim, Goa	Appearance of LR's of Respondent No. 2		

IN THE COURT OF THE JT. MAMLATDAR-I II

Sr. No	Case No.	Date of filling of the case	Name of Applicant	Status	Reason for Pendency	Steps taken
1	Jt-II/MUND/COR/C1/8-A/03/2018/(Jt-III)	07/05/2018	Mr. Anthonio Monteiro, S/o Late Jose manuel Monteiro, r/o H.No. 282, 1st Arvale, Cortalim, Goa.	Ex-parte. Matter fixed for filling AIE.	1. Since the parties are represented by Lawyers the matters are highly contested. 2. Cases are being adjourned upon request of either the applicant/applicants advocate or opponent/opponents advocate. 3. Sometimes the applicant or opponents remains absent. 4. Moreover cases are being adjourned due to various reasons like meetings, Law and Order, recording of Dying Declarations, demolition order Administrative work etc. 5. Jt. Mamlatdar-III is also designated as Assistant Electoral Roll Officer for 25-Vasco da Gama Assembly Constituency and the undersigned has to accept the Form 6, Form 6 ,Form 8, Form 8-A and has to pass speaking order on the Forms after giving personal hearing to the applicants and after holding inquiry and verifying the documents produced which is time bound and time consuming.	The Presiding Officers make every possible effort to dispose off the matters as early as possible by giving short date, no adjournments' are allowed. as far as possible.
2	MUND/VAS/8-A/01/2019/(Jt-III)	08/01/2019	Mr. Manuel Salvador De Souza, S/o Francisco Xavier De Souza, R/o Non Mon, Dempo Bhat, Vasco.	Appearance of the Applicant		
3	Jt-III/MUND/DECL/8-A/VEL/03/2019	24/10/2019	Mr. GunoTukaramSatarkar,S/o TukaramSatarkar, r/o H. No. 79, Bellem, Velsao, Cansaulim, Mormugao Taluka, Goa.	Fixed for arguments		
4	Jt-III/MUND/DECL/8-A/COR/02/2020	20/11/2019	Francisca Quadros, widow of late Santana Monteiro, &ors, major of age, r/o H.No. 306, 1st Arvalle, Cortalim, Goa.	Appearance of the Opponent		
5	Jt-III/MUND/DECL/8-A/VAS/03/2020	08/01/2020	Mr. Andre Paradoalias AndrewParado, S/o late Francisco X. Parado age 41 yrs., R/o H. No. 191/CL/52, Last Bus Stop, New Vaddem, Mormugao taluka Goa.	Adv. For applicant seek time for filling AIE.		
6	Jt-III/MUND/DECL/8-A/COR/01/2021	12/03/2020	Bhagirath Singh Nagar, R/o B- F/6, Antrix Manor, Opp. NSD, Alto Dabolim, Goa.	Appearance of the Opponent		
7	Jt-III/MUND/DECL/8-A/CAN/02/2021	02/12/2020	Smt. AuritaConceicao Monteiro &Ors, w/o late Jose Pascoal De Mello, R/o H. No. 64/A (New), (old No. 27), BagaWaddo, Cansaulim, South Goa.	Fixed for AIE of applicant.		
8	Jt-III/MUND/DECL/8-A/COR/05/2021	17/02/2021	Joaquim Alexio Monteiro &Ors, R/o H. No. 305, 1st Arvalle, Cortalim, Goa.	Fixed for reply.		
9	Jt-III/MUND/DECL/8-A/VAS/03/2021	16/03/2021	Smt. Laila Suresh, w/o Shri. Suresh Babu, r/o H. No. 792, 793 and 794, Zuarinagar, Goa.	Fixed for AIE.		
10	Jt-III/MUND/DECL/8-A/VAS/04/2021	27/04/2021	Mrs. EsperancaSequeira and Other, R/o H. No. 139, KatemBaina, Vasco da Gama, Goa	Fixed for reply		
11	Jt-III/MUND/DECL/8-A/VAS/06/2021	09/08/2021	ShaikKashim alias Shaikh KasimSeikh Fakir, R/o H. No. 134(old), 128/A(new), KatemBaina, Vasco da Gama, Goa	Appearance of the Opponent		
12	Jt-III/MUND/DECL/8-	18/10/2021	Mr. Elisworth Stephan Gracian D'Souza, R/o H.	Fixed for reply		

	A/VEL/01/2022		No. 164, Velsao, P.O. Cansaulim, Goa.			
13	Jt-I/MUND/PURCH /COR/02/2019/(Jt-III)	03/01/2019	Mr. Rosario Da Costa &Other,R/o H.No. 57,Curpawaddo, Cortalim, Goa.	Adv. For Opponent seek time to file reply	6. During Parliamentary Election, General Election to Goa State Legislative Assembly Joint Mamlatdar -III has to discharge duties as Assistant Registration Officer.	The Presiding Officers make every possible effort to dispose off the matters as early as possible by giving short date, no adjournments' are allowed. as far as possible.
14	Jt-III/ MUND/PURCH/ VAS/04/2019	07/10/2019	Mrs. Laximi Narayana Bhosle, w/o late Narayana Gajanan Bhosle& others, r/o H. No. 237, Near Rodrigues Building, KanttemBaina, Vasco da Gama, Goa.	Fixed for Demarcation report		-do-
15	Jt-III/MUND/PURCH/COR/01 /2020	29/11/2019	Mr. Ventura Monteirio alias Venture Monteiro (since deceased), S/o late Caetano Monteiro, Through his legal representative/Moiety sharer, Mrs. Concesao Monteiro, age 73 yrs, w/o Mr. Ventura Monteirio alias Venture Monteiro, r/o H. No. 292, 1st Arvalle, Cortalim, Goa.	Fixed for Demarcation		-do-
16	Jt-III/MUND/PURCH/CHI/02/ 2020	06/05/2020	Mr. Kanta Rama Gaude& Others, all r/o H. No. 219, Opp. Vilage Panchayat Chicalim, Igergeowaddo, Chicalim, Vasco-da-Gama, Goa-403711	Matter fixed for say on demarcation report		-do-
17	Jt-III/ MUND/PURCH/COR/01/20 21	13/10/2020	Mrs. Pauline Colaco, W/o late Xavier Lucas &Ors, All r/o H. No.269, 1st Arvalem Cortalim, Mormugao, Goa.	Fixed for reply of opponent.	-do-	-do-
18	Jt-III/ MUND/PURCH/CHI/02/202 1	23/12/2020	Mr. Gondicalo Camilo Rodrigues, S/o late Shri. Napoleon Rodrigues &Ors Rep. by P.A. Holder Shri. Gondicalo Camilo Rodrigues r/o H. No. 137, Assoi, Chicalim, Goa. Chicalim, Goa.	Fixed for Demarcation		-do-
19	Jt-III/ MUND/PURCH/ VAS/02/2021	05/01/2021	Mrs. Sofia Fernandes, w/o Antinio Francisco Parado alias Anthony Francisco Parado, R/o H.	Matter fixed for steps by applicant and reply of		-do-

			No. 191/C 152, Last Bus Stop, New Vaddem, Vasco da Gama, Goa.	opponent No. 2 & 3.		
20	Jt-III/MUND/PURCH/ COR/03/2021	27/10/2020	Mrs. Isabel Vaz&Ors, R/o H. No. 302(1),Uddo, Quelossim, Cortalim, Goa.	Fixed for last and final opportunity for appearance of the respondent.		-do-
21	Jt-III/MUND/PURCH/Re-DEMA/SAN/04/2021	13/01/2021	Shri. Mahadev Yesso Naik, R/o H. No. 110, Sancoale.	Fixed for reply	-do-	-do-
22	Jt-III/MUND/PURCH/VSC/05/ 2021	19/02/2021	Late Mr. Jose ManoelAlvares, late mrs. Maria RosadaRebelo both deceased through Lrs Mr. Peter Alvares&Ors, R/o H. No. 591, Opp. Goa Shipyard Ltd, Vaddem, Vasco da Gama, Goa	Fixed for reply & arguments on preliminary objections.		-do-
23	Jt-III/MUND/PURCH /SAN/06/2021	04/08/2021	Mrs. Eliza Vaz, w/o Joao Francisco Ferrao& other, r/o H. No. 238, Zunvor,Sancoale, Goa.	Fixed for reply		-do-
24	Jt-III/MUND/ PURCH/CAN/01/2021	23/12/2021	Shri. Piedade Rodrigues &Ors, R/o H. No.194, Madalem, Cansaulim, Goa.	Fixed for reply		-do-

Court of Mamlatdar Ponda

Sr. No.	Case No.	Date of filling the case	Name of the applicant	status	Reason for pendency	Steps taken
1	Mam/Mund/Reg/Can/3/2017	07/11/2016	Radi Krishna Gaude, r/o Marcel, Ponda Goa	Consent terms	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	Mam/Mund/Reg/Can/10/2017	07/11/2016	Satu Khapro Gaude r/o Candola Goa	Consent terms		
3	Mam/Mund/Reg/Can/11/2017	25/11/2016	Anant Sagun Khandolkar r/o Candola, Goa	Consent terms		
4	Mam/Mund/Reg/Can/12/2017	25/11/2016	Vithal Sagun Khandolkar r/o Candola Go42	Consent terms		
5	Mam/mund/Reg/Candola/1/2018	24/01/2018	Premanand Naik r/o Khandola, Ponda Goa	argument		
6	Mam/mund/Reg/Priol/2/2018	15/02/2018	Mohan Vasant Naik, r/o. Mardol, Ponda Goa	reply		
7	Mam/mund/Reg/Priol/3/2018	13/03/2018	Rajesh Nagesh Kolvekar, r/o Mardol, Ponda Goa	Chief & cross		
8	Mam/mund/Reg/Querim/4/2018	08/05/2018	Surekha Kerkar, r/o Querim, Ponda Goa	evidence		
9	Mam/Mund/Reg/Priol/8/2018	28/08/2018	Sharad D Naik, r/o. Nagar-Priol, Ponda	Chief & Cross		
10	Mam/Mund/Reg/Priol/9/2018	01/11/2018	Tukaram Gaude, r/o Simepaine, Mardol, Ponda	Appl.steps		
11	Mam/Mund/C1/Candola/1/2019	28/01/20019	Hari Subray Naik, r/o Candola, Ponda Goa	steps		
12	Mam/Mund/C1/Candola/2/2019	30/10/2018	Smt. Pushpa Rohidas Gaude, R/o Priol Ponda	Appl.reply		
13	Mam/Mund/C1/Priol/3/2019	12/01/2019	Finson Da Costa, r/o Mardol, Ponda Goa	Appl.evidence		
14	Mam/Mund/C1/Querim/4/2019	f08/05/2019	Shri Ashok Jaga Naik, r/o Querim, Ponda Goa	argument		
15	Mam/Mund/C1/Candola/5/2019	04/01/2019	Smt Milan Jaidev Khandolkar, r/o Marcel Ponda Goa	reply		

16	Mam/Mund/C1/Candola/6/2019	05/02/2019	Shri Tanaji Arjun Gaude Dhempe Panaji	Consent terms	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
17	Mam/Mund/C1/Candola/7/2019	05/02/2019	Smt Trupti Tulshidas Gaude r/o Khandola	Consent terms		
18	Mam/Mund/C1/8/2019	17/07/2019	Shri Kalidas Raghuvir Savaikar r/o. Querim, Ponda-Goa.	evidence		
19	Mam/Mund/C1/Priol/1/2020	08/09/2019	Sitabai Rajaram Naik r/o Mangueshi Priol	reply		
20	Mam/Mund/C1/Priol/2/2020	13/12/2019	Shrikant L. Gaude r/o Priol Ponda Goa	Appl.evidence		
21	Mam/Mund/C1/Querim/3/2020	18/12/2020	Janu Fotu Zalmi r/o Keri	Appl.evidence		
22	Mam/Mund/C1/Querim/1A/2021	03/04/2021	Dulo Harishchandra Gaude r/o Veling	appearance		
23	Mam/Mund/C1/Querim/1/2021	03/04/2021	Raghuvir Bombyo Satarker r/o Kerim	appearance		
24	Mam/Mund/C1/Querim/2/2021	03/04/2021	Suresh Dipu Narvekar r/o Arla Keri	appearance		
25	Mam/Mund/C1/Priol/4/2021	20/10/2021	Damodar M. Naik r/o Ponda Goa	steps		
26	Mam/MundC1/Querim/3A/2021	18/02/2021	Nitin Dattaram Naik r/o Mardol	steps		
27	Mam/Mund/C1/Velling/3/2021	28/06/2021	Atmaram . Naik & Anusha A. Naik r/o Satorde kerim	steps		
28	Mam/Mund/C1/Priol/06/2021	31/08/2021	Mina Alias Minaxi H. Rao r/o Mardol	appearance		
29	Mam/Mund/C1/Querim/8/2021	03/09/2021	Harichandra Yashwant Gaude r/o Keri Ponda Goa	Issue notice		
30	Mam/Mund/C1/Candola/7/2021	02/01/2020	Geeta Gopi Gaude r/o Khandola Marcel	appearance		
31	Mam/Mund/C1/Keri/2/2022	17/01/2022	Nirmala Shiva Mahale	Issue notice		
32	Mam/Mund/C1/Candola/1/2022	20/04/2022	Venkatesh Harishchandra Kolshekar	Issue notice		
33	Mam/Mund/C2/Keri/1/2020	21/11/2018	Purushottam Yeshwant Parwar r/o.h.no.H-12,Parwarwada Kerim Ponda-Goa.	Issue Notice		
34	Mam/Mund/Pur/Querim/2/2021	26/03/2021	Rohidas Vassu Satarkar r/o.h.no.11,Isamayabi Nale Ponda Goa.	steps		

Jt. Mamlatdar Ponda

Sr. no.	Case No.	Date of filing case	Name & address of applicant	Status	Reason for pendency	Steps taken
1	JM/Mund/Regular/Ban/4/17	12/04/2017	Ramrai B. Naik r/o Queula	Reply	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM/Mund/Regular/ban/2/2017	23/03/2017	Yeshwant D. Gaude & 4 others r/o bandora	Argument		
3	Jm/Mund/Regular/curti/7/17	27/07/2017	Pritidas P. Naik & 3 others r/o Curti	Chief & cross		
4	Jm./mund/Regular/Mar/1/2017	01/03/2017	Ashok Naik & 3 others r/o Marcel	evidence of applicant		
5	JM/Mund/Regular/Ban/6/17	27/06/2017	Benjamin A. Cabral & 2 others r/o bandora	evidence of applicant		
6	JM/Mund/Regular/Tiv/3/2017	12/04/2017	Laxmikant K. Naik & others r/o Tivrem	Argument		
7	Jm/mund/Regular/Khand/8/2018	18/10/2017	Clarina P.Fernandes E Dias & another Khandepar ponda	Evidence		
8	Jm/Mund/regular/ban/7/2018	15/11/2018	Laxmi Narayan Phadte r/o.Kharwada Bandora	Appearance		
9	Jm/Mund/Regular/que/2/2018	08/02/2018	Kashinath Bhagwant Naik r/o.Galashirem Kavlem	Argument on preliminary objection		
10	Jm/Mund/regular/Mad/6/2018	06/08/2018	Krishne Chandru Gaude & another r/o.Aksanwada Madkai	Reply of applicant		
11	Jm/Mund/Regular/Que/9/2018	22/10/2018	Bhanudas Dattu Naik r/o.Queula	Reply of respondent		
12	Jm/mund/Regular/org/1/2018	02/02/2018	Ramanth D.Bhosle & another r/o. Madapai orgao	steps of applicant		
13	Jm/Mund/Regular/Mar/3/2018	26/02/2018	Dhananjay Tari Volvikar & 4 others r/o.Marcaim	amendment of cause tittle		
14	JM/Mund/Regular/4/2018	09/04/2018	Gurudas Hiru Bhamaikar r/o.Marcaim	bringing lrs on record		
15	JM/Mund/Regular/Que/16/19	27/09/2019	Surya Gaude r/o Queula	Reply		
16	JM/Mund/Regular/Marcel/11/19(C.I)	14/08/2019	Janu Janardhan Kundaikar r/o Marcel	settlement		
17	JM/Mund/Regular/Band/14/19	04/10/2019	Sudin S. Gaude r/o Bandora	Reply of opponent		
18	JM/Mund/regular/ Band/10/19	28/08/2019	Vishant Raghu Parsekar & 3 others r/o Bandora	Applicant steps		
19	JM/Mund/regular/mar/1/2019	08/01/2019	Devdatt S. naik r/o marcaim	Settlement	The Mamlatdars Jt. Mamlatdars are engaged in	Disposal of

20	JM/Mund/regular/Khand/20/2019	18/12/2019	Latipisso S. Gaude (SD) LRS Bhagirati gaude r/o Khandepar	Reply of respondent	various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
21	JM/Mund/Regular/Que/6/2019	25/06/2019	Laxmi Pingu Chari & 20 others r/o Dhavli	steps of applicant		
22	JM/Mund/Regular/curti/4/2019	03/05/2019	Vasant Gaude r/o Curti Ponda	Argument on temporary injunction		
23	Jm/Mund/Regular/Curti/17/2019	05/12/2019	Shridhar satarkar r/o Curti ponda	steps of applicant		
24	Jm/Mund/Regular/Mar/18/2019	05/12/2019	Gokul Anand Gaude	Reply of opponent		
25	JM/Mund/regular/cand/19/2019	12/11/2019	Bhagirati B Gaude & 2 others r/o Khandepar	Appearance		
26	Jm/mund/Regular/Khand/8/2019	12/07/2019	Prakash M Chari r/o khandepar	Appearance of opponent		
27	JM/Mund/Regular/Khand/5/2019	11/06/2019	Pandari D. Gaude & another r/o mudi Khandepar	steps of applicant		
28	Jm/mund/regular/mar/2/2019	21/02/2019	Anta Govind Shet r/o Marcaim	Reply of applicant on intervetatinon application		
29	Jm/Mund/Regular/Mad/3/2019	06/05/2019	Vinayak Datta Durbhatkar Phadte (SD) through LRS Manohar V Durbhatkar 4 others r/o Madkai	filing reply on intervention application		
30	Jm/mund/Regular/curti/13/2019	04/10/2019	Demu L. Naik & another r/o Nagzar curti	Applicant evidence		
31	Jm/Mund/regular/Curti/12/2019	13/09/2019	Rohidas B.Gaude alias kurtikar r/o.Kelbai Curti	Appearance of respondent		
32	JM/Mund/Regular/mar/15/2019	25/10/2019	Mahananda R Sawant r/o.tok marcaim	Appearance		
33	Jm-I/mund/Regular/mar/7/2020	26/11/2020	Draupdi D.Naik & 2 others r/o. parampai marcaim	Steps of applicant		
34	Jm/mund/Regular/org/5/2020	25/08/2020	Anil Gajanan Naik r/o.Bazarwada Marcel	Appearance		
35	Jm/mund/Regular/Ban/3/2020	02/11/2020	Vatsal B.Naik & 4 others r/o.Bandora .	Appearance		
36	Jm/mund/Regular/Khand/4/2020	23/06/2020	Sitaram D.Gaude & another r/o. murdi khandepar	steps of applicant		
37	Jm/mund/Regular/Band/2/2020	02/04/2020	Kusta B.Gaude & 3 others R/o.Gaunem Bandora	Reply of opponent		
38	Jm/mund/Regular/Tiv/1/2020	01/08/2020	Pandurang H.Naik r/o.Marcel	Appearance		
39	Jm/mund/Regular/mar/6/2020	20/11/2020	Nalini Pandurang Naik r/o.Marcaim	Evidence of applicant		

40	JM-I/mund/C1/org/16/2021	27/12/2020	Gopika Bodko Dessai & 2 others r/o orgao Marcel	Submission of documents to respondent	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
41	Jm-I/mund/C1/Tiv/5/2021	16/04/2021	Pradip Sitaram Naik Gaonkar & 2 others r/o.Tivrem	Appearance		
42	Jm-I/mund/C1/Band/6/2021	16/04/2021	Nomlo Pandurang Naik r/o.Kharwada Bandora	Applicant evidence		
43	Jm-I/mund/C1/Band/7/2021	04/05/2021	Premanand Y. Naik & another r/o Gaunem Bandora	Reply of respondent		
44	Jm-I/mund/C1/Ban/2/2021	15/03/2021	Raya Yeshwant Naik r/o Kharwada Bandora	Appearance or respondent		
45	Jm-I/mund/C1/Org/4/2021	17/03/2021	Pandurang vasudev Navelkar r/o Marcel	Applicant evidence		
46	JM/Mund/c1/Mar/3/2021	15/03/2021	Dipali Damu Naik r/o Marcaim	steps of applicant		
47	jm/Mund/C1/Band/9/21	01/01/2021	Ashok Shanu Naik r/o Gaunem	Appearance		
48	Jm-I/mund/c1/Cand/10/2021	14/01/2021	Vasudev Pandu Gaonkar & 2 others r/o Murdi Kandepar	Applicant evidence		
49	JM-I/mund/C1/Curti/8/2021	06/07/2021	Rohidas Sitaram Kurtikar & 3 others r/o Curti	Appearance		
50	JM-I/mund/c1/Mar/13/2021	03/08/2021	Kashinath Hari Naik (S.D) his LRS Sanjay K Naik & 6 others r/o Parampai Marcaim	Steps of applicant to furnish document		
51	JM-I/mund/C1/org/12/2021	15/06/2021	Smt. Laxmi V. Dangi & 2 others r/o Orgao Marcel	Steps of applicant to bring lrs on record		
52	JM-I/mund/C1/Band/14/2021	30/09/2021	Shalini Gaude & 2 others r/o Bokadbag Bandora	Appearance		
53	JM-I/Mund/C1/Band/15/2021	22/09/2021	Navnath Hulo @ Ulo Gaude & 3 others r/o Bokadbag Bandora	Reply of opponent		
54	JM/mund/C1/Niran/1/2022	08/11/2021	Reshma R. Naik & 2 others r/o Nirankal	Appearence		
55	JM/Mund/C1/org/3/2022	28/01/2022	Yeshwant R. Gaonkar @ Yessobabu Gaonkar & 2 others r/o Orgao	Appearance		
56	Jm/Mund/C1/org/4/2022	02/02/2022	Kalyani Devidas (S.D) through LRS Namita M. Naik r/o Orgao Marcel	Appearance		
57	JM/Mund/C1/Band/2/2022	15/10/2019	Mahananda S. Nagvekar r/o Bandora	Appearance		

Mundkar Purchase

1	JM/Mund/Pur/Ban/4/2019	23/07/2019	Nagesh A. Naik & 3 others r/o bandora	Reply of opponent	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM/Mund/Pur/Ban/2/2019	28/06/2019	Guno Holo Gaude & other r/o Bandora	Appearence		
3	JM/Mund/Pur/Band/3/2019	28/06/2019	Ghanshyam Gaude (SD) & 4 others r/o Bandora	28/06/2019		
4	Jm/mund/pur/Tiv/5/19	24/12/2019	Krishnath Starkar & 6 others r/o tivrem	24/12/2019		
5	JM-I/Mund/C2/Mar/1/2021	25/02/2021	Gurudas P. Naik & 3 others r/o marcaim	25/02/2021		
6	Jm/mund/C2/Queula/2/2021	13/08/2021	Priya @ Supriya Prakash Naik & 2 others	13/08/2021		
7	JM/Mund/C2/org/3/2021	16/06/2021	Umanath Dinanath Prabhu Kholkar r/o Marcel	16/06/2021		
8	JM/mund/C2/Org/4/2021	27/09/2021	Laxmi Vasant Tari r/o Marcel	27/09/2021		
9	JM-I/Mund/C2/Curti/5/2021	08/09/2021	Sumitra Prakash Naik r/o Curti	08/09/2021		
10	JM/Mund/C2/Band/1/2022	01/12/2021	Shanu D Gaude & 3 others r/o Bandora	Appearence		
11	JM/Mund/C2/Khnad/2/2022	18/11/2021	Laxmi Gude r/o khandepar	Appearence		
12	JM/Mund/C2/Band/3/2022	02/02/2022	Dinesh N.Naik r/o Bandora	Appearence		
13	JM/Mund/C2/Band/4/2022	17/02/2022	Kishor V. naikr/o Bandora	Appearence		
14	JM/Mund/pur/Dur/3/98(resto)	31/08/2022	Antonio S.Fernandes(SD) Rep by Luiza maria Dias & othrs	Appearence		

Name of the Court:- JOINT MAMLATDAR-II OF PONDA TALUKA, AT PONDA, GOA.

Sr. No.	Case No.	Date of filing the case	Name of the applicant	Status	Reason for pendency	Steps taken
1	JM-II/Mund/Decl/Vag / 1 /2017	22/12/2016	Anand P Shet Narvekar	Reply of resp	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM-II/Mund/Decl/Vag /2 /2017	22/12/2016	Sumitra Pandhari Shet Verekar	Reply of resp		
3	JM-II/Mund/Decl/Vag / 3 /2017	22/12/2016	Gokuldas P Shet Narvekar	Reply of resp		
4	JM-II/Mund/Decl/Codar/ 4/2017	12/12/2016	Santosh Shaba Gaonkar	cross examination		
5	JM-II/Mund/Decl/USG/5 /2017	02/12/2016	Prakash Vithal Patil& Others	Steps		
6	JM-II/Mund/Decl/USG/9 /2017	31/03/2017	Joaquim Francis Fernandes and ors.	Reply		
7	JM-II/Mund/Decl/USG/11 /2017	30/07/2014	Mahadev Hanumant Desai	Reply		
8	JM-II/Mund/Decl/USG/ 13 /2017	19/04/2017	Jaiwant Likhoo Dessai & Other	Reply		
9	JM-II/Mund/Decl/Codar/6/ 2018	16/11/2017	Vishwanath Yeshwant Gauns	Reply		
10	JM-II/Mund/Decl/Kund/7/2018	10/11/2017	Vidhyabai Gajanan Kundaikar & Others	Appearance		
11	JM-II/Mund/Decl/Dur/8/2018	20/12/2017	Laxmi Babuso Naik &Others	Amend cause title		
12	JM-II/Mund/Decl/Usg/9/2018	15/12/2017	Shital @ Nalini Dina Gawde& Others	Reply of opponents		
13	JM-II/Mund/Decl/Usg/10/2018	16/01/2018	Laxmikant Babi Khandolkar & Others	Reply of Opponent No. 1		
14	JM-II/Mund/Decl/Usg/15/2018	16/05/2018	Jovito Mendes &Ors r/o Sonarbag, Usgao	Evidence		
15	JM-II/Mund/Decl/Usg/17/2018	25/07/2018	Namdev Vithal Patil	Reply		
16	JM-II/Mund/Decl/Usg/18/2018	25/07/2018	Khushali Mahadev Nanshikar	Reply		
17	JM-II/Mund/Decl/Usg/19/2018	25/07/2018	Sharanavva Ambigar	Steps		
18	JM-II/Mund/Decl/Usg/20/2018	03/08/2018	Ganapati/Ganpat Narayan Toraskar	Reply		
19	JM-II/Mund/Decl/Usg/21/2018	31/07/2018	Sadanand Fatrekar	Reply		
20	JM-II/Mund/Decl/Usg/24/2018	01/08/2018	Joe Edvin Monteiro	Order on amendment application		
21	JM-II/Mund/Decl/Usg/25/2018	25/10/2018	Mohandas Babuso Naik	Order on application dated 06/06/22		
22	JM-II/Mund/Decl/Usg/26/2018	11/09/2018	Shankar Chandrakant Chari & Others	Reply		
23	JM-II/Mund/Decl/Usg/28/2018	9/10/2018	Pandurang Sakharam Dhuri & other	Reply		
24	JM-II/Mund/Decl/Tal/29/2018	21/09/2018	Anand @ Jivaji Sagun Naik	Reply		
25	JM-II/Mund/Decl/Usg/1/2019	08/01/2019	Prakash ChandruKalal& Others	Reply of resp		

26	JM-II/Mund/Decl/Usg/2/2019	14/12/2018	Vaishali Vishwanath Govekar & Others,	Reply of resp	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
27	JM-II/Mund/Decl/Usg/3/2019	20/11/2018	Laxmi Narayan Prabhu &Ors	Application for setting aside ex-parte order		
28	JM-II/Mund/Decl/USG/4/2019	08/01/2019	Vishranti Ishwar Hasbe,	Written arguments		
29	JM-II/Mund/Decl/USG/5 /2019	23/01/2019	Lalaram Bhati,	Reply of Respondent		
30	JM-II/Mund/Decl/USG/6/2019	21/01/2019	Smt. Valasamma M Mathew & Or.	Evidence		
31	JM-II/Mund/Decl/Usg/7/2019	24/01/2019	Smt. Sudha Chandrakant Naik &Ors	Arguments/Orderkesar		
32	JM-II/Mund/Decl/Usg/9/2019	06/02/2019	Smt. Savita Savlo Naik	Appearance		
33	JM-II/Mund/Decl/Usg/10/2019	06/02/2019	Smt. Tulsi Anant Gaude	Appearance		
34	JM-II/Mund/Decl/Usg/12/2019	14/02/2019	Manik Eknath Naik & Oythers	Evidence of AW1		
35	JM-II/Mund/Decl/Usg/13/2019	10/06/2019	Nagesh Manolkar & Other	Reply		
36	JM-II/Mund/Decl/Usg/14/2019	14/06/2019	Anant Tukaram Mirash i& Other	Reply to main application		
37	JM-II/Mund/Decl/Usg/15/2019	27/03/2019	Leela Angolkar & Others	Reply		
38	JM-II/Mund/Decl/Usg/16/2019	10/05/2019	Arjun Kedar Juvekar & Other	Reply		
39	JM-II/Mund/Decl/Usg/17/2019	03/06/2019	Vasanti Rohidas Gaude	Reply		
40	JM-II/Mund/Decl/Usg/18/2019	07/06/2019	Shakuntala Sayaji Hasbe & Others	Steps		
41	JM-II/Mund/Decl/Usg/19/2019	10/05/2019	Mogre D Naik & Others	Appearance of resp		
42	JM-II/Mund/Decl/Usg/20/2019	14/06/2019	Komanna Gavada & Others	Reply to main application		
43	JM-II/Mund/Decl/Usg/21/2019	21/08/2019	Anil Kumar Nair	Reply of Resp		
44	JM-II/Mund/Decl/Kund/22/ 2019	03/10/2019	Sadanand Usno Naik	Evidence		
45	JM-II/Mund/Decl/Kund/23/ 2019	03/10/2019	Malti Madhu Naik	Evidence		

46	JM-II/Mund/Decl/Kund/24/ 2019	21/10/2019	Pratap Vasant Naik	Evidence	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
47	JM-II/Mund/Decl/Usg/25/2019	20/09/2019	Shrimati Shrikant Naik & Other	Steps		
48	JM-II/Mund/Decl/Usg/26/2019	01/10/2019	InduAnant Gaude & Others	Reply of resp		
49	JM-II/Mund/Decl/Usg/27/2019	01/10/2019	Ramnath Atma Gaude & Other	Steps		
50	JM-II/Mund/Decl/Kund/29/ 2019	25/10/2019	Sheetal Rama Phadte	Evidence		
51	JM-II/Mund/C1/Usg/30/2019	04/11/2019	Raghuvir Naik & Others	Reply of resp		
52	JM-II/Mund/C1/Usg/31/ 2019	04/11/2019	Kesar Gaude & Others	Reply of resp		
53	JM-II/Mund/C1/Kund/01/2020	05/12/2019	Ramesh Gurudas Kundaikar @ Tulshidas Gurudas Kundaikar (SD) Balika R Kundaikar & Others	Evidence		
54	JM-II/Mund/C1/Vag/02/2020	12/12/2019	Santosh Pundalik Perni	Reply		
55	JM-II/Mund/C1/Usg/03/2020	18/12/2019	Shri Utkarsh Janardhan Parsekar	Reply of opponents		
56	JM-II/Mund/C1/Usg/04/2020	18/12/2019	Nilesh Vishnu Dicholkar	Reply of opponents		
57	JM-II/Mund/C1/Codar/05/2020	14/01/2020	Raghunath Datta Naik	Reply of resp		
58	JM-II/Mund/C1/Usg/06/2020	09/01/2020	Supriya Rjendra Shirodkar	Last & final opportunity to opponents		
59	JM-II/Mund/C1/Usg/07/2020	05/03/2020	Umesh Bhicaro Naik	Evidence/Cross		
60	JM-II/Mund/C1/Usg/08/2020	20/02/2020	Deelip Shankar Gaude and one anr,	Reply of resp		
61	JM-II/Mund/C1/Usg/09/2020	30/01/2020	Sugandhi @ Sugandha Balve	Reply of opponents		
62	JM-II/Mund/C1/Usg/01/2021	19/06/2020	Tulshidas Kamu Kotharkar	Applicant to furnish documents to opp. No. 1		
63	JM-II/Mund/C1/Dur/02/2021	09/11/2020	Nilkhant Narayan Naik (SD)	Steps		
64	JM-II/Mund/C1/usg/03/2021	08/12/2020	Hortancio Mascarenhas	Reply of resp		
65	JM-II/Mund/C1/Codar/04/2021	11/08/2020	Shrikant Yeshwant Gauns	Steps		
66	JM-II/Mund/C1/Usg/05/2021	18/02/2021	Vimal Pandurang Gaude	Reply		

67	JM-II/Mund/C1/Usg/06/2021	08/03/2021	Vishwas Arjun Gaude	Reply	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
68	JM-II/Mund/C1/Usg/07/2021	27/02/2021	Ganesh Raghunath Parab	Appearance		
69	JM-II/Mund/C1/Usg/08/2021	27/04/2021	Ramesh Basappa Shinge	Reply		
70	JM-II/Mund/C1/Usg/09/2021	09/07/2021	Meera Guna Usgaonkar	Reply of opponents		
71	JM-II/Mund/C1/Dur/10/2021	28/07/2021	KeluYadu Gaude SD through his legal heirs Anand Klu Gaude and ors.	Steps		
72	JM-II/Mund/C1/Usg/11/2021	7/10/2021	Shri Dnyaneshwar Narvekar (SD) Through his legal heir Shri Sarvesh D. Narvekar,	Appearance		
73	JM-II/Mund/C1/Usg/12/2021	14/10/2021	1.Suresh Raghunath Salekar and one another	Steps		
74	JM-II/Mund/C1/Durbhat/13/2021	25/10/2021	Shri Prasad Sitaram Naik,	Reply of opponents		
75	JM-II/Mund/C1/Usgao/01/2022	1/1/2022	Mr. Balchandra Krishna Marathe & one another,	Appearance		
76	JM-II/Mund/C1/Usgao/02/2022	14/03/2022	Shri Bala Shamba Chari,	Steps		
77	JM-II/Mund/C1/Dur/03/2022	08/03/2022	Shri Shrikant Yesso Gaude,	Appearance		
78	JM-II/Mund/C1/Usgao/04/2022	30/03/2022	1.Smt. VasantiDatta Naik and 3 ors.	Steps		
79	JM-II/Mund/C1/Durbhat/05/2022	22/03/2022	Smt. Rama Rama Naik,	Appearance		
80	JM-II/Mund/C1/Durbhat/06/2022	29/04/2022	Gurudas Krishna Naik,	Appearance		
81	JM-II/Mund/C1/Usgao/07/2022	4/05/2022	Shri Vinu Chandrakant Gaude,	Appearance		
82	JM-II/Mund/C1/Usgao/08/2022	4/5/2022	Shri Shivadas Vithal Gaude and one anr.	Appearance		
83	JM-II/Mund/C1/Volvoi/09/2022	5/4/2022	Vasant Kungo Naik, Through its Power of Attorney, Rajdeep Vassant Naik,	Appearance		
84	JM-II/Mund/C1/Vagurbem/10/2022	13/4/2022	Shantaram Yeshwant Tari,	Appearance		
85	JM-II/Mund/Pur-Usg/8 /2017	02/05/2017	Ramakant Vasant Balve & Ors	Reply		
86	JM-II/Mund/Pur-Usg/9 /2017	26/05/2017	Savita Sharadchandra Bodke & Ors	Arguments		
87	JM-II/Mund/Pur-Usg/11/2017	04/08/2017	Mr. Rama Laxman Gaude &Ors	F.S. to demarcate the site		
88	JM-II/Mund/Pur-Usg/12/2017	31/08/2017	Mrs. Gitanjali Gajanan Desai &ors.	Demarcation report		
89	JM-II/Mund/Pur-Usg/14/2017	06/9/2017	Mr. P. K. Ramdas & others	Reply		
90	JM-II/Mund/Pur-Usg/01/2018	01/02/2018	Shri Babuli Mahadev Naik	Steps		
91	JM-II/Mund/Pur-Dur/04/2018	28/02/2018	Anand Jalu Naik Mule & Others	Demarcation report is awaited		

92	JM-II/Mund/Pur-Usg/07/2018	22/05/2018	Maruti Ramchandra Sulebavikar and 1 anr.	Reply/Arguments	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
93	JM-II/Mund/Pur-Usg/09/2018	6/6/2018	Smt. Shanta Vishesh Naik	Reply/arguments		
94	JM-II/Mund/Pur-Usg/10/2018	9/7/2018	Mrs. Santana Cardozo (SD) r/by Jose Braganza	Demarcation		
95	JM-II/Mund/Pur-Kund/13/2018	08/08/2018	Ramesh @ Rameshrao Desai & others	Arguments		
96	JM-II/Mund/Pur-Usg/16/2018	11/9/2018	Govind Arjun Parab & Others	F.S. to demarcate the site		
97	JM-II/Mund/Pur-Usg/17/2018	11/9/2018	Mrs. J. Leela Sukumaran & Others	Reply/Arguments		
98	JM-II/Mund/Pur-Usg/2/2019	26/11/2018	Mangaldas Sagun Gaonkar& Other	Reply		
99	JM-II/Mund/Pur-Usg/3/2019	29/11/2018	Chandan Tukaram Patil& Others	Demarcation Report		
100	JM-II/Mund/Pur-Usg/4/2019	04/12/2018	Sunita Maruti Gawde& others	Arguments on preliminary objection		
101	JM-II/Mund/Pur-Usg/11/2019	17/01/2019	Ratinath Gajanan Sawant	Arguments		

102	JM-II/Mund/Pur-Usg/12/2019	25/01/2019	Chandrakant Chanbassappa Janganure &Ors	Demarcation Report	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
103	JM-II/Mund/Pur-Usg/13/2019	04/02/2019	Ramesh @ Rameshrao Desai & others	Demarcation Report		
104	JM-II/Mund/Pur-Usg/14/2019	08/02/2019	Reshma Ravindra Pednekar& Others	Reply/ Arguments		
105	JM-II/Mund/Pur-Codar/17/2019	08/04/2019	RatnakarJagannath Prabhu	Confirmation of Demarcation report		
106	JM-II/Mund/Pur-Usg/18/2019	06/05/2019	Prashant Rajaram Chavan& Other	Arguments		
107	JM-II/Mund/Pur-Usg/21/2019	16/05/2019	Khushali Babli Gaude	Arguments on preliminary objection		
108	JM-II/Mund/Pur-Usg/24/2019	04/07/2019	Atmaram Pandurang Shet Verekar	Order on Preliminary objection		
109	JM-II/Mund/Pur-Usg/25/2019	27/03/2019	Sulochana Suryakant Gauns	Reply by Arguments		
110	JM-II/Mund/Pur-Usg/26/2019	16/07/2019	Pandurang Budaji Jadhav	Order on Intervention application		
111	JM-II/Mund/Pur-Usg/27/2019	10/07/2019	Namdev Vinayak Naik	Reply		
112	JM-II/Mund/Pur-Usg/29/2019	14/08/2019	Rajendra Chandrakant Naik	Order on preliminary objection		
113	JM-II/Mund/Pur-Usg/30/2019	05/08/2019	Prakash Arjun Samant	Demarcation		
114	JM-II/Mund/Pur-Usg/36/2019	25/09/2019	Pandurang Ramnath Kitlekar	Order on preliminary objection		
115	JM-II/Mund/Pur-Usg/37/2019	15/10/2019	Ashok Vinayak Naik	Demarcation/Report		
116	JM-II/Mund/C2-Usg/2/2020	20/11/2019	Laxanti Ratnaka rBalve	Reply of Opponents		

					time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	
117	JM-II/Mund/C2-Usg/3/2020	20/02/2020	Majidulla Fakir Shaikh & one anr. Both	F.S. to demarcate area & submit report	**-do-**	**-do-**
118	JM-II/Mund/C2-Usg/4/2020	31/01/2020	Mrs. Avelina Fernandes (SD) through his legal heirs Mr. Xavier Fernandes,	Steps	**-do-**	**-do-**
119	JM-II/Mund/C2-Usg/02/2021	10/11/2020	YessuAnnad Gaude Gaonkar and ors.	Demarcation/Report	**-do-**	**-do-**
120	JM-II/Mund/C2-Usg/04/2021	11/01/2021	Ramchandra Kapileshwari (SD), through his legal heirs, a)Smt.Aparna Kapileswari, .	F.S to demarcate the area	**-do-**	**-do-**
121	JM-II/Mund/C2/Dur/05/2021	13/12/2021	Shri Suresh Mahadev Naik,	Appearance	**-do-**	**-do-**
122	JM-II/Mund/C2/Dur/01/2022	30/12/2021	Shri Santosh Timno Naik,	Appearance	**-do-**	**-do-**
123	JM-II/Mund/C2/Dur/02/2022	31/1/2022	Shri Suchendra Vishwanath Naik	Appearance	**-do-**	**-do-**

Name of the Court:- JOINT MAMLATDAR-III OF PONDA TALUKA, AT PONDA, GOA.

Sr. No.	Case No.	Date of filling the Case	Name and address of the Applicant	Status	Reason for pendency	Steps taken
1	JM/III/Mund/Regu/Ponda/2/2017	03-09-17	Joaquim L. Fernandes r/o. TiskPonda Goa	Interim Order	The Mamlatdars Jt. Mamlatdars are engaged in various time bound and urgent matters like law and Order, attending Court cases, recording of dying declaration, conducting ID Parade, besides also attending meetings in various subject like Forest Rights Act, Civil supplies, COTPA, Disaster Management, Agricultural Census, Population Census (NPR), Devasthan matters, Summary Revision, Continuous updation of Electoral Roll, Assembly Election, Panchayat Election and also service of notices to parties takes time. The General Assembly Election was conducted on 14/2/2022 and results declared declared on 10/3/2022	Disposal of cases have been expedited by holding regular hearing and curtailing the adjournments of cases in order to dispose the same within the prescribed time frame under the Mundkar Act
2	JM/III/Mund/Decl/Ponda/16/2017	12/10/2017	Jose Oliveira Fernandes& others	Clarification		
3	JM/III/MUND/Reg/Borim/1/2017	28/01/2017	Manohar K. NaikBorkar r/o. BorimPonda Goa	Cross		
4	JM/III/MUND/Decl/S.V/19/2017	20/12/2017	Baburao S. ShetVerekar r/o. Savoi-Verem, Ponda Goa	Evidence		
5	JM/III/MUND/Decl/Shiroda/1/2018	29/01/2018	Premanand P. Naik r/o. ShirodaPonda Goa	Chief & Cross		
6	JM/III/Mund/Decl/Shiroda/29/2018	19/03/2018	Sanjay B. Naik r/o. ShirodaPonda Goa	Chief & Cross		
7	JM/III/MUND/Decl/Decl/30/2018	21/02/2018	DamascenoD'Cruz r/o. ShirodaPonda Goa	Evidence		
8	JM/III/Mund/Decl/Borim/32/2018	04-03-18	Premanand K. Naik r/o. Borim, Ponda Goa	Reply of Opponents		

9	JM/III/Mund/Decl/Shiroda/33/2018	06-07-18	Subhash K. Naik&otherrs r/o. ShirodaPonda Goa	Reply	**-do-**	
10	JM/III/MUND/Decl/Panch/34/2018	13/07/2018	Harishchandra N. Gaonkar r/o. Panchwadi, Ponda Goa	Steps		**--do--**
11	JM/III/MUND/Decl/Shiroda/35/2018	24/07/2018	Santosh R. Naik& others r/o. Shiroda, Ponda Goa	Evidence		
12	JM/III/Mund/Decl/Shiroda/36/2018	24/07/2018	Dayanand G. Naik r/o. Shiroda, Ponda Goa	Appearance of Opponents		
13	JM/III/MUND/Decl/Borim/37/2018	08-06-18	VijayaSadanandNaik& others r/o. Borim, Ponda Goa	Evidence		
14	JM/III/Mund/Decl/Shiroda/38/2018	09/08/2018	PragatiP.Nnaik& others r/o. Shiroda, Ponda Goa	Evidence		
15	JM/III/Mund/Decl/Betqui/39/2018	04/10/2018	Shrikant N. Naik r/o. Betqui, Ponda Goa	Publication		
16	JM/III/Mund/Decl/Ponda/42/2018	04/10/2018	Sakhu B. Kharat r/o. Curti, Ponda Goa	Reply		
17	JM/III/Mund/Decl/Betqui/48/2018	29/11/2018	Krishnanath N. Naik& others r/o. Betqui, Ponda Goa	Interim Order		
18	JM/III/Mund/Decl/Shiroda/49/2018	15/11/2018	Mangaldas C. Naik& others r/o. Shiroda, Ponda Goa	Reply of Opponents		
19	JM/III/Mund/C1/Panchwadi/1/2019	06-10-19	Pundalik H. Naik& others r/o. PanchwadiPonda	Reply		
20	JM/III/Mund/C1/Shiroda/2/2019	06-10-19	Suhas N. Naik& others r/o. Shiorda, Ponda Goa	Steps		
21	JM/III/Mund/C1/Shiroda/6/2019	17/07/2019	Vithoba L. Naik r/o. Grande-de-Madel, Margao Goa	Interim Order		
22	JM/III/Mund/C1/Ponda/7/2019	15/07/2019	Shaikh Ismail r/o. Durgabhat, Ponda Goa	Evidence		
23	JM/III/Mund/C1/ Adcolna/8/2019	16/09/2019	Shri Sadashiv P. Phadte& others r/o. Adcolna, Ponda Goa	Steps		
24	JM/III/Mund/C1/Shiroda/9/2019	10-03-19	JoaquimDa'Cruz 7 other r/o. Shenviwada, Shiroda, Ponda Goa	Steps		
25	JM/III/MUND/C1/Borim/10/2019	22/10/2019	Prabhakar C. Gaude r/o. Tamshirem, Borim, Ponda Goa	Steps		
26	JM/III/Mund/C1/Borim/11/2019	22/10/2019	MaddoRaghobaGaude r/o. Tamshirem, Borim, Ponda Goa	Reply of Opponents		
27	JM/III/MUND/C1/Panchwadi/12/2019	08-11-19	Francisco Rodrigues r/o. MapaPanchwadiPonda Goa	Evidence		
28	JM/III/Mund/C1/Boma/13/2019	09/11/2020	Vimal D. Gaude @ Bhomkar r/o. BhomaPonda Goa	Clarification		
29	JM/III/Mund/C1/Panchwadi/1/2020	20/01/2020	Smt. PremaGovindTari r/o. Amblai, Panchawadi, Ponda Goa	Appearance		
30	JM/III/Mund/C1/Shiroda/3/2020	24/12/2019	Deepa K. Shirodkar r/o. Partal, Nr. Shivnath Temple, Shiroda, Ponda Goa	Evidence		

31	JM/III/Mund/C1/Shiroda/4/2020	18/08/2021	RajuRamkrishnaNaik& other both r/o. Novembhat, Tarvalem, Shiroda, Ponda Goa	Reply		**-do-**
32	JM/III/Mund/C1/SV/5/2020	21/02/2020	Chandrakant K. Gaude r/o. Kulanwada, Savoi-Verem, Ponda Goa	Steps		**-do-**
33	JM/III/Mund/C1/SV/6/2020	21/02/2020	Ramchandra G. Gaude r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
34	JM/III/Mund/C1/SV/7/2020	21/02/2020	Miravati N. Gaude& other r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
35	JM/III/Mund/C1/SV/8/2020	21/02/2020	Babani B. Gaude& others r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
36	JM/III/Mund/C1/SV/9/2020	21/02/2020	Shri AnandYeshwantGaude r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
37	JM/III/Mund/C1/SV/10/2020	21/02/2020	Anjani B. Gaude&otherr r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
38	JM/III/Mund/C1/Shiroda/11/2020	21/02/2020	JairamDattaNaik r/o. Shirwada, Shiroda, Ponda Goa	Appearance of Opponents		**-do-**
39	JM/III/Mund/C1/SV/12/2020	21/02/2020	VithalShambaGaude r/o. Kulanwada, Savoi-Verem, Ponda Goa	Evidence		**-do-**
40	JM/III/Mund/C1/Shiroda/13/2020	14/10/2021	Narayan DattaNaik r/o. Shirwada, Shiroda, Ponda Goa	Appearance		**-do-**
41	JM/III/Mund/C1/SV/14/2020	23/06/2020	Shri Ashok KashinathSavoikar @ Gaude r/o. H. No. 554/A1, Kulanwada, Savoi-Verem, Ponda Goa.	Evidence	**-do-**	**-do-**
42	JM/III/Mund/C1/Borim/15/2020	02-11-21	1. Mr. Ramesh GhanshyamNaik, 2. Mrs. Ramisha Ramesh Naik, Both r/o. H. No. 698, Kudyal, Borim, Ponda Goa	Reply	**-do-**	**-do-**
43	JM/III/Mund/C1/Borim/16/2020	02-11-21	1. Mr. Ashok VasuGaude, 2. Mrs. Manda Ashok Gaude, Both r/o. H. No. 697, Kudyal, Borim, Ponda Goa	Reply	**-do-**	**-do-**
44	JM/III/MUND/C1/Shiroda/18/2020	29/05/2020	1. Mrs. RemedianaVaz, 2. Miss JanishaVaz Both r/o. H.No. 893/1, Savargal, Vazem, Shiroda, Ponda Goa.	Final Arguments	**-do-**	**-do-**
45	JM/III/Mund/C1/Borim/2/2021	23/04/2021	Shri Jana Shankar Gaude r/o. Paniwada, Borim, Ponda Goa	Appearance of Opponents	**-do-**	**-do-**
46	JM/III/Mund/C1/Shiroda/3/2021	28/04/2021	Smt. LaxmiRavluNaikShirodkar& others r/o. H. No. Tarvalem, Shiroda, Ponda Goa	Steps	**-do-**	**-do-**
47	JM/III/Mund/C1/Shiroda/4/2021	28/04/2021	SmitaShrikantNaikSavordekar r/o. Tarvalem,	Steps	**-do-**	**-do-**

			ShirodaPonda Goa			
48	JM/III/Mund/C1/Shiroda/5/2021	20/07/2021	Prakash P. mamlekar&otherrs r/o. Shiroda, Ponda Goa	Steps	**-do-**	**-do-**
49	JM/III/Mund/C1/Shiroda/6/2021	23/07/2021	Smt. SushilaKantaNaik r/o. PeddemShiroda, Ponda Goa	Steps	**-do-**	**-do-**
50	JM/III/Mund/C1/Ponda/7/2021	13/08/2021	Shri Ramdas N. Naik& others all r/o. Khadpabandh, Ponda Goa	Steps	**-do-**	**-do-**
51	JM/III/Mund/C1/Ponda/8/2021	13/08/2021	Mrs. Maria Filomena Irene Livia Matias e Fernandes& others r/o. Varcondem, Ponda Goa	Reply	**-do-**	**-do-**
52	JM/III/Mund/C1/Ponda/9/2021	18/08/2021	Ravindra H. Naik r/o. Upper Bazar, Ponda Goa	Reply	**-do-**	**-do-**
53	JM/III/Mund/C1/Shiroda/10/2021	13/08/2021	Smt. SudhaVamanNaik& others r/o. Shiroda, Ponda Goa	Steps	**-do-**	**-do-**
54	JM/III/Mund/C1/Shiroda/11/2021	17/08/2021	Shri Timu Surya Borkar& others r/o. Shiroda, Ponda Goa	Reply	**-do-**	**-do-**
55	JM/III/Mund/C1/Ponda/13/2021	20/10/2021	Smt. SumanRamnathkar r/o. Upper Bazar, Ponda Goa	Steps	**-do-**	**-do-**
56	JM/III/Mund/C1/SV/14/2021	01/11/2021	DamodarBhicaroShet r/o. Volvoi, Ponda Goa	Final Order	**-do-**	**-do-**
57	JM/III/Mund/C1/Panchwadi/15/2021	01/11/2021	Smt. Francisca Colaco& others r/o. Novebhat, Panchwadi, Ponda Goa	Appearance of Opponents	**-do-**	**-do-**
58	JM/III/Mund/C1/Ponda/16/2021	01/11/2021	Dilip V. Tawde& others r/o. Shantinagar, Ponda Goa	Evidence	**-do-**	**-do-**
59	JM/III/Mund/C1/Betqui/17/2021	24/01/2022	Shri RohidasNaik r/o. Khandola, Ponda Goa	Appearance	**-do-**	**-do-**
60	JM/III/Mund/C1/Shiroda/2/2022	26/04/2022	Shri Rohidas R. Kamat r/o. Karai, Shiroda, Ponda Goa & others	New Matter	**-do-**	**-do-**
61	JM/III/Mund/C1/Borim/3/2022	16-05-22	Mr. Joseph Anthony Fernandes r/o. Talapwada, Borim, Ponda Goa	New Matter	**-do-**	**-do-**
62	MAM/MUND/REGULAR/3/98 (Old) JM/III/Mund/C1/Durbhat/4/2022 (New	07-06-22	Shri Suresh B.Naik Resident of H.No.167, AgapurDurbhat, Ponda-Goa	Restoration	**-do-**	**-do-**
63	JM-I/Mund/C1/Mar/13/2021	11/08/2021 Transfer from JM-I on 06/05/2022	KashinathHariNaik (SD) through his L.R's Sanjay KashiathNaik r/o. Parampai, Marcaim, Ponda Goa & others	Appearance	**-do-**	**-do-**
64	JM/III/MUND/PUR/Panchwadi/13/2018	10-04-18	Chandrakant Ladu Naik r/o Panchawadi Ponda Goa	Demarcation	**-do-**	**-do-**
65	JM/III/MUND/PUR/BORIM/8/2018	16/07/2018	Reshma R Phadte r/o H No 10, Nr Old Bridge TishemBorim, Dodhar, Ponda	Steps	**-do-**	**-do-**
66	JM/III/mund/pur/Br/01/2018	01-05-18	Narayan HariNaikBorkar r/o Tishwem, Borim,	Steps	**-do-**	**-do-**

			Pondagoa			
67	JM/III/MUND/PUR/PANCHAWADI/3/2019	11/02/2019	Angela Nataliv Rodrigues r/o Amblai, Panchawadi, Ponda Goa	Re-Survey	**-do-**	**-do-**
68	JM/III/MUND/C2/Shiroda/3/2020	22/02/2020	SubhasHarishcandraNaik& others r/o DabolimShirodaponda Goa	Demarcation	**-do-**	**-do-**
69	JM/III/MUND/PUR/Panchwadi/1/2020	01-02-20	Tulshidas Anta Naik r/o Amrai, Panchwadi, Ponda Goa	Demarcation	**-do-**	**-do-**
70	JM/III/MUND/C2/Borim/02/2020	24/01/2020	Luiz G. JonivitaD'Silva& other r/o Deulwada, Borim, Ponda	Demarcation	**-do-**	**-do-**
71	JM/III/MUND/PUR/SHI/10/2017	09-08-17	Gopinath V. naik (SD) Through His L/H ShobhavatiGopinathnaik& others r/o TarvalemShirodaPonda Goa	Reply	**-do-**	**-do-**
72	JM/III/Mund/C2/Borim/2/2021	16/08/2021	Kumud S. Naik r/o. Borim, Ponda Goa & Others	Demarcation	**-do-**	**-do-**
73	JM/III/Mund/C2/Bhoma/1/2022	25/03/2022	AnandiAnantGaude& others r/o Warchawada, Bhoma, Ponda Goa	Demarcation	**-do-**	**-do-**
74	JM/III/Mund/C2/Borim/2/2022	26/04/2022	LaxmiKushtaGaude& others r/o. BorimPonda Goa	Steps	**-do-**	**-do-**
75	JM/III/Mund/Pur/SV/3/2018 (Old) JM/III/Mund/C2/SV/3/2022 (New)	12-04-22	Bhalchandra S. Girodkar r/o. Savoi-Verem, Ponda Goa	Steps	**-do-**	**-do-**

IN THE COURT OF MAMLATDAR OF CANACONA-GOA

Sr. No	Case No.	Date of filing the case	Name of the applicant	Status	Reasons for pendency	Steps Taken
1	C1/MAM/MUND/DECL/ LOLM/1/2017	14/02/2017	Smt. Sundarem Dadusso Pagi ,	Matter fixed for applicant evidence.	Pendency depends upon the facts and stages of each case such as reply, evidence, cross Examination further appearance, publication of notice, to bring legal heirs on record lot of time is consumed in serving the parties, interim orders, etc., besides these there are interim applications filed by either parties. In between appeals are filed against interim orders before Appellant Authority. Adjournments takes place at instances of the parties also other time bound works of the Presiding Officer such as various elections being ROs/AEROs, EVM Transportation work, Law & Order problems, Inspections, Meetings, Census work, ID Parade, COTPA raid, NDPA (Inventory Proceeding), Programme organized by Govt.(Sarkar Tumchya Dari), Recording Dying Declaration, Disaster Management work, (Covid-19) Corona virus & etc	In order to expedite the cases reasonably short dates are given to dispose the pending cases
2	C1/MUND DECL/Nag-Pal/12/2018	26/12/2018	Tolio Consu alias Konchu Pagi,	Matter fixed for filing reply of resp. Nos. 6 to 11		
3	C1/MUND REG-DECL/ Agonda/05/2019	20/05/2019	Shri Shankar Vasu Pagi,	Matter fixed evidence of applicant		
4	No. C1/ MUND DECL/ NAG-PAL/ 06 /2019	24/09/2019	Mr. Gurudas Narayan Varik	Matter fixed for applicant evidence.		
5	C1/MUND/DECL/MAM/NAG-PAL/01/2020	12/03/2020	Umakant Kankonkar,	Matter fixed for applicant evidence.		
6	C1/MUND/DECL/MAM/LOLM-POL/04/2020	05/11/2020	Bebi Naik,	Matter fixed for interim order on Intervener application.		
7	C1/MUND/DECL/MAM/LOLM-POL/01/2021	06/01/2021	Bernanrdo Dias	Matter fixed for filling reply respondent Nos. 2 to 9.		
8	C1/ MUND DECL/ LOLM-POLM/ 03 /2021	03/02/2021	Mrs. Ilda Fernandes alias Ilda Teles	Matter fixed for reply respondents.		
9	C1/MUND/DECL/MAM/ COLA/04/2021	04/10/2021	Kushali Ram Pagi,	Matter fixed for appearance of respondents.		
10	C1/MUND/DECL/MAM/ AGONDA/01/2022	18/04/2022	Dumentina Dias,	Matter fixed for appearance of respondents.		
11	C2/MUND/PUR/MAM/ NAG-PAL/03/2021	05/11/2021	Omu Dilkush Pagi,	Matter fixed for reply of respondent.		
12	C2/MUND/PUR/MAM/POIN/01/2022	09/05/2022	Santosh Pagi	Matter fixed for appearance of respondents		

Name of the Court:- Court of Joint Mamlatdar –I of Canacona

Sr. No.	Case No.	Date of filling the case	Name of the applicant	Status	Reason for Pendency	Steps Taken
1.	C1/JT.MAM-I/ MUND/COLA /13/2018	15/05/2018	Shri Salvador Fernandes and 1 other	Matter fixed for reply of opponent on application filed by the applicant for amendment on main application.	Pendency depends upon the facts and stages of each case such as reply, evidence, cross Examination further appearance, publication of notice, to bring legal heirs on record lot of time is consumed in serving the parties, interim orders, etc., besides these there are interim applications filed by either parties. In between appeals are filed against interim orders before Appellant Authority. Adjournments takes place at instances of the parties also other time bound works of the Presiding Officer such as various elections being ROs/AEROs, EVM Transportation work, Law & Order problems, Inspections, Meetings, Census work, ID Parade, COTPA raid, NDPA (Inventory Proceeding), Programme organized by Govt.(Sarkar Tumchya Dari), Recording Dying Declaration, Disaster Management work, (Covid-19) Corona virus & etc	In order to expedite the cases reasonably short dates are given to dispose the pending cases
2.	C1/MUND/JT.MAM-I/NAG-PAL/03/2018	06/07/2018	Mrs. Jorgina Salvacao Fernandes,	Matter fixed for reply of opponent on application dated 14/07/2021 to add parties to the main application		
3.	C1/MUND/JT.MAM-I/NAG-PAL/ 08/2018	04/09/2018	Mrs. Escolatica Fernandes & 2 others,	Matter fixed for order on application dated 19/05/2022 filed by the applicant reg. permission for new water connection		
4.	C1/JT.MAM-I/ NAG-PAL/ 01/2019	20/12/2018	Mrs. Catarina Fernandes e Pereira & others,	Matter fixed for evidence of applicant		
5.	C1/JT.MAM-I/ NAG-PAL/ 02/2019	26/12/2018	Smt. Sudha Ulhas Pagi& 2 others	Matter fixed for evidence of the applicant.		
6.	C1/JT.MAM-I/ MUND/DECL/ NAG-PAL /04/2019	07/01/2019	Smt. Pushpa Kusta Pagi and others	Matter fixed for filling affidavit in evidence of the applicant.		
7.	C1/JT.MAM-I/ MUND/DECL/ 06/AGONDA/ 2019	06/06/2019	Mr. Hendrick Mateus Fernandes.	Matter fixed for argument on preliminary objection filed by the opponent.		
8.	C1/MUND/JT.MAM-I/NAG-PAL/08/2019	25/06/2019	Shri Shanta @ Jaiwant Hiru Pagui	Matter fixed for reply on application filed by the applicant on production of additional documents.		
9.	C1/JT.MAM-I/ LOLIEM/13 /2019	30/07/2019	Mr. Anand Yeshwant Pagi & 1 other	Matter fixed for filling reply of opponent.		
10.	C1/JT.MAM-I/ NAG-PAL/15/ 2019	29/08/2019	Shri Damu Shanu Komarpant @ DamumXanum Comarpanta since deceased through his lr's Shri Kishor Damu Komarpant,	Matter fixed for bringing legal heirs of opponent No. 3.		
11.	C1/JT.MAM-I/ NAG-PAL/16/ 2019	20/09/2019	Mr. Raghuvir Komarpant &	Matter fixed for chief and cross of		

			others	the applicant.	-do-	-do-
12.	C1/JT.MAM-I/ NAG-PAL/ 17/2019	04/10/2019	Shri Sebastian A. Rodrigues (Dec) Mr. Milagres Jorge Rodrigues & 1 other.	Matter fixed for order on amendment application filed by the applicant.		
13.	C1/JT.MAM-I/ NAG-PAL/03/ 2020	13/02/2020	Shri Rupesh Prakash Pagi	Matter fixed for evidence of applicant	-do-	
14.	C1/JT.MAM-I/ NAG-PAL /06/2020	09/10/2020	Smt. Clarina Cardozo & others	Matter fixed for steps to serve the respondent.		
15.	C1/JT.MAM-I/ LOLIEM /07/2020	12/10/2020	Smt. Rukmini Babu Bhandari	Matter fixed for argument on preliminary objection filed by the opponent.		
16.	C1/JT.MAM-I/NEG-DECL/ LOLIEM/08/2020	30/10/2020	Mrs. Jenny Pereira & other	Matter fixed for filling affidavit of respondent and recording statement		
17.	C1/JT.MAM-I/ LOLIEM/09/2020	20/11/2020	Mrs. Catarina Teles	Matter fixed for filling affidavit in evidence		
18.	C1/JT.MAM-I/ POIN/10/2020	27/11/2020	Smt.Asha Babu Pagi	Matter fixed for argument on preliminary objection filed by the opponent		
19.	C1/JT.MAM-I/ POIN/01/2021	15/03/2021	Shri Shripad M. Painginkar & others	Matter fixed for chief and cross of applicant		
20.	C1/JT.MAM-I/AGD/02/2021	15/12/2020	Shri Jivana Mukund Pagi,	Matter fixed for reply of opponent.		
21.	C1/JT.MAM-I/POIN/03/2021	23/04/2021	Smt. Piedade Pereira & others	Matter fixed for reply and argument of opponent.		
22.	C1/JT.MAM-I/NAG-PAL/04/2021	26/02/2021	Shri Pandurang Uttam Naik Gaonkar @ Dhiraj Naik Gaonkar	Matter fixed for chief and cross of applicant	-do-	
23.	C1/JT.MAM-I/NAG-PAL/ 05/2021	27/08/2021	Shri Sanjay Raghunath Kamat & others	Matter fixed for reply of opponent.		
24.	C1/JT.MAM-I/NAG-PAL/ 01/2022	03/02/2022	Shri Domingos Morias,	Matter fixed for reply of opponent.		
25.	C1/JT.MAM-I/ AGD/02/2022	23/02/2022	Shri Rohidas B. Pagi	Matter fixed for appearance of opponent.		
26.	C1/JT.MAM-I/ AGD/03/2022	25/05/2022	Smt. Sita Ram Pagi and others	Matter fixed for appearance of opponent.	-do-	

27.	C2/JT.MAM-I/ MUND/PUR/07/NAG-PAL/2020	31/07/2020	Shri Krishna U. Varik	Matter fixed for appearance of opponents. (Issued publication notice)		-do-
28.	C2/JT.MAM-I/ NAG-PAL/ 11/2020	24/11/2020	Mr. Late Shamba Y. Bhandari (Deceased) Through her legal heirs Smt. Parvati Shamba Bhandari & others	Matter fixed for argument on third party application filed by the Intervener.		
29.	C2/JT.MAM-I/ CHAUDI/06/ 2021	04/02/2021	Shri Narayan Nilu Komarpant	Matter fixed for Zonal Agricultural Report.		
30.	C2/JT.MAM-I/ CHAUDI/ 08/2021	06/04/2021	Shri. Ravindra Shivram Komarpant & others	Matter fixed for confirmation of demarcation plan prepared by filed surveyor		
31.	C2/JT.MAM-I/NAG-PAL/ 10/2021	18/08/2021	Smt. Magdalina Syria Fernandes	Matter fixed for argument on intervener application.		
32.	C2/JT.MAM-I/ COLA/11/2021	27/09/2021	Shri Prakash Shanta Naik	Matter fixed for reply on intervener application.		
33.	C2/JT.MAM-I/ COLA/12/2021	29/09/2021	Shri Kanta Shanu Naik	Matter fixed for reply on intervener application.		
34.	C2/JT.MAM-I/NAG-PAL/ 14/2021	17/11/2021	Shri Shankar Bhikaro Pagi	Matter fixed for appearance of opponent		
35.	C2/JT.MAM-I/ AGD/15/2021	17/11/2021	Smt. Pramila Bandekar & 1 other	Matter fixed for appearance of opponent. (Issued publication notice)		
36.	C2/JT.MAM-I/ AGD/01/2022	24/12/2021	Mr. Yesso Keshav Pagi, Smt. Satyavati Yesso Pagi.	Matter fixed for appearance of opponent		
37.	C2/JT.MAM-I/ POIN/02/2022	10/01/2022	Anand Pagi alias Anandu Narayan Talpankar	Matter fixed for reply of opponent		
38.	C2/JT.MAM-I/ AGD/03/2022	29/03/2022	Smt. Quessor Chandru Pagui @ Quensar Pagui @ Kesar Chandru Pagui	Matter fixed for appearance of opponent		
39.	C2/JT.MAM-I/ MUND/LOLM/ 04/2022	18/04/2022	Shri Deu Ram Pagi & others	Matter fixed for appearance of opponent		

Court of the Dy. Collector & SDO, Salcete

Sr. No.	Case No.	Date of filing the case	Name of the appellant	Status	Reason for pendency	Steps taken
1	SDO/SAL/MUND/APPL/02/2017	17/03/2017	Joaquim Monteiro R/o. H. No. 911, Vanxem Loutolim, Salcete Goa	Final opportunity given for the respondent to file written arguments on 12/07/2022	Pendency depends upon the facts and stages of each case such as service of notices to the respondents, Publication of notice, lots of time is also consumed to bring legal heirs on record and to serve them, appellant /respondent seeks time to file written arguments. The time bound work of the Presiding Officer such as various elections being a Returning Officer, Law and Order problem, Inspections, meetings, Disaster Management work such as floods, Covid 19	Hearings are conducted on regular basis and efforts are being made to dispose of the matter as early as possible
2	SDO/SAL/MUND/APPL/13/2017	08/08/2017	Rose Benedita Fernandes e Costa & others R/o. Madel Sernabatim, Colva Salcete	Fixed for oral arguments on 19/07/2022		
3	SDO/SAL/MUND/APPL/02/2018	10/04/2018	Mr. Nicolau Joaquim Rodrigues R/o. H. No. 642, Grand Pulvaddo, Benaulim	Fixed for oral arguments on 05/07/2022		
4	SDO/SAL/MUND/APPL/04/2019	29/03/2019	Mr. Catao Gladiminer Tellis R/o. H. No. 409, Suklem, Curtorim, Salcete, Goa.	Fixed for Written arguments of the appellants on 05/07/2022		
5	SDO/SAL/MUND/REV/07/2019	Application was received for revision on 20/08/2019 and was dismissed for default in appearance of revisionist on 5/01/2021 and is restored on 28/01/2021 on his request	Mr. Bosco Lobo & Others R/o. H. No. 5/185, Beachway Guesthouse, Umtawaddo, Calangute, Goa.	Revisionist to take steps to serve respondent on 05/07/2022 after restoration of the revision		
6	SDO/SAL/MUND/APPL/08/2019	4/09/2019	Mrs. Filomena Fernandes & others R/o. H. No. 72, Belloi, Nuvem, Salcete,	Fixed for oral arguments of the appellant on 12/07/2022		
7	SDO/SAL/MUND/APPL/05/2020	16/02/2020	Mrs. Carolina Filomena da Piedade Borges e Mesquita Others R/o. H. No. 427, Pulvaddo, Benaulim	Appellant to take steps to serve unserved respondents on 19/07/2022	-do-	-do-
8	SDO/SAL/MUND/APPL/07/2020	17/08/2020	Mr. Henrique Das Dores G Fernandes , R/o. Sea Breeza Cottages , 3rd Ward,	Fixed for written arguments of the appellants on 05/07/2022	-do-	-do-

			Colva Beach , Goa			
9	SDO/SAL/MUND/REV/01/2021	14/01/2021	Mrs. Escolastica Fernandes alias Escolastica Carvalho, R/o. H. No. 28, Matola Verna, Salcete Goa	Fixed for written argument of the Revisionist on 05/07/2022	-do-	-do-
10	SDO/SAL/MUND/APPL/04/2021	5/04/2021	Smt. Cristalina Barreto, R/o. 1st Dandio, Telaulim, Salcete Goa	Appellant to take steps for publication on 12/07/2022	-do-	-do-
11	SDO/SAL/MUND/APPL/05/2021	17/04/2021	Smt. Severina Vaz alias Xavierina Braganca e Vaz alias Xavierina Vaz R/o. H. No. 19, Gurim Nuvem Salcete	Fixed for Written argument of the appellant on 05/07/2022	-do-	-do-
12	SDO/SAL/MUND/APPL/08/2021	11/08/2021	Mr. Jovek Cardozo, R/o. H. No. 107/A, Ambexir, Sernabatim, Colva, Salcete Goa	Fixed for oral arguments on 04/07/2022	-do-	-do-
13	SDO/SAL/MUND/APPL/09/2021	11/08/2021	Mr. Satish Pondorinath Verlekar, R/o. Blue Saphire Bldg. Flat No 104, First Floor, Colmorod, Navelim, Salcete, Goa	Fixed for oral argument on 05/07/2022	-do-	-do-
14	SDO/SAL/MUND/APPL/10/2021	20/09/2021	Mr. Joaquim Rosario Gonsalves (deceased) Through LR Mr. Oscar Gonsalves S/o. late Joaquim Rosario Gonsalves R/o. H. No. 389, Nagoa, Sonarwaddo, Salcete, Goa.	Appellant to take steps to serve respondent No. 4 on 5/07/2022	-do-	-do-
15	SDO/SAL/MUND/APPL/13/2021	28/09/2021	Smt. Maria Esperance Pango alias Esperance Pereira alias Maria Esperance Pereira & others R/o. H. No. 46, Kirbhat, Nuvem, Salcete, Goa	Fixed for written arguments of the appellant on 12/07/2022	-do-	-do-
16	SDO/SAL/MUND/APPL/14/2021	26/10/2021	Smt. Piedade D'Costa e Barbosa alias Piedade Costa & others R/o. H. No. 95(B), Sodovim, Verna	Fixed for oral arguments on 12/07/2022	-do-	-do-
17	SDO/SAL/MUND/APPL/01/2022	10/01/2022	M/s. Landmark Home and Estates Through its Proprietor Mr. Jose Roque Pinto Having its office at F-6, Chamodi Apts. Pajifond, Margao, Salcete, Goa	Appellant to take steps to serve unserved respondent on 05/07/2022	-do-	-do-

18	SDO/SAL/MUND/APPL/02/2022	27/01/2022	Mr. Jovek Cardozo, R/o. H. No. 107/A, Ambexir, Sernabatim, Colva, Salcete Goa	Fixed for oral arguments on 04/07/2022	-do-	-do-
19	SDO/SAL/MUND/APPL/03/2022	08/04/2022	Late Mr. Cruz Ferrao (Since Deceased) Through his legal heirs Mrs Flory Ferrao & others R/o. Xiro Vaddo Carmona, Salcete, Goa	Service of notice on 12/07/2022	-do-	-do-
20	SDO/SAL/MUND/APPL/04/2022	08/04/2022	Smt. Maria Vissia Deudita Rebelo e Fernandes & others, R/o. H. No. 20, Murda Pequeno, Nuvem, Salcete, Goa	Appellant to take steps to serve the unserved respondent on 12/07/2022	-do-	-do-
21	SDO/SAL/MUND/APPL/06/2022	01/06/2022	Mr. Benedito Carvalho, S/o. late Francisco Carvalho R/o. H. No. 391, Fatorda, Margao Goa	Service of notice on 12/07/2022	-do-	-do-

Court of the Deputy Collector & SDO-II, Salcete

Sr No	**Case No.**	**Date of filing of the Case**	**Name of the Applicant**	**Status**	**Reason for Pendency**	**Steps taken**
1	SDO-II/SAL/Mund-Appl/01/2017	12/10/2017	1. Mrs. Effie Fernandes 2. Mr. Johnny Fernandes # Both R/o H.No 169/A St. Minguelwado Dramapur Salcete Goa	for Reply on condonation delay application and to bring LRs on record	Pendency depends upon the facts and stages of each case such as service of notices to the Respondents, Publication of notice, lots of time is also consumed to bring legal heirs on record and to serve them, and Appellant /Respondent seeks time to file written arguments. The	Hearings are conducted on regular basis and efforts being made to dispose of the matter as early as possible.
2	SDO-II/SAL/Mund-Appl/02/2018	08/05/2018	1. Mr. Rudolf Almeida (since deceased by LRs) 1 a) Mrs. Sachika Almeida # R/o Borda Margao Goa & ors	for Reply of the Respondent		
3	SDO-II/SAL/Mund-Appl/03/2018	12/9/2018	1. Rukimini Tari (deceased) Represented through LR's a. Pandurang Tari (deceased) # all r/o H.No. 1331 Bapsora Velim Salcete Goa	for Reply of the Respondent		
4	SDO-II/SAL/Mund-Appl/04/2018	15/10/2018	1. Mr. Felix D'souza	for Argument on		

			2. Mr. Silvano D'souza S/o late Eustaquio D'souza Aged 67 yrs Married Retired # Both R/o H.No.120 Bhiunsa Cuncolim Salcete Goa	Condonation of delay Application	time bound work of the Presiding Officer such as various election being a Returning Officer, Law and Order problem, Inspections, Meeting, Disaster Management work such as Covid -19.	-do-
5	SDO-II/SAL/Mund-Appl/05/2018	16/08/2018	Dr. Damodar D. Alve(Deceased) Through L.R.s Mrs. Mahananda Damodar Alve (Deceased) Through L.R.s 1. Mr. Dinar Damodar Alve & ors # All R/o Heera Bungalow Near Shree Vithal Mandir Comba Margao Goa	for Settlement between both the parties		
6	SDO-II/SAL/Mund-Appl/05/2021 (New) SDO-II/SAL/Mund-Appl/06/2018 (old)	04/12/2018	Ms. Aurora Da Carmo Barreto Xavier alias Aurora Matilde Filomena Do Carmo Barreto Xavier Rep. Herein by her duly Constitured Attoreny Mr. Savio Joaquim # R/o at SS-1 Newton Apartments-II Mangor Hill Vasco-Da-Gama	for Order		
7	SDO-II/SAL/Mund-Appl/01/2019	10/5/2019	Mr. Vaman Deu Naik s/o late Deu Naik Major in age# r/o H.No. 95 Zariwado Near B.P.S Sports ClubMargao Salcete-Goa	for reply of the Respondent		
8	SDO-II/SAL/MUND-APPL/02/2019	9/8/2019	1. Mr. Felix D'souza S/o late Eustaquio D'souza Aged 69 yrs, Unmarried Retired 2. Mr. Silvano D'souza, S/o late Eustaquio D'souza Aged 67 yrs Married Retired # Both R/o H.No.120	For Reply of the Respondent on condonation of delay application dated 26/07/2019		

			Bhiunsa Cuncolim Salcete Goa		-do-	-do-
9	SDO-II/SAL/MUND-APPL/04/2019	18/11/2019	1. Shri Menino D. Fernandes Son of late Diogo Fernandes Aged about 44 years # r/o H.No. 221/A Miranda Vadd, Sarzora Salcete-Goa	for Reply of the Respondent		
10	SDO-II/SAL/Mund-Appl/01/2020	10/01/2020	1. Smt. Felicia Gomes alais Maria Felicia Gomes, major in age widow of Domingos # All r/o H.No. 106, Sirvodem Navelim Salcete-Goa.	Applicant seek time as said issue is pending before High Court		
11	SDO-II/SAL/Mund-Appl/02/2020	23/01/2020	Mr. Socorro Fernandes Son of late Menino Fernandes About 77 years of age marriedAdvocate # r/o H.No. 75-A Malbhat Margao Salcete-Goa	For Clarification /order		
12	SDO-II/SAL/Mund-Rev/03/2020	2/3/2020	1. Mr. Mahesh Gurunath Pol # r/o H.No. 706 Dhowgalli Vadgaon Belgaum-Karnataka, 2. Mr. Vithal Siddapa Polo also know as Vithal Siddappa Pol, & ors	for written Argument of the Respondent		
13	SDO-II/SAL/Mund-Appl/04/2020	23/01/2020	1. Mrs. Vidyha Yeshwantrao Chowgule alias Vidhya Milind Vernekar daughter of Yeshwant Chowgule &ors all #r/o H.No. 424 St. Joaquim Road, Borda-Margao Salcete-Goa,	for Written Argument of the Appellant		
14	SDO-II/SAL/Mund-Rev/05/2020	7/2/2020	M/s Kurtarkar Real Estate A Partnership Firm Having its Registered office at Kurtarkar Towers #Malbhat, Margao Salcete-Goa	for Argument		

			herein represented by its partner Mr. Dilip D. Kurtarkar, office at Kurtarkar Towers Malbhat Margao Salcete-Goa		-do-	-do-
15	SDO-II/SAL/Mund-Revl/06/2020	13/02/2020	1. Mr. Cajeton Fernandes s/o Firmin Fernandes #r/o H.No. 33 Zuzegalle Cuncolim Salcete-Goa	for Arguments		
16	SDO-II/SAL/Mund-Appl/08/2020	26/10/2020	1. Smt Cristalina Barreto Wife of Alfred Camilo Barreto Major of age, 2. Smt. Ferny Barreto d/o of Alfred Camilo Barreto Major of age #both r/o 1stDhadio Telaulim Navelim, Salcete-Goa.	for steps/reply of the Respondents		
17	SDO-II/SAL/Mund-Appl/01/2021	11/2/2021	Shri Rajesh D. Colvenkar Son of Dattaram K. Colvenkar aged 51 years, Sailor # r/o H.No. 321 Copelwado, Velim, Salcete-Goa.	for order		
18	SDO-II/SAL/Mund-Appl/02/2021	24/02/2021	Mr. Mariano Pereira, Mrs Rosalina Pereira # both r/o Ralloi Sao Jose de Areal Salcete-Goa	for Argument		
19	SDO-II/SAL/Mund-Appl/04/2021	9/3/2021	Mrs Sumita Borkar r/o H.No. 107 Pickup Stand Margao	For Reply of the Respondent		
20	SDO-II/SAL/Mund-Appl/06/2021	9/30/2021	Miss Vilma Fernandes r/o Dabhel Daman & r/o Maharashtra	to take steps to bring LRs of Respondent No. 1 & 2 on record		
21	SDO-II/SAL/Mund-Appl/07/2021	9/30/2021	Miss Vilma Fernandes r/o Dabhel Daman & r/o Maharashtra	for Arguments		
22	SDO-II/SAL/Mund-Appl/08/2021	9/30/2021	Miss Vilma Fernandes r/o Dabhel Daman & r/o Maharashtra	for Arguments		
23	SDO-II/SAL/Mund-Appl/09/2021	9/30/2021	Miss Vilma Fernandes r/o Dabhel Daman & r/o Maharashtra	for Arguments		
24	SDO-II/SAL/Mund-Appl/10/2021	10/19/2021	Shri Gaddu Zaraunkar r/o H.No. 959/A, Pattem Velim	for Reply of the Respondent		

25	SDO-II/SAL/Mund-Appl/11/2021	12/30/2021	Mr. Camilo S. Cardozo R/o H.No 54/A Cavorim Chandor Salcete	for service of notice	-do-	-do-
26	SDO-II/SAL/Mund-Appl/12/2021	12/30/2021	Smt. Monica Mascarenhas r/o H.No. 786 Mugali, Salcete-Goa	for Reply of the Respondent		
27	SDO-II/SAL/Mund-Appl/03/2022	5/12/2022	Smt. Paulina Cardozo (Since deceased), r/o H.No. 209, Behind Cine Vishant, Aquem Alto-Margao	for Reply of the Respondent		
28	SDO-II/SAL/Mund-Appl/04/2022	6/6/2022	Shri Tony D'Silva, Son of late Mr. Antonio Salvador D'Silva,Major in age, 2. Smt. Silvia Fernandes & ors All r/o 33, Mungul, Pequeno,Margao, Salcet-Goa.	for service of notice		

Dy. Collector & SDO, Quepem

Sr. No.	Date of Application	Case No.	Name and address of the applicant	Status of cases	Reasons for pendency	Steps taken to expedite
1.	16/03/2017	C1-MUND/APPL/1/2017	Lia Fernandes & ors r/o H. no. Bepquegal Curchorem Goa	For Step	Cases are been adjourned upon requested of either the applicants/Opponents or their advocates. Sometimes the applicant or the opponents remain absent and also due Administrative and election work cases were adjourned	Some matter are highly contested. Efforts are being made to dispose of the matter as early as possible
2.	21/09/2017	MUND/APPL/5/2017	Janabai Naik & others r/o H. No. 436/B, Devetiwado, Curchorem Quepem Goa	For Appearance		
3.	27/09/2017	MUND/REV/6/2017	Devidas Naik, R/o H. No. 15, Pontemol Curchorem Goa	For Clarification and order		
4.	03/05/2018	DYC/QPM/MUND/REV/2/2018	Suresh B.Kakodkar & ors. r/o H. No. 657, Madhegal, Kakoda, Curchorem Goa	For Step		
5.	26/07/2018	C1/MUND/REV/3/2018	Pandurang Krishna Chari & ors. r/o Mestawada, Kakoda in Quepem Taluka	For Clarification		
6.	09/08/2019	DYC-SDO/C1-MUND/APPL/2/2019	Mark joseph De Loyola & others r/o c/o Dr. Max De Loyola Furtado Chinchinim Salcete Goa	For Appearance		
7.	17/10/2019	DYC/SDO/C1-MUND/APPL/3/2019	Sulochana @ Bharati Prabhu Dessai & others r/o Rivona Sanguem Goa	Final opportunity granted to applicant		
8.	17/10/2019	DYC/SDO/C1-MUND/APPL/4/2019	Charles Carvalh & Others r/o Mumbai Rep. Through their Power of Attorney , Shri. Johny carvalho, r/o Comba Margao Goa	For Argument		
9.	21/11/2019	MUND/APPL/5/2019	Mahadev Saunsthan Through its Attorney Shri. Rajendra Pandhari Sawant Dessai, r/o Sawantwada Cacora Goa	For Appearance and Reply		
10.	30/01/2020	DYC/SDO-C1/MUND/APPL/06/2019	Marlon M. Carvalho r/oCarvalho Cottage, Deulmol, Quepem Goa	For Publication		
11.	09/01/2020	SDO/MUND/APPL/01/2020	Shri. Anand Mahadev Fotto Dessai (Deceased) by LRs Shri. Vilas Anand Fotto Dessai & others r/o H. No. 109, Xelvon Curchorem Goa	For Step		

12.	27/01/2021	C1-MUND/ APPL/02/2020	Shri. Raghunath Shablo Audi (since deaceased) Smt. Kamal R. Audi and others r/o H. No. 1349, Mazilwado, Benaulim, Salcete Goa.	For Clarification	-do-	-do-
13.	15/03/2021	SDO/MUND/APPL/1/2021	Shri. Jose Menezes (deceased)through LR's Shri. Antonio Menezes r/o H. no. 516, Gonvol Cottombi, Quepem Goa	For Written Argument		
14.	15/04/2021	SDO/QPM/MUND/APPL/02/2021	Miss Edna Augustina de Lourdes Teles D'Silva, r/o H. No. 880(2), Vanxem, Lotoulim Salcete Goa	For Written Statement		
15.	04/08/2021	SDO/MUND/APPL/3/2021	Smt. Sarojani S. Fal Dessai & others r/o H. No. 28, Maitem, Adnem Quepem Goa	For Written Statement		
16.	03/11/2021	SDO/QPM/MUND/APPL/4/2021	Mrs. Amealia Rodrigues @ Amelia Dias & others r/o H. No. 1018/1, Bethmoddi, Cacoda, Curchorem Goa	For Argument		
17.	24/11/2021	DYC/SDO /MUND/APPL/05/2021	Mrs. Palhavi Vikas Sinai Dangui & others r/o H. No. E-16 Garden Villa, Behind Bank of Maharashtra Gogol, Margao, Salcete Goa	For Reply		
18.	24/11/2021	SDO/MUND/REV/6/2021	Shri. Ganesh B. Gaonkar Deceased, through his legal heirs Smt. Savitri Ganesh Gaonkar & others r/o Gaunkarwadda, Caurem Quepem Goa	For Appearance		
19.	08/02/2022	SDO/MUND/APPL/01/2022	Shri. Ganpat Rama Dessai also known as Ganapota Dessai & others r/o Fatorpa Quepem Goa	For Apperance		
20.	04/05/2022	SDO/MUND/APPL/02/2022	Shri Menino Fernandes & others r/o Valliar naqueri Betul Quepem Goa	For Appearance		
21.	28/03/2022	SDO/QPM/MUND/APPL/03/2022	Smt. Linda Fernandes r/o H. No. 374/1, Avedem Paroda Moll Quepem Goa	For Appearance		
22.	24/01/2022	SDO/QPM/MUND/Rev/04/2022	Shri. Jose Salvador Fernandes & others r/o H. No. 591, Near the dock Khamamol, Curchorem of Quepem Taluka	Notices Issued		
23.	04/05/2022	SDO/QPM/MUND/APPL/05/2022	Shri. Antonio Travasso, & others r/o H. No. 168, Chandegal, Xeldem Goa	for Argument		

Deputy Collector & SDO, Dharbandora.

Sr No.	Date of filing the case	Case No.	Name of the Applicant	Status	Reason for pendency	Steps taken
1)	28/08/2018	MUND/APL/03/2018	Shri. Jose A.D. Costa	For argument	Cases are been adjourned upon the request of either the applicants/ opponents or their Advocates sometimes the applicant or the opponent remains absent and also due to Administrative and Election work, the cases were adjourned.	Some matters are highly contested efforts are being made to dispose off the matter as early as possible.
2)	27/02/2018	MUND/APL/01/2018	Shri. Dharmu Gopal Naik	For argument		
3)	16/07/2018	MUND/APL/02/2018	Sociedade De Fomento Industrial	Issued fresh notice to party		
4)	20/02/2018	MUND/APL/02/2017	Smt. Sakhubai Pawar	Forclarification appellant to file application to bring legal heir's on record		

Dy. Collector & SDO, Sanguem

Sr. No	**Date of application**	**Case No.**	**Name and address of the applicant**	**Reason for pendency**	**Steps taken to expedite**
1	3/6/2019	MUND/APPL/01/2019	Smt. Maya Prabhudessai (Decesased) represented by legal heirs r/o. patalwada, Rivona Sanguem Goa	Fixed for deciding the condonation application	Hearings are taken on regular basis to expedite the said cases. Hearings are taken on regular basis
2	21/9/2021	MUND/APPL/03/2022	Shri Prabhakar Shambu Bhandari r/o. Dhadem, Sanvordem Goa provisionally residing at Muriem Colomba Sanguem Goa	Fixed for appearance of the parties	
3	20/12/2018	MUND/APPL/08/2009	Smt. Shailaja Shripad Bakere (Deceased) Representated by legal Heirs r/o. H.No. 40/A Sanguem Goa	Fixed for Clarification	
4	11/11/2021	MUND/APPL/02/2022	Shri Mohan Naik,R/o. H.No. 16-1 Anandwadi, Sanvordem Sanguem	Fixed for appearance of the parties	
5	13/12/2021	MUND/APPL/01/2022	Latika Laxman Bhandari & ors. R/o. H.No. 203/3 Dhadem, Sanvordem	Fixed for appearance	

			Sanguem Goa		
6	4/7/2019	MUND/APPL/01/2004	Shri Salvasao Fernandes, r/o. Dando Sanguem Goa	Fixed for the written Arguments of the Respondent	
7	2/4/2018	MUND/APPL/06/2018	Shri Anthony Barreto & ors r/o. Cotto Sanguem Goa	For clarification	

NAME OF TALUKA: DY. COLLECTOR & SDO MORMUGAO

	Date of Application	Case No.	Name and address of the applicant	Status	Reason for pendency	Steps taken to expedite
1	05/01/2017	MUND/APPL/01/2017	Genevieve Catherina Rozario Monteiro r/o H.No.385,1st Palvem, Chinchinim	Fixed for respondent to file reply	1.Cases are been adjourned upon request of either the applicants/opponents or their advocates. 2. Sometimes the applicant or the opponents remain absent and also due to Administrative and election work cases were adjourned.	Efforts are being made to dispose of the matter as early as possible
2	06/03/2017	MUND/APPL/03/2017	Sakharam Kerkar r/o H. No.207 (old) & New 207/C, Nr Santoshi Mata Temple New Vaddem, Vasco	Fixed for final opportunity respondent to file reply		-do-
3	15/05/2017	MUND/APPL/05/2017	Graciana Fernnades r/o Ho. No. 876, Alma Bhatt Maddant, Cortalim	Applicant to bring LR's on record		-do-
4	11/07/2017	MUND/APPL/06/2017	Benedito Dias & other r/o H .No. 665 (new)558,598,697(old) Thane Cortalim	Time granted to both the parties for clarification on written arguments		-do-
5	26/07/2017	MUND/PURCH/APPL/07/2017	Fatima Fernandes e Barretto & others r/o H.No.355, Behind St Theresa High School, Mangor Hill, Vasco	Time granted to both the parties for clarification on written arguments		-do-
6	28/07/2017	MUND/APPL/08/2017	Jose Maria Fernandes r/o H.No.39, Bhutebhat, Keerathalem, Baina, Vasco	Fixed for clarification on service report		-do-
7	10/07/2017	MUND/ PURCH/ APPL (REST)/09/2017	Thomas Colaco (SD) through his LR's Mrs. Luisinha Gama & others All r/o Cupawadda, Cortalim	Fixed for clarification on service report		-do-
8	19/9/2017	MUND/APPL/10/2017	Arlindo Antonio Blasio D' Souza r/o H. No 393, Costa road behind Grace church Margao	Time granted to both the parties to settle the matter		-do-
9	17/102017	MUND/APPL/11/2017	Mohini Baburao Naik r/o H. No 3, Matvem, Dabolim, Sancoale, Mormugao Goa	Fixed for appellant to take steps	-do-	-do-
10	16/10/2017	MUND/APPL/12/2017	Antonio Almeida r/o H. No. 121	Fixed for filing written	-do-	-do-

			Velvaddo, Quelossim-Goa	arguments by respondent		
11	23/10/2017	MUND/APPL/13/2017	Maria Alda Fernandes alias Maria Piedade Alda Adelina Fernandes All r/o Silver Tower Bldg 'A' first floor AC-1 Aquem	Fixed for clarification on oral arguments	-do-	-do-
12	30/10/2017	MUND/APPL/14/2017 Jt-I/ Mund/ Vas/ 09/ 2003/ Purch	Antonio Francisco Xavier da Cunha Mr. Francisco Assis da Cunha Mrs. Rosario da Cunha All r/o H. No. 212, 212 (1) Chircond, Uddi, Vasco-da-Gama,Goa	Fixed for reply of appellant to file written arguments	-do-	-do-
13	27/11/2017	MUND/APPL/16/2017	Confre de Confraria de Santissimo Sacramento e de Nossa Senhora de Guia Through its Attorney Confraria Office, Ground Floor of O.L. of Guia, Bldg, Vasco-da-Gama, Goa	Fixed for appellant to clarify on amendment	-do-	-do-
14	16/3/2018	MUND/APPL/04 /2018	Inacio Piedade Pereira r/o H.No. 249/1, Raidor, Quelossim, Cortalim, Mormugao, Goa	Fixed for appellant to seek time	-do-	-do-
15	26/3/2018	MUND/APPL/05/ 2018	Jaganath Yeshwant Naik (S.D. through his legal heirs) All r/o Vollant Vaddem Opp. Kadamba Bus stand Vasco-da-Gama.	Fixed for say of respondent	-do-	-do-
16	27/3/2018	MUND/APPL/06/2018	M/s Zuari Real Estate Co. Pvt. Ltd Amalgamated with M/s Dempo Properties and Investment Pvt. Ltd Represented by its Director Shri Yogish Dempo r/o M. G. Road Panai,Goa	Fixed for appellant to file written arguments	-do-	-do-
17	23/4/2018	MUND/APPL/08 /2018	Jose Maria Menezes Agostinho Menezes Both r/o H No 181 (1) Povcao Church Street Cortalim	Appellant seek time to file written arguments, final opportunity given		
18	23/4/2018	MUND/APPL/09 /2018	The Administrator of Communidade South Zone, Communidade Bldg Margao-Goa Through its Attorney of	Fixed for steps to serve unserved respondent	-do-	-do-

			Communidade of Mormugao r/o Vasco-da-Gama			
19	14/5/2018	MUND/APPL/10 /2018	Victoria Costa Mr. Gilroy Costa both r/o H No. 130, Cansaulim,Mormugao.Goa	Fixed for clarification and order for oral arguments	-do-	-do-
20	18/5/2018	MUND/APPL/11 /2018	The President St. Andrew Church Vasco-da-Gama	Respondent to file reply on application for condonation on delay	-do-	-do-
21	10/7/2018	MUND/APPL/12/2018	Caetana Maria Barboza wife of late Jose Barboza (since deceased) through LRs Mrs Pasquina Barbosa d/o caetan Maria Barboza r/o H No. 44, Curpa wado, Cortalim Mormugao Bartolomeo Barbosa (since deceased) through LRs 2a) Martha Liberatha Barbosa wife of 2b) Blazy S Barbosa r/o H No. 761, Zambol, Cortalim, Mormugao Clara Barbosa r/o H No.88, Poriem, Bhat Verna,Salcete Joaquim Sebastiao Barbosa r/o H No. 761, Zamboll, Cortalim Mormugao	Fixed for clarification against the appellant of condonation of delay	-do-	-do-
22	19/7/2018	MUND/APPL/13/2018	Sunita Mandrekar alias Sunita Naik r/o H No. 147, Maimollem, Vasco-da-Gama, Goa	Fixed for written arguments of respondent	-do-	-do-
23	27/8/2018	MUND/APPL/14/2018	Sebasteao Moura Mario Moura Aurora Moura all r/o H No. 646(4) opposite fish market, Thana Cortalim, Mormugao Genevieve Catarine Rozario Monteiro Ternan Monteiro Nelson Santa Rita Tereza	Both the parties wishes to settle the matter	-do-	-do-

			Bertha Pulqueria Monteiro Jose Marcello Monteiro Catherine Blanche Janifer Monteiro all r/o Lucyville 91 A Hill Road Bandra, Mumbai all duly represented through their power of Attorney Menino Assumpcao Rebello r/o of `Miriam` 1st Palvem Chinchinim, Salcete-Goa			
24	28/8/2018	MUND/APPL/15/2018	Agostinho Carvalho R/o. H.No.386, Goncai, Sancoale, Cotalim, Goa	Fixed for appearance of appellant	-do-	-do-
25	17/10/2018	MUND/APPL/16/2018	Rajendra G. Kamat, Residing at "Ganesh Smruthi" H.No.1513/4, Rego Bagh Lane No.1, Alto Santa Cruz, P.O Bambolim-Complex, Goa	Fixed for written arguments of respondent	-do-	-do-
26	6/2/2019	MUND/APPL/01/2019	Gangaram V Pednekar (SD)LRS G Pednekar alias Vatsal G Pednekar Vinayak G Pednekar Siddhi G Pednekar Shivanand G Pednekar Shivani S Pednekar Ankush G Pednekar Geeta A Pednekar Yeshwant G Pednekar Sayashri Y Pednekar Gurudas G Pednekar Gayatri G Pednekar all r/o H No. 158, Udaywadi Maimollem, Vasco-da-Gama	Fixed for both the parties to file written arguments	-do-	-do-
27	17/5/2019	MUND/APPL/02/2019	Vasant Subraya Joshi (Since deceased) through legal heirs, 1(a) Mr. Paresh Vasant Joshi,	Time granted for respondent to file written arguments	-do-	-do-

			1(b) Mrs. Lalita Paresh Joshi 1(c) Mr. Prashant Vasant Joshi 1(d) Mrs. Sujata Prashant Joshi 1(e) Mr. Parag Vasant Joshi 1(f) Mrs. Vaishali Parag Joshi 1(g) Mr. Pankaj Vasant Joshi 1(h) Mrs. Sujai Pankaj Joshi 1(i) Mr. Pushkar Vasant Joshi 1(j) Mrs. Monica Pushkar Joshi 1(k) Mrs. Ulka Rathnakar Pai Dhungat 1(l) Mr. Rathnakar Anant Pai Dhungat 1(m) Mrs. Swati Arun Virginkar 1(n) Mr. Arun Madhav Virginkar All r/o Joshi House, Swatantra Path Vasco-da-Gama			
28	1/4/2019	MUND/APPL/01/2019	Marlyn Costa Martins r/o Assolna Salcete-Goa	Fixed for orders	-do-	-do-
29	6/8/2019	MUND/APPL/03/2019	Shirish A. Pai Raiturkar r/o Anant, 1-Sapana Estate Near Monovikas, School, Gogal, Margao-Goa	Fixed for written arguments on main application	-do-	-do-
30	7/10/2019	MUND/REST/04/2019	Catarina Dourado (deceased) through her legal heirs K) Shri Caitano Dourado, both residing at C/o Alex Dourado Belem, Velsao P.O. Cansaulim-Goa	Fixed for arguments		
31	12/12/2019	MUND/REST/01/2020	Victoria Costa Mr. Gilroy Costa Both resident of H No. 130 Cansaulim, Mormugao,Goa	Fixed for arguments	-do-	-do-
32	03/01/2020	MUND/APPL/02/2020	Dr. Mariano Godinho Godinho	Fixed for reply of appellant	-do-	-do-

			Mrs. Elizabeth Godinho both r/o Calata Godinho wado, Majorda			
33	06/10/2020	SDO/MOR/MUND/APPEAL/04/2020	Joao De Britto Araujo, alias Mr. Joao De Britto Araujo, r/o Senaulim, Verna Salcete, Goa.	Fixed for order on application for publication	-do-	-do-
34	28/10/2020	SDO/MOR/MUND/APPL/ 05/2020	Catharina Fernandes(S.D.) through her heirs, All R/o H.No. 1187, Mazilwado, Benaulim, Salcete, Goa.	Fixed for appellant to take steps	-do-	-do-
35	04/11/2020	SDO/MOR/MUND/APPL/06/2020	Luizinha Vas Fernandes, Francisco Vaz, H.No. 41, Vodlem Bhat, Dabolim, Chicalim, Goa.	Fixed for final opportunity given to appellant	-do-	-do-
36	04/11/2020	SDO/MOR/MUND/APPEAL/07/2020	Purushottam R. Naik, Both r/o H. No. 162-A, Pentawado, Chicalim, Mormugao – Goa.	Fixed for appellant to take steps	-do-	-do-
37	09/11/2020	SDO/MOR/MUND/APPEAL/08/2020	Joaquina Fernandes e Moura r/o H.no. 219, Bimtu, Bogmalo	Fixed for say of appellant and appearance of respondent	-do-	-do-
38	04/12/2020	SDO/MOR/MUND/REV/ 01/2021	Saldanha Developers Pvt. Ltd., having office at 302,Mathias Plaza, Panaji	Fixed for reply of respondent on main application and argument on application on condonation of delay	-do-	-do-
39	01/02/2021	SDO/MOR/MUND/APPL/(REST)/ 02/2021	Antonietta Saldanha both r/o H. No. 23/A Chadwaddo, Davorlim Rawnfond P. O. Navelim Salcete-Goa	Fixed for reply of respondent	-do-	-do-

40	18/01/2021	SDO/MOR/MUND/APPL /03/2021	Melwyn D'Silva All Resident of H. No. 12, Grandaulim, Colva, Salcete-Goa.	Fixed for reply of respondent	-do-	-do-
41	19/02/2021	SDO/MOR/MUND/APPL / (Rest) 04/2021	Pratibha P. Mapsekar R/o H. No. 205(1), Near Old Mata School Barber Bhat, Patrong Baina, Vasco-da-Gama,	Seeking time Time granted to both the parties	-do-	-do-
42	13/08/2021	SDO/MOR/MUND/APPL / L/05/2021	Rajendra G. Kamat, r/o" Ganesh Smruti" H.No. 1513/4, Rego Bagh, Lane No.1, Alto Santa Cruz, P.O. Bambolim-Complex, Goa	Fixed for arguments	-do-	
43	25/01/2022	SDO/MOR/MUND/APPL / 01/2022	1. Vilacini Babal Naik (Deceased), Through legal Heirs 1(a) Dayanand Babal Naik 1(b) Deepa D. Naik 1(c) Mahendra Babal Naik 1(d) Lata M. Naik 1(e) Jayendra Babal Naik 1(f) Vanita J. Naik All major in age, All R/o H. No. 232, Vollant, Vasco-da-Gama, Goa	Fixed for reply of respondent on main application and argument on application on condonation of delay	-do-	

Name of the Court: Dy. Collector & SDO, Ponda

Sr. No.	Case No.	Date of filing the case	Name & address of the applicant	Status	Reason for pendency	Steps taken to expedite
1	Pon/Mund/Rev/07/2017	1/11/2017	Shri Vasant N Naik r/o. Kharzordem, Borim	For arguments	For arguments	May be answered at Government level. However, every efforts are being made to dispose pending appeal cases by giving short dates & conducting regular hearings.
2	Pon/Mund/Apl/8/2017	8/12/2017	Communidade of Borim	For appearance	For appearance	
3	Pon/Mund/Apl/05/2017	4/9/2017	Girish Damodar Kamat, Manaswada, Kundaim	For orders	For orders	
4	Pon/Mund/Apl/08(a)/2017	28/9/2017	Shri Shivaji Krishna Sawant r/o.Kavlem, Ponda	For argument	For argument	
5	Pon/Mund/Apl/06/2018	24/1/2018	Shri Dilip Keshav Naik v/s Shri Tulshidas Raulu Naik	For appearance	For appearance	
6	Pon/Mund/Apl/07/2018	8/2/2018	Shri Damu Krishna Mirashi Panchwadi, Ponda	For argument	For argument	

7	Pon/Mund/Apl/04/2018	15/1/2018	Mahalasa Devsthan of Mardol	For reply	For reply	
8	Pon/Mund/Rev/08/2018	18/4/2018	Ravindra Pandharinath Naik v/s Shri Dinanath Shirodkar	For appearance	For appearance	
9	Pon/Mund/Apl/11/2018	26/4/2018	Shri Janardhan Jagannath Shinkre, r/o. Panditwada, Ponda	For orders	For orders	
10	Pon/Mund/Apl/09/2018	1/3/2018	Smt. Kesar Kulu Gaude, r/o. Akar, Priol, Ponda Goa	For orders	For orders	
11	Pon/Mund/APL/10/2018	26/2/2018	Shri Ganu Damu Naik, Talaulim, Ponda Goa	For argument	For argument	
12	Pon/Mund/APL/14/2018	18/7/2018	Prema Kanta Naik, Bhoma Ponda Goa	For arguments	For arguments	
13	Pon/Mund/Apl/5/2018	15/1/2018	Smt. Khatiza Beg, veling, Priol, Ponda Goa	For appearance	For appearance	
14	Pon/Mund/Rev/1/2018	31/5/2019	Shri Dilip Keshav Naik Agapur, Durbhat, Ponda Goa	For argument	For argument	
15	Pon/Mund/Rev/12/2018	22/5/2018	Caetano Francis de Souza, Borda, Margao-Goa	For written argument	For written argument	
16	Pon/Mund/APL/5/2019	19/2/2019	Shri Babani Fotu Gaude v/s Shri Prabhakar Vithal Sangaonkar	For orders	For orders	
17	Pon/Mund/APL/7/2019	14/2/2019	Shri Savlo Krishna Sinai Usgaonkar, Usgao, Ponda Goa	For argument	For argument	
18	Pon/Mund/APL/6/2019	14/2/2019	Shri Savlo Krishna Sinai Usgaonkar, Usgao, Ponda	For argument	For argument	
19	Pon/Mund/Apl/13/2019	17/10/2019	Smt. Snehalata Arvind Bhatikar Caranzalem, Tiswadi	For reply	For reply	
20	Pon/Mund/Apl/08/2019	4/3/2019	Mrs. Fatima D'Costa, Warkhande, Ponda Goa	For arguments	For arguments	
21	Pon/Mund/Apl/02/2019	14/1/2019	Mrs. Mariana Braganza , Mardol, Ponda Goa	For reply	For reply	
22	Pon/Mund/Apl/12/2019	17/9/2019	Communidade of Usgao	For appearance	For appearance	
23	Pon/Mund/Apl/10/2019	1/8/2019	Shri Jitendra Mahadev Madkaikar, Ganjem, Usgao	For order	For order	
24	Pon/Mund/Apl/11/2019	1/8/2019	Shri Jitendra Mahadev Madkaikar, Ganjem, Usgao	For order	For order	
25	Pon/ Mund/Apl/14/2019	15/11/2019	Communidade of Usgao, r/o. Usgao, Ponda Goa	For reply/ argument	For reply/ argument	
26	Pon/Mund/Apl/15/2019	31/1/2019	Mr. Purso Narayan Girodkar, r/o. Savoi-verem, Ponda	For appearance	For appearance	
27	Pon/Mund/APL/1/2019	21/12/2018	Mazania of Temple Shri Laxmi Narayan Kundaim	For argument	For argument	

28	Pon/Mund/APL/4/2019	7/1/2019	Antonio F. Pereira, Aldona Banastari, Ponda Goa	For argument	For argument	
29	Pon/Mund/APL/3/2019	7/1/2019	Antonio F. Pereira, Aldona Banastari, Ponda Goa	For argument	For argument	
30	Pon/ Mund/Apl/14/2019	15/11/2019	Communidade of Usgao, r/o. Usgao, Ponda Goa	For reply/ argument	For reply/ argument	
31	Pon/Mund/Apl/04/2020	27/10/2020	Sushila Babaji Kavlekar, Tarvalem, Shiroda	For argument	For argument	
32	Pon/Mund/Rev/1/2020	19/2/2020	Shri Dina Dulba Naik r/o. Manaswada, Kundaim	For appearance	For appearance	
33	Pon/Mund/APL/3/2020	23/9/2020	Smt. Georgina Filomena De Figueiredo, r/o. Loutolim, Salcete	For steps	For steps	
34	Pon/Mund/Apl/02/2020	13/3/2020	Shri Ulhas Dhaku Bhomkar	For appearance	For appearance	
35	Pon/Mund/Apl/01/2021	4/3/2021	Smt. Kunda Subhash Sinai Singbal, r/o. Dona Paula, Panaji	For steps	For steps	
36	Pon/Mund/APL/11/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
37	Pon/Mund/APL/06/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
38	Pon/Mund/APL/08/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
39	Pon/Mund/APL/07/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
40	Pon/Mund/APL/09/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
41	Pon/Mund/APL/10/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
42	Pon/Mund/APL/12/2021	12/3/2021	Shree Mangesh Devalaya of Mangeshi	Written argument	Written argument	
43	Pon/Mund/APL/5/2021	6/4/2021	Mrs. Lucy D'Costa r/o. Shiroda, Ponda Goa	For steps	For steps	
44	Pon/Mund/APL/4/2021	8/3/2021	Shri Anil Shripad Pai, Tonco wada, St. Estevem	For steps	For steps	
45	Pon/Mund/APL/14/2021	8/9/2021	Smt. Mangala Ladu Naik, Durbhat Ponda	For steps	For steps	
46	Pon/Mund/APL/15/2021	14/10/2021	Smt. Chandrabagi V. Naik, Marcaim, Ponda Goa	For argument	For argument	
47	Pon/Mund/Rev/02/2022	28/2/2022	Smt. Jayashri P. Naik r/o. Parampai Marcaim, Ponda	For appearance	For appearance	
48	Pon/Mund/Rev/03/2022	4/5/2022	Shri Madhukar V. S. Khandeparkar, Khandepar,	For appearance	For appearance	

Name of the Court:- Deputy Collector & SDO, Canacona

Sr. No.	Case No.	Date of Application	Name of the applicant	Status	Reasons for Pendency	Steps taken
1.	2.	5.				
1.	C1/MUND/APPL/02/2018	16/04/2018	1. Shri. Sunil Dattatray Bhagat & ors r/o H. No. 558, Bhagatwada, Canacona–Goa. ….Appellants	For steps	1. The applicants or opponents remain absent. 2. Cases are being adjourned upon request of the applicants Advocate & Opponent Advocate. 3. Sometimes as Presiding officer was busy in Meeting/Training/Appeal Case etc .	The Mundkar appeals are taken regularly and on priority basis. Cases are decided on merits, however due to contest of Appellant & Respondent on various law point the cases require little time to decide
2.	C1/MUND/APPL/01/2020	30/07/2020	1. Shri. Ramkrishna Venkatesh Prabhu Gaonkar & others r/o Sheller,Canacona – Goa. ……Appellant	For appearance		
3.	C1/MUND/APPL/2/2020	31/08/2020	1.Shri. Dilip Pandhari Prabhuiswadi Goa ……Appellant	For appearance		
	CI/MUND/APPL/03/2020	28/09/2021	1. Omkar Narayan Komarpant. R/o. floor Nr. Omkar building , Palolem ,Canacona …….Appellant	For Reply		
5.	C1/MUND/APPL/02/2021	28/01/2021	1. Nagesh Ganapati Pai R/o Loliem, Canacona – Goa.…Appellant	For Reply	-do-	
6.	CI/MUND/APPL/03/2021	16/07/2021	1. Sunil Dattatray Bhagat r/o H. No. 558, Bhagatwada, Canacona Goa. ….Appellants	For Reply	-do-	
7	CI/MUND/APPL/01/2022	04/01/2022	1. Madhao Gopalkrishna Venkatrao Prabhu Gaonkar, r/o H.No. 659, Magdal Poinguinim, Canacona Goa. …….Appellants	For Reply	-do-	
08.	CI/MUND/APPL/02/2022	04/01/2022	1. Cruz D'Costa & others , r/o H. No. 277, Dhavalkhazan Agonda Canacona Goa	For Reply	-do-	